

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI
ORIGINAL APPLICATION NO. 221 OF 2015 (SZ)

IN THE MATTER OF:

ISANAKA VEDAVATHI

...APPLICANT

VERSUS

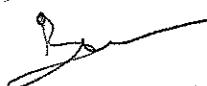
UNION OF INDIA & ORS.

...RESPONDENTS

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South India Krishna Oil & Fats (P) Ltd.



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Dated at Chennai this the 17th Day of February, 2021.

RESPONDENT NO. 8

THROUGH *Aparajitha Vishwanath*
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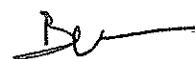
OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE DATED 01.12.2020 ON BEHALF OF RESPONDENT NO. 8, SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED

I, B. Muthukrishnan, son of Mr. S. Balasubramanian aged about 39 years, working at Survey No. 275,279,280 & 281, Epuru Bit - 1B, Pantapalem (V), Muthukur (M), SPSR Nellore District, do hereby solemnly affirm and declare as under:

1. That I am currently designated as Senior Plant Manager of the Respondent No. 8, South India Krishna Oil and Fats Private Limited and as such an officer of the Company. I am fully conversant with the facts of the present case.
2. That I have been duly authorized to sign and affirm this affidavit for and on behalf of the Respondent No. 8 in the abovementioned matter and as such am competent to sign and affirm this affidavit on behalf of the Respondent No. 8. Authorization Letter has been enclosed herewith and is marked as **Annexure R8/1**.
3. That I have read the contents of the Report dated 01.12.2020 filed by the Joint Committee appointed by this Hon'ble Tribunal ("**Report**"). I have understood the true meaning of its contents, scope, purport and effect thereof.
4. The Hon'ble Tribunal had vide its Orders dated 07.01.2021 and 03.02.2021 directed the Respondents in the captioned proceedings to file their objections to the Report. The same have been set out in the paragraphs appearing hereinafter.
5. Briefly, Respondent No. 8, is a company validly subsisting under the Companies Act 2013. The Respondent has its unit situated at Sy. No. 275,279,280 & 281, Epuru Bit - 1B, Pantapalem (V), Muthukur (M), SPSR Nellore District, and is a law-abiding entity and is a fully compliant unit. It is diligent in adhering to the various directions and orders passed by the Central Pollution Control Board, Andhra Pradesh Pollution Control Board, all other such regulatory bodies and the Hon'ble NGT, from time to time. Accordingly, any adverse findings/ findings of any non-compliance on part of the Unit operated

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(for South India Krishna Oil & Fats (P) Ltd.,



(Sd/-) B. Muthukrishnan

by Respondent No. 8 by the Joint Committee are disputed by the Respondent No. 8.

6. The findings contained in the Report in respect to the Respondent No. 8 are primarily appear at pages 26-31 of the Report, under Section VI.E – “Compliance Status of M/s South India Krishna Oil & Fats Pvt. Ltd”. In the said Report, the Joint Committee has reported certain adverse findings/ non-compliances on part of the Respondent Unit.

As per the Report, the Overall Compliance Status of Respondent No. 8 is as follows –

“...APPCB issued directions to the unit vide order dated 15.02.2018. The unit has taken steps for improvement like compliance of stack, AAQ and ETP discharge standards. MEE shall be operated properly Further, the unit is not complying with APPCB directions, no proper effluent transfer system, effluent clogging in drains, flyash and hazardous waste spillage, flyash silo of storage capacity of Five days against requirement of 30 days. Since the unit is partially complying the committee has assessed environmental compensation using CPCB formula $EC=PI \times N \times R \times S \times LF$.”

In view of the findings contained therein, the Joint Committee has determined the Environmental Compensations liable to be paid by the Respondent No. 8 to be INR 81,30,000.00 wherein INR 10,00,000 has already been received by the APPCB.

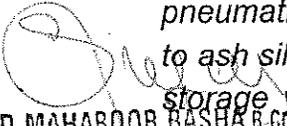
7. At the outset, it is submitted that the aforesaid adverse findings are disputed and that the Respondent No. 8 is fully compliant with all existing applicable laws and standards prescribed by various pollution control regulatory bodies, including the APPCB. Accordingly, the environmental compensation of INR 81,30,000 has incorrectly been levied on the Respondent.

8. The specific objections to the observations *qua* the Respondent No. 8 contained in the Report have been set out hereinbelow:

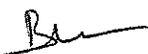
- a. The contents of paragraph VIE (a) [*Name & complete address of the unit*] to VIE(g) [*Production Capacity*] of the Report are not denied.
- b. The contents of paragraph VIE (g) [*Coal and flyash storage*] of the Report are denied and disputed as being incorrect.

The findings of the Joint Committee have been reproduced hereinbelow:

“...Unit is generating 14 TPD of flyash and is equipped with ash pneumatic conveying system for conveying ash from different points to ash silos and ash shed to avoid the ash escaping into the air. Ash storage yard having a capacity of 30 days including silo & closed


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storage shed. Lot of fugitive dust is emitted while loading from storage shed into trucks.”

- i. It is submitted that Respondent No. 8 is generating the fly ash far below the allowed limits.
- ii. It is submitted that Respondent No. 8 has an ash storage yard with storage capacity of 30 days which includes a silo. The Respondent has also implemented a Direct Loading system with a closed storage shed from the silo. A photograph of the same has been enclosed herewith and marked **Annexure R8/2**. Further, the said storage is equipped with fire retardant curtains.
- iii. In spite of such storage capacity of 30 days, the Respondent No. 8 takes steps to dispose of the ash within 2-3 days of its generation.

Further, despite the said storage facility being fully compliant with the applicable norms, Respondent No. 8 is already in the process of installation of additional silo for which the quotations from respective vendors have already been received. A copy of the aforesaid quotations has been enclosed herewith and marked as **Annexure R8/3**.

- iv. In terms of the finding that “*Lot of fugitive dust is emitted while loading from storage shed into trucks*”, it is submitted that the loading is done in the closed area and not exposed to open environment. Therefore, such finding is disputed. Further, the Respondent No. 8 has also installed a sprinkling system / ash quenching system as a matter of abundant caution to ensure no dust is emitted into the environment.

A photograph of the same has been enclosed herewith and marked **Annexure R8/4**.

Accordingly, it is submitted that any purported non-compliance in the storage and disposal of flyash by the Unit is denied as would appear from the above submissions. It is further pertinent to note the following discrepancy in the findings of the Report, whereas on the one hand, the Report states that the “**Ash storage yard having a capacity of 30 days including silo & closed storage shed**” at VIE(g), on the other hand, as per the “Over Compliance Status” it has been stated “*Further, the unit is not complying with APPCB directions, no proper effluent transfer system, effluent clogging in drains, flyash and hazardous waste spillage, flyash silo of storage capacity of Five days against requirement of 30 days.*”

should install a common desalination plant so that sea water can be drawn, treated and used. This is aimed at avoiding withdrawal of ground water and procurement of water from tankers. Respondent No. 8, along with other refineries, is committed towards installation of such a desalination plant.

- d. The findings contained in paragraph VIE(i) [*Effluent generation*] of the Report are denied. As per the relevant portion of the paragraph are as follows:

"ETP of 300 KLD & Dual RO Plant, MEE of 18 KLD followed by ATFD provided to meet ZLD. STP of 20 KLD provided for domestic purposes. ETP comprises of Collection tank, Oil & grease trap, Equalization tank, Primary clarifier, Aeration tank 1 & 2, buffer tank, Secondary clarifier, Sludge drying beds & Filter Press, Pressure Sand filter, activated carbon filter etc. The effluent is transferred in drain which is completely clogged. Thick oily scum is accumulated on the surface of aeration and clarification tank. Aerator was not working. Effluent and oil spillage in production block and ETP section. The unit has not installed rain water harvesting pits."

The Respondent No. 8 has the following objections to the above findings:

- i. It is submitted that Respondent No. 8 has installed an oil and grease trap for collecting the oil and scum from the drain, which is routed to Effluent Treatment Plant (ETP). Further, aerator is also in continuous operation. A photograph of the functioning oil and grease trap and aerator has been enclosed herewith and marked **Annexure R8/5**. A copy of the Daily Log-sheet for the Effluent Treatment Plant with lab analysis report and Form 10 (Manifest for Hazardous and Other Waste) have also been enclosed herewith and marked as **Annexure R8/6**.
- ii. It is clarified that depending on the stage of the process for removal of oil and grease from the effluent, the oily scum will, at times will be present on the surface of the aeration and clarification tank, which will be removed by the clarifier. Therefore, no adverse inference can be drawn from the presence of oily scum on the surface thereof, and there cannot said to have been any non-compliance on part of Respondent No. 8. Similarly, the effluent that is transferred to the drain that was purportedly clogged, is actually collected in the grease trap and sent to the ETP as part of the of process for treating effluent, and no adverse inference can be drawn against the Respondent No. 8. A perusal of the photograph of the functioning oil and grease trap and aerator [**Annexure R8/5**] shows that there is no clogging of drains as purported in the Report.

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- iii. Further, it is submitted that the finding that the "Aerator was not working" is vehemently denied and contrary to the Report itself. It is submitted that the aeration was in operation, is substantiated by the Daily Logsheet for the Effluent Treatment Plant with lab analysis report [**Annexure R8/6**] and fact that quality of water was in line with the APPCB standards as per the Water and Waste Test Report from the Vijaywada Zonal Laboratory of the APPCB dated 29.06.2020. This data has also been captured in the Report of the Joint Committee and is not disputed by the Respondent No. 8.

A copy of the Water and Waste Test Report from the Vijaywada Zonal Laboratory of the APPCB dated 29.06.2020 has been enclosed herewith and marked as **Annexure R8/7**.

- iv. Further, with respect to the rainwater harvesting pits, it is submitted that the Respondent No. 8 has only recently received a directive from this Hon'ble Tribunal and is already in process of implementing rainwater harvesting mechanisms in its unit. A Purchase Order has already been issued by the Respondent No. 8 and work for construction of such pit was underway but was delayed in view of the widespread pandemic on account of the COVID 19 virus. A copy of the rainwater survey report and Purchase Order issued by Respondent No. 8 is enclosed herewith and marked as **Annexure R8/8**.
- e. The findings of the Joint Committee pursuant to the data set out in Table VI.e 1 [*Analysis results of samples collected by APPCB during 18.06.2020*] of the Report are disputed by the Respondent No. 8.

The relevant portion of the aforementioned paragraph is as follows:

"...From the analysis results it is evident that MEE is not properly operated, the concentration of COD and BOD is high in MEE feed rather than in MEE concentrate. There is only slight variation in TDS concentration in MEE feed and concentrate."

In this regard, it is submitted that the Report incorrectly states that MEE is not properly operated. It is submitted that the MEE plant is operating continuously and properly as would also be apparent from the entries in the logbook maintained by the Respondent No. 8. The concentrate generated through the operation of the MEE is routed through the ATFD and converted to salts which are sent for disposal to the authorised recycler.

logbook report had also been submitted to the APPCB in line with its previous directions as well as in the CFO half yearly compliance report. The said 2nd Half Yearly CFO Compliance Report for the year 2020 – Reg dated 30.01.2021, submitted to the APPCB has been enclosed herewith and marked as **Annexure R8/10**.

Further, the data contained at Table VI.e.1 makes it evident that the outlet/ condensate water is in line with the APPCB standards including COD/ BOD/ TDS.

- f. There exist no adverse findings against the Respondent No. 8's Unit at paragraphs VIE (j) [*Installation of magnetic flow meters with totalizer*] to (m) [*Status of green belt*] of the Report. However, the observations of the Joint Committee that "*Odour problem was observed in the industry*" are denied. These observations are also apparently contrary to the directions that had been issued by the APPCB vide order No. 149/APPCB/UH-II/TF/NLR/2019 dated 28 September 2020 wherein as per the observations of the officials of RO, Nellore who had inspected the industry on 28 July 2020, "*Odour problem is observed outside the industry premises*". The said order No. 149/APPCB/UH-II/TF/NLR/2019 dated 28.09.2020 issued by the APPCB has been enclosed herewith and marked as **Annexure R8/11**. Additionally, as has also been submitted in the 2nd Half Yearly CFO Compliance Report for the year 2020 – Reg dated 30.01.2021, to the APPCB, the Respondent No. 8 has also included picture of the Odour Control system installed by it. A photograph of the odour control system installed at the Respondent No. 8's Unit has also been enclosed herewith and marked as **Annexure R8/12**.
- g. The findings contained at paragraph VIE(n) [*Hazardous waste generation*] are not denied except to the extent that there was hazardous waste found lying around in the ETP area. Such finding is vague, unsubstantiated and hence denied. It is submitted that the Respondent No. 8 has installed a closed shed for all type of hazardous waste, and all hazardous waste is duly kept within the closed shed meant for the same at all times.
- h. In respect to the contents of the section titled "overall compliance report", the Respondent No. 8 has the following objections:

Findings	Objections
<i>The unit has taken steps for improvement like compliance of stack, AAQ and ETP discharge</i>	No objection

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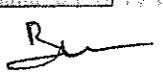
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<p><i>MEE shall be operated properly.</i></p>	<p>As stated earlier, the Report incorrectly states that MEE is not properly operated. It is submitted that the MEE plant is operating continually and properly as would also be apparent from the entries in the logbook maintained by the Respondent No. 8.</p>
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<p><i>Further, the unit is not complying with APPCB directions, no proper effluent transfer system, effluent clogging in drains, flyash and hazardous waste spillage, flyash silo of storage capacity of Five days against requirement of 30 days.</i></p>	<p>The corresponding findings are denied <i>in toto</i>.</p> <ul style="list-style-type: none"> ➤ It is submitted that Respondent No. 8 is fully compliant with APPCB directions, has in place a proper effluent transfer system which includes an oil and grease trap for collecting the oil and scum from the drain, which is routed to Effluent Treatment Plant (ETP). [Annexure R8/5]. The Daily Logsheet for the Effluent Treatment Plant with lab analysis report also clarifies the submissions of the Respondent. (Annexure R8/6). ➤ There is no spillage of any hazardous waste and the said observations are unsubstantiated, presumptive and have been included in the Report in a mechanical manner. There can be no spillage of flyash given that the ash is disposed by direct loading method. ➤ There was no clogging of any drains, as has been alleged in view of the operation of the
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oil and grease trap installed by the Respondent. [Annexure R8/5].

- It is further clarified that depending on the stage of the process for removal of oil and grease from the effluent, the oily scum will, at times will be present on the surface of the aeration and clarification tank, which will be removed by the clarifier.
- It is submitted that the Respondent No. 8 has installed an ash silo with a closed storage shed having a capacity of 30 days Further, the unit does not store the fly ash for more than 2 (two) days in silo, which is disposed by direct loading method. The Respondent is also in the process of installing one more ash silo.

While the aforesaid storage capacity has been acknowledged by the Report at paragraph (g) [Coal and fly ash] wherein the Report states that the "Ash storage yard having a capacity of 30 days including silo & closed storage shed", whereas, a contrary finding has arbitrarily been included in the paragraph under reference, which is evidently contrary to the face of the record.


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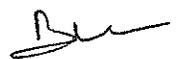
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9. In addition to the aforesaid objections, it is also submitted that the APPCB had wrongfully encashed the Bank Guarantee deposited by the Respondent No. 8 to the extent of INR 10,00,000, in view of the purported observations contained in the Order No. 149/ APPCB/UH-II/TF/NLR/2019 dated 28.09.2020 [Annexure R8/10]. The said Order was responded to vide Letter dated 07 October 2020 setting out how the various non-compliances/ observations of the APPCB had been complied with by the Respondent. However, the APPCB without considering the submissions made by the Respondent has proceeded in a mechanical and arbitrary manner to hold the Respondent liable. The reply dated 07.10.2020 has been enclosed herewith and marked as **Annexure R8/13**.
10. In the above background, it is submitted that the assessment of environmental compensation of INR 81,30,000.00 by the Joint Committee is erroneous and is liable to be rejected in view of the aforesaid objections to the findings contained in the Report.
11. Objections/ Submissions on behalf of Respondent No. 8, with respect to the relevant findings/ observations common to all the units inspected by the Joint Committee at paragraph VIII [overall observations] of the Report, have been set out hereinbelow:

Overall Observations	Objections/ Submissions
3. <i>The flyash generated from the units is sold to brick manufacturers. The units have provided ash silo and covered shed for storage of flyash. But the units are not complying with APPCB condition of 30 days silo capacity. The units represented to the unit that installation of such large silo is difficult. The flyash is sold to brick manufacturers at frequency of two to three days in a week. Since the condition was imposed by APPCB, the committee suggests APPCB to review the condition.</i>	It is submitted that the Respondent No. 8 has installed an ash silo with a closed storage shed having a capacity of 30 days. Further, the unit does not store the fly ash for more than 2 (two) days in the silo, which is disposed by direct loading method. The Respondent No. 8 is also in the process of installing one more ash silo.
5. <i>Based on CPCB formula the committee has assessed environmental compensation on the</i>	The assessment of environmental compensation of INR 81,30,000.00 in respect of Respondent No. 8 is

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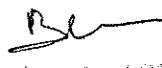

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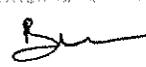
<p>erring units for violating the directions issued by APPCB vide order dated 17.01.2020.</p>	<p>disputed and any liability to pay the same is denied in view of the afore-detailed objections to the findings contained in the Report.</p>
<p>7. The committee submits to Hon'ble NGT that the units shall carry out performance evaluation of ETP and ZLD system. Based on the TDS concentration in RO reject, the unit shall either treat RO reject in ETP or MEE. (If TDS > 5000mg/l in RO reject, it may be treated in MEE or else in ETP). The units in any case shall not discharge the RO reject without further treatment.</p>	<p>It is submitted that Respondent No. 8 has installed an HRSSC (High rated solid content clarifier) to reduce the SILCA in more than 5000 mg/l TDS water, followed by ETP Dual (Second stage) RO plant. Further, any water rejected by Dual RO is routed through MEE for further treatment.</p>

12. The Objections/ Submissions on behalf of Respondent No. 8, with respect to the relevant conclusions drawn by the Joint Committee at paragraph IX [Conclusions] of the Report, have been set out hereinbelow:

Conclusions	Objection/ Submissions
<p>1. Construction of CETP: Previously all the units had proposed for construction of common effluent treatment plant but the district administration and the units could not find a suitable land for construction of CETP. Currently all seven units have established their individual effluent treatment plants and hence the proposal of CETP is shelved.</p>	<p>No objection.</p>
<p>2. As per the Ground Water and Water Audit Department, Government of Andhra Pradesh, the ground water in the region is saline in nature due to sea water intrusion. The units have to treat the ground water in RO system for use for domestic and industrial purpose. Due to high salinity there are high chances of frequent clogging of RO membranes. In addition, the available ground water</p>	<p>With the cooperation of other edible oil units in the area, Respondent No. 8 is committed towards installation of a desalination plant. Further the Respondent No. 8's Unit also has installed electromagnetic flow meter with totalizer to quantify the water consumption as suggested in the Report.</p>

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<p>resources are not sufficient to meet the industrial water requirements. Considering this the committee recommends that all edible oil units in Krishnapatnam Port area to install common desalination plant thereby sea water may be drawn, treated and to be used by all edible oil industries by requesting the management of the Krishnapatnam port Ltd who is nodal agency for importing the crude edible oil on behalf of the edible oil industries management. Thereby withdrawal of ground water and procurement of water from tankers will be avoided. The units shall install desalination plant within a period of one year and entire water requirement has to be met from desalination only. The units shall install electromagnetic flow meters with totalizer to quantify the water consumption.</p>	<p>Furthermore, Respondent No. 8 had also shared the flow meter reading with APPCB along with Monthly Production Report for the month of November 2020.</p> <p>Monthly Production Report for the month of November 2020 along with photos of the Flow meter have been enclosed herewith and marked as Annexure R8/14.</p>
<p>3. The units have not disposed spent nickel catalyst to authorized re-processors stating that the small quantity of waste is generated. The committee submits to Hon'ble NGT to instruct APPCB to direct APPCB to safely store the spent nickel catalyst and to dispose the same to authorized re-processors. The units shall be directed to comply with Hazardous Waste Rules, 2016 and shall dispose the hazardous wastes as directed in the consent within 90 days period.</p> <p style="text-align: center;">  SYED MAHABOOB-BASHA B.Com., B.L., ADVOCATE & NOTARY 23-166, Mutapet, NELLORE-524 003. Printed By Govt. of Andhra Pradesh, INDIA. Cell: 9440206786, 7337592455. </p>	<p>The spent nickel catalyst is generated in very small quantities and some portion of the spent nickel catalyst generated is re-used and the balance stored as per the Hazardous Waste Authorization Rules 2016. The spent nickel catalyst is also disposed of to the authorized reprocessing agency/ TSDf as per the Hazardous Waste Rules 2016. A Copy of the Manifest Form 10 indicating the recent disposed hazardous waste is enclosed herewith as Annexure R8/15.</p> <p>The same has also been routinely submitted to APPCB through Form 4 on yearly basis as well as part of the CFO Compliance Report. [Annexure R8/10]</p> <p style="text-align: right;">  For South India Krishna Oil & Fats (P) Ltd </p>

<p>4. During the inspection, the committee did not observe any discharge of effluent into the Budhakuva drain, Pantapalem irrigation channel or into land outside the industry premises. But however, in all the units except M/s Adani Wilmar unit-I, there is no proper effluent conveyance system/ pipelines to transfer effluent from production blocks to effluent treatment plant. The committee observed that open drains were used for effluent transfer and during rains, effluent and rain water may overflow into the peripheral drains (drains are provided all along the boundary of the units to collect the effluent). The units informed that during rains, water/effluent is taken to ETP from peripheral drains and no effluent is let out of the unit. The units shall be directed to close the peripheral drains at the exit point near unit boundary. The drains used for transfer of effluents from production block to ETP are clogged, thick oily scum is floating on top and sludge is settled at bottom of drains. Under these circumstances very little effluent may be transferred to ETP and effluent may overflow into area/ soil adjacent to the drains. The committee submits to Hon'ble NGT to instruct APPCB to direct the industries to establish proper effluent pipelines within a period of two months of adequate size to transfer effluent from production block to ETP and for utilization of treated effluent. The pipelines shall be periodically cleaned and cleaning water shall be routed to ETP to prevent any clogging. The status</p>	<p>Respondent No. 8 has installed devices for the collection of sump with an auto pumping system for all the sections. The system is designed in such a way that all the production effluent routed through ETP is followed by bar screen, oil and Grease trap, etc. [Annexure R8/5].</p>
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 ADVOCATE & NOTARY
 23-166, Mulapet, NELLORE-524 003.
 A. Licensed By Govt. of Andhra Pradesh, INDIA

207 South India Krishna Oil & Fats (P) Ltd.


 Authorized Signatory

<p>of cleaning shall be submitted to APPCB while submitting compliance reports.</p>	
<p>5. The units shall maintain proper records for fullers earth (bye-product) generated and oil recovered from the ETP and its mode of its disposal. Though all units informed that the same were disposed for incense sticks manufacturer and soap industries, however no records were shown to committee.</p>	<p>Respondent No. 8 maintains proper records for spent earth (fullers earth) generation and disposal. These records have also been submitted to the APPCB in the CFO half yearly Compliance report. [Annexure R8/10]</p> <p>The records submitted to the APCB for spent earth (fullers earth) generation and disposal have been enclosed herewith and marked as Annexure R8/16.</p>
<p>6. The units are importing crude palm oil and sunflower oil from Malaysia, Singapore and Indonesia. The Port Authorities are testing the crude oil for presence of any mineral oil and after ensuring that no mineral oil is present, the consignment is handed to the units. While verifying the documents, the committee observed that the quantity of the imported crude is around 60% to 70% of the unit production. The units are locally procuring crude oil from other industries (it was reported that these industries purchase palm and sunflower from farmers and extract crude and sell to edible oil refineries in Krishnapatnam). The crude that is locally purchased is not tested for the presence of mineral oil content or Hydrocarbons. The committee humbly submits to Hon'ble NGT that the units have to carry out mineral oil test with every batch of consignment locally procured also. These reports have to be submitted to APPCB along with their compliance report.</p>	<p>It is submitted that the Respondent No. 8 has not purchased crude palm oil locally over the past two years.</p> <p>However, contrary to the findings that the locally purchased crude oil/ crude sunflower oil is not tested for the presence of mineral oil content or hydrocarbons, it is submitted that in the event that Respondent No. 8 procures such crude oil locally, every batch of such consignment procured is tested for presence of any mineral oil at its in-house laboratory.</p> <p>A sample test report has been enclosed herewith and marked as Annexure R8/17.</p>

SYED MAHABOOB BASHA B.Com., B.L.,
ADVOCATE & NOTARY

23-166, Mulapet, NELLORE-524 003.
Appointed By Govt. of Andhra Pradesh, INQ/A

FOR SUPPLY FROM KITCHEN OIL & FATS (P) LTD

Signature

<p>7. The flash generated from the industries are sold to brick manufacturers. APPCB directed the units to install flyash silo of 30 day storage capacity with an objective that during rainy season, if the ash is not taken by the brick manufacturers on a daily or weekly basis, the ash could be safely stored in silo for a period of at least 30 days and from silo it can be transferred directly into trucks. But all seven units have not complied with this condition and have installed a silo of capacity handling flyash for period varying from seven to ten days. Further it was informed to the committee that the units are disposing the flyash on alternate days and is not stored in the unit beyond a week. The committee submits to Hon'ble NGT to direct APPCB to hold a meeting with edible oil units, brick manufacturers, flyash transporters and any other flyash users and review the direction. Fly ash is being dumped in the North-Eastern Direction of M/s Emami Agrotech Ltd in public lands adjacent to M/s Gemini Edible and M/s Emami Agrotech. The land does not belong to any edible oil unit, and none of the industry are ready to take responsibility for removing the flyash. Since the flyash is dumped in land adjacent to M/s Emami and M/s Gemini, both of these industries as part of CSR activity will take complete responsibility to remove the dumped flyash and send it to brick manufacturers.</p>	<p>It is submitted that contrary to the said findings, the Respondent No. 8 has admittedly installed an ash silo with a closed storage shed having a capacity of 30 days.</p> <p>The Respondent is also in the process of installing one more ash silo.</p>
<p>8. The units have not made proper arrangements for flyash storage and loading into the trucks. It was observed that the Respondent No. 8 has in place a Direct Loading system from the silo.</p>	<p>The said finding is disputed in respect of Respondent No. 8. It is submitted that the Respondent No. 8 has in place a Direct Loading system from the silo.</p>

<p>was emitted during loading operations. The units shall ensure wetting or water spraying at the time of loading of flyash and also the feeding hopper is covered.</p>	<p>[Annexure R8/2].</p> <p>Further, the Respondent No. 8 has also installed a sprinkling system / ash quenching system as a matter of abundant caution to ensure no dust is emitted into the environment [Annexure R8/4].</p>
<p>The committee has assessed environmental compensation for serious violation and for not meeting conditions stipulated in the consent. The units shall pay Environmental Compensation to APPCB as summarized below: Sl. No Name of the Unit Environmental Compensation to be paid by the unit to APPCB in INR:</p> <p>4. M/s. South India Krishna Oil & Fats Pvt. Ltd. - 71,30,000/-</p>	<p>The assessment of environmental compensation of INR 71,30,000.00 (wherein an additional amount of INR 10,00,000 has already been received by the APPCB) in respect of Respondent No. 8 is disputed in view of the aforesaid objections to the findings contained in the Report and various compliances in place at the behest of Respondent No. 8.</p> <p>Therefore, any liability to pay the aforesaid assessed environmental compensation of INR 81,30,000.00 is denied and disputed.</p>
<p>10. The units have provided online emission monitoring system to measure PM10. The porthole provided for manual monitoring are utilized by the units to install online dust monitors. The Committee submits that Hon'ble NGT instructs APPCB to direct the units to establish fresh points for online dust monitors. The units have to ensure that all the stacks connected to boilers are provided with APCD's and OCEMS including the stand-by boilers. The units shall augment their pollution control devices so as to ensure that they comply with the standards stipulated by APPCB. The units shall take measures to prevent fugitive dust generated during loading, unloading of raw materials, products,</p>	<p>The online emission monitoring system for the Respondent No. 8's Unit is measured at PM 6.</p> <p>A screen shot of the same has been enclosed herewith and marked as Annexure R8/18. The same has also been submitted to the APPCB vide a previous Direction Compliance Report.</p> <p>It is submitted that the Respondent No. 8's unit is complying with stack emissions and National Ambient Air Quality Standards.</p>

SYED MAHAROOB BASHA B.Com., B.L.,
ADVOCATE & NOTARY

23-166, Mulapet, NELLORE-524 003.
Appointed By Govt. of Andhra Pradesh, INDIA
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FOR SIGNATURE AND SEAL OF THE OFFICER

[Handwritten Signature]

<p>flyash etc. so as to meet the National Ambient Air Quality Standards.</p>	
<p>11. The units shall upgrade the effluent treatment plants, periodically remove the accumulated sludge and oil from the tanks and send the same to TSDF. The units shall properly operate the ETP and ensure that they comply with the effluent discharge standards stipulated by APPCB.</p>	<p>It is submitted that the effluent treatment plant installed by the Respondent No. 8 is sufficiently equipped and the Respondent No. 8's Unit shall continue to comply with effluent discharge standard stipulated by APPCB.</p>
<p>12. The public roads surrounding the industries are in very poor condition due to movement of heavy vehicles. All the edible oil units shall collectively construct new concrete roads as part of CSR activity. The units shall develop green belt all along the boundary of the units and in vacant spaces and ensure that the 33% of total area is covered with green belt. In addition as part of CSR activity the units can take up compensatory green belt in public lands.</p>	<p>The Respondent No. 8 is already undertaking CSR activities in the area nearby to its Unit. The compliance with the development of the green belt having 33% coverage has already been complied with by the answering Respondent. The same has also been included in the Half Yearly CFO Compliance Report submitted to the APPCB [Annexure R8/10].</p> <p>Any such additional or further suggestions may be discussed amongst all edible oil refineries/ units.</p>

13. The contents of the present affidavit are true and correct to the best of my knowledge and belief.

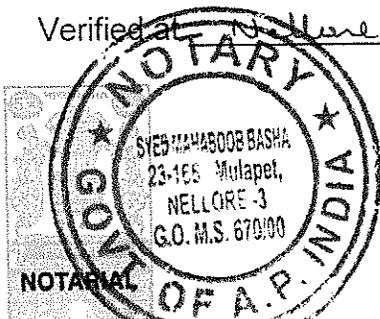
14. The annexures annexed to the present Affidavit are true and correct copies of their respective originals. *For Syed India Krishna Oil & Fats (P) Ltd.*

[Signature]
 Authorized Signatory
DEPONENT

VERIFICATION

I, the above named Deponent do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed there from.

Verified at Nellore on this the 17th day of February 2021. *For Syed India Krishna Oil & Fats (P) Ltd.*



[Signature]
 SYED MAHABOOB BASHA B.Com., B.L.,
 ADVOCATE & NOTARY
 23-166, Mulapet, NELLORE-524 003.
 Appointed By Govt. of Andhra Pradesh, INDIA
 Call: 9440206786 7337502455

[Signature]
 DEPONENT
 Authorized Signatory

17/2/21

SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED

Regd. Office: D-194, First Floor, Okhla Industrial Area, Phase-I, New Delhi-110 020

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED IN THE MEETING OF THE BOARD OF DIRECTORS OF SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED HELD ON 04TH DAY OF FEBRUARY 2016

“RESOLVED THAT the following persons be and are hereby jointly and severally authorized to sign, verify and file all papers, applications, counters, vakalatnama, complaints, affidavit etc. and all other documents as may be required to be filed in connection with the application filed by Isanaka Vedavathi before the National Green Tribunal, Chennai, against the Company bearing application no. 221 of 2015.

Sl. No.	Name	Designation
1	Jeeva Kumar	Director
2	Sumit Chaddha	Head – Finance
3	Subramaniam Palanisamy	General Manager - Sales and Marketing
4	B. Muthukrishnan	Factory Manager

RESOLVED FURTHER THAT the above mentioned persons be and are hereby jointly and severally authorized to sign, verify and file all required papers, to make necessary representation, give statements to file any documents, lead evidence by way of affidavit, to file and receive/take back any document, to file any review, revision, petition, appeal, writ, etc., to negotiate, settle, withdraw any proceedings in the aforesaid matter before the National Green Tribunal/Supreme Court or before any other government authority, Tribunal and/or local authorities / any other Court of Law in connection with the said matter and the above mentioned persons are also authorized to delegate their aforesaid power to any employee and/or any other person as they may deem fit under a valid power of attorney and/or such other authorization and can appoint/engage any attorney, advocate, consultant or advisor for the above matter and to do all other necessary acts, deeds and things as may be necessary and/or incidental thereto for and on behalf of the company in the aforesaid matter.

RESOLVED FURTHER THAT a certified true copy of the said resolution be furnished to all concerned under signatures of any one of the Directors.”

Certified True Copy

For SOUTH INDIA KRISHNA OIL AND FATS PRIVATE LIMITED


Director

TEL: +91 11 33000011, FAX: +91 11 30788500, CIN: U36100DL2009PTC194220

E-mail- legal@sioils.com, Website: www.sioils.com

Direct Loading System from Ash Silo



Ash Shed



Annexure R8/3

Ref: GT/PROP/020/2020-21/Rev 01

Date: November 27, 2020.

To,

**M/s SOUTH INDIA KRISHNA OIL AND FATS PVT LIMITED
KRISHNA PATNAM,
POTTI SRIRAMULU NELLURE.**

Dear Sir,

Kind attn: Mr. JEEVA KUMAR/ Mr.B.MUTHUKRISHNAN

Subject: Submission of proposal for Ash handling system for your steam boiler – reg.

We thank you very much for your mail enquiry dated:19-11-2020.

Based on the discussions we had with you and as advised by you, we are herewith submitting our most competitive techno commercial proposal for your kind consideration.

Trust the same are in line with your requirement and now we look forward for your favorable decision.

With regards

For Global Technologies

A Sambasiva Rao

+91 94411 09841

Encl: As above

Survey No. 303, Rami Reddy Nagar, Jeedimetla, Hyderabad, Telangana, INDIA - 500 055.
Mobile: +919848031866. +919441109841.E-mail: info@globalenviro.in, www.globalenviro.in

Designers, Mfrs. of Pollution Control, Clean Room Projects & Bulk material handling
Equipment's.

KEEP THE ENVIRONMENT CLEAN

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A) APPLICATION DATA (For 24 TPH AFBC BOILERS

↓

Sr. No	Particulars	Description			
1	Boiler	24 TPH			
2	Fuel used	100% Imported Coal			
3	Material	Fly Ash			
	Capacity	1400 kg/hr			
4	Point	Boiler Bank-2 Nos	APH	MDC-1	Bag filter hopper-1&2
5	Actual Capacity (Kg/Hr)	240	240	500	600
6	Design Capacity (Kg/Hr)	350	350	600	800
7	No of Feed Points	1	1	2	2
8	Temperature (deg C)	350-375	230	160	160
9	Conveying lines	1No Common line		2 Nos'	
10	Conveying Distance	Max. distance 60 M per line (as per routing)			
11	No of bends	App. 4-5 No		Approx. 2 No per pipeline	
12	Total no of pipelines			2 No's	
13	Bulk Density	Approx.600Kg/M ³			
8	Destination	1 No Fly Ash Silo			

B) SYSTEM DESCRIPTION

Installation details (Pneumatic conveying for Fly ash) :

Boiler

BOILER BANK of 24 TPH boiler

Two no's Model 3/8 Ashveyor with surge hoppers shall be setup below the outlet of Boiler BOILER BANK hopper-1 and 2 master and slave ashveyor along with water jacketed surge hopper will be placed below hopper Ash will be discharged to surge hopper the material shall then to be conveyed to the common Fly Ash Silo through single conveying pipeline.

APH & Bag filter of 24 TPH boiler

2no's Model 3/8 Ashveyor with surge hoppers shall be setup below the outlet of hopper of APH and bag filter in master and slave configuration. The material shall then to be conveyed to the common Fly Ash Silo through a common conveying pipeline.

MDC of 24 TPH boiler

1no's Model 3/8 Ashveyor with surge hoppers shall be setup below the outlet of hopper of MDC in master configuration's material shall then to be conveyed to the common Fly Ash Silo through a common conveying pipeline.

Initiation of a typical Ashveyor Cycle:

A level probe in the hopper above the Ashveyor will initiate the cycle. As a standard configuration, there shall be a Manual Knife Gate Valve at the outlet of each hopper for maintenance followed by the complete package of Macawber Dome Valve integrated with the Macawber Ashveyor/Denseveyors with all its Instrumentation controls. The Dome Valve will be opened once the level probe sends a signal and the material will fill the vessel. The Dome Valve will then close and seal. Compressed air will be introduced into the vessel and the material will be conveyed to the Reception Ash Silo through its Terminal Box.

The dust laden air is cleaned through a Reverse Pulse Jet Bin Vent Filter mounted on top of the Reception Fly Ash Silo. A centrifugal fan shall also be provided which will produce a reverse draft and hence help in effective de-dusting at reception end.

Entire operation of the above Pneumatic Conveying System Lines shall be automated, controlled by PLC Panel.

C) RECOMMENDED EQUIPMENTS (MACAWBER SCOPE OF SUPPLY)

Sr. No	Description	Qty	Location
<u>BOILER BANK -2 Nos</u>			
1	Feed arrangement for boiler BANK : 1. Water cooled surge hopper 1 m ³ volume capacity 2. RF admittance type level probe (Low) 3. 200 NB Manual knife gate valve 4. Expansion bellow(SS304) / necessary adaptor 5. Reverse pulse jet Vent Filter	2 Set	At BOILER BANK
2	Model 3/8 Ashveyor Designed as per ASME Section VIII, Div. I maximum allowable working pressure 100 psig. Temperature design basis -28°C to 300°C <u>Cast WCB alloy steel construction.</u> Designed for Seismic Zone 4 & 80 m/hr maximum wind velocity per UBC.	2 No's (1M+ 1S)	Below BOILER BANK and APH
i.	Inlet 200 NB Dome Valve rated for 200°C max. service temp. With water <u>cooled top plate</u> . Operated by Pneumatic Cylinder.		
ii.	3 Ft³ Pressure Vessel to Graded cast WCB alloy steel. Supported by carbon steel legs and chassis with leveling screws.		
iii.	Conveying Air Instruments-Pressure Regulating Valve, Flow Orifice Plate, Pressure Relief Valve, Pressure Gauge, Ball Valve, Blow Valve, check valve Air Filter & Air Lubricator Set.		
iv.	System Pneumo Panel-Solenoid Valves (3/2 & 5/2), Pressure Switch, Pressure gauges, Terminal strip & panel casing.		
3	80 NB Conveying pipeline in MS ERW Class C heavy gauge with necessary fittings & flanges.	1 Set	Ashveyor to fly ash
4	Long radius 80 NB 90 Deg concrete lined bends R = 8D type with necessary fittings & flanges.	4 Set	As per routing

5	Terminal Box 100 NB in MS with weld hardened deflector plate for receiving end.	1 No	Ash silo top
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Sr. No	Description	Qty	Location
<u>BOILER APH AND BAG FILTER -2 Nos</u>			
1	<u>Feed arrangement for boiler APH AND BAG FILTER:</u> 6. Surge hopper 1 m ³ volume capacity 7. RF admittance type level probe (Low) 8. 200 NB Manual knife gate valve 9. Expansion bellow (SS304) / necessary adaptor 10. Reverse pulse jet Vent Filter	2 Set	At <u>BOILER APH AND BAG FILTER -2 Nos</u>
2	Model 3/8 Ashveyor Designed as per ASME Section VIII, Div. I maximum allowable working pressure 100 psig. Temperature design basis -28°C to 300°C <u>Cast WCB alloy steel construction.</u> Designed for Seismic Zone 4 & 80 m/hr maximum wind velocity per UBC.	3 No's (1M+ 2S)	Below <u>BOILER APH AND BAG FILTER -2 Nos</u>
v.	Inlet 200 NB Dome Valve rated for 200°C max. service temp. With water <u>cooled top plate</u> . Operated by Pneumatic Cylinder.		
vi.	3 Ft³ Pressure Vessel to Graded cast WCB alloy steel. Supported by carbon steel legs and chassis with leveling screws.		
vii.	Conveying Air Instruments-Pressure Regulating Valve, Flow Orifice Plate, Pressure Relief Valve, Pressure Gauge, Ball Valve, Blow Valve, check valve Air Filter & Air Lubricator Set.		
viii.	System Pneumo Panel-Solenoid Valves (3/2 & 5/2), Pressure Switch, Pressure gauges, Terminal strip & panel casing.		
3	100 NB Conveying pipeline in MS ERW Class C heavy	1 Set	Ashveyor to

	gauge with necessary fittings & flanges.		fly ash
4	Long radius 100 NB 90 Deg concrete lined bends R = 8D type with necessary fittings & flanges.	4 Set	As per routing
5	Terminal Box 100 NB in MS with weld hardened deflector plate for receiving end.	1 No	Ash silo top

Sr. No	Description	Qty	Location
<u>BOILER MDC</u>			
1	<u>Feed arrangement for boiler MDC:</u> 11. surge hopper 1 m ³ volume capacity 12. RF admittance type level probe (Low) 13. 200 NB Manual knife gate valve 14. Expansion bellow (SS304) / necessary adaptor 15. Reverse pulse jet Vent Filter	1 Set	At <u>BOILER MDC</u>
2	Model 3/8 Ashveyor Designed as per ASME Section VIII, Div. I maximum allowable working pressure 100 psig. Temperature design basis -28°C to 300°C <u>Cast WCB alloy steel construction.</u> Designed for Seismic Zone 4 & 80 m/hr maximum wind velocity per UBC.	1 No (1M)	Below <u>MDC</u>
ix.	Inlet 200 NB Dome Valve rated for 200°C max. service temp. With water <u>cooled top plate.</u> Operated by Pneumatic Cylinder.		
x.	3 Ft³ Pressure Vessel to Graded cast WCB alloy steel. Supported by carbon steel legs and chassis with leveling screws.		
xi.	Conveying Air Instruments-Pressure Regulating Valve, Flow Orifice Plate, Pressure Relief Valve, Pressure Gauge, Ball Valve, Blow Valve, check valve Air Filter & Air Lubricator Set.		
xii.	System Pneumo Panel-Solenoid Valves (3/2 & 5/2), Pressure		

	Switch, Pressure gauges, Terminal strip & panel casing.		
3	100 NB Conveying pipeline in MS ERW Class C heavy gauge with necessary fittings & flanges.	1 Set	Ashveyor to fly ash
4	Long radius 100 NB 90 Deg concrete lined bends R = 8D type with necessary fittings & flanges.	4 Set	As per routing
5	Terminal Box 100 NB in MS with weld hardened deflector plate for receiving end.	1 No	Ash silo top

Sr. No	Description	Qty	Location
<u>Common items</u>			
11	Reverse pulse jet Bin-Vent Filter of 16 M ² filtration area with required instrumentation & accessories with one centrifugal fan With 3.7 KW motor (1) of 600 M ³ / Hr. @ 350mmWg. 3.7 kw	1 Set	At silo top
12	RF capacitance type level probe at Reception silo (Low, high & high-high) 100 m3 Ash silo with supporting structure Ash conditioner with RAV and gate valve 5 nos diverting valves for existing silo	1 No's	At reception silo
16	PLC Control panel for PCS consisting of following : 1. Electrical cabling along with cable trays. 1. Panel casing with PLC & IO modules. With 20% spare IO 2. Relay protection for all IO's 3. HMI 5.7" screen for display & control 4. Necessary internal distribution power & control bus bar 5. DC power supply, necessary contactors & overload protection 6. Panel accessories such as hooter, PB's, indicator lamps etc. 7. MCC for drives 8. Licensed CD & software of PLC.	1 Set	As per client

Sr.	Description	Qty	Location
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No			
Miscellaneous items			
17	Commissioning spares:- Inflatable seal for Dome valve V-Ring, O-Ring, Inner & outer chord Shaft seal Solenoid valve 5/2& 3/2 Pulsing solenoid valve	1 Set	
24	Erection & Commissioning of complete pneumatic conveying system as per scope of supply above	1 Set	

E) MAKES OF BOUGHT OUT ITEMS

Sr. No	Description	Make
Pneumatic & Electrical		
1	Pneumatic Cylinder	Rotex
2	Solenoid Valve	Rotex
3	Pulsing solenoids	ASCO
4	Pressure Switch	Switzer / Orion
5	Pressure gauge	Wika / General Instruments / H. Guru / Waree
6	Pressure Regulator	Darling Museco / Nirmal
7	Safety relief Valve	Nirmal
8	FRL	Shavo Norgren
9	Air Compressor	Elgi
10	Level Probes	Sapcon
11	Sequential Timer	Shiva / EAPL
12	LT Motors	ABB / Siemens
13	PLC	Siemens
Mechanical		
8	Filter Elements	IFF / MMP / Menardi / R+B
24	Expansion Joints	RM Applied / 2SB
16	Ball Valves	Marck / Energy Eco / Revolve / ACI / L & T Audco
17	Butterfly valves	Crane / L & T Audco / Intervalve
24	Bearings	SKF / FAG
19	Pipes	SAIL / Jindal / Tata / Maharashtra Seamless
21	Cement lined bends	GT
22	Centrifugal Fan	GEASPL

Note: Kindly only refer the make of items that are pertaining to the scope of supply in this offer.

F) SYSTEM HIGHLIGHTS AND ADVANTAGES

1. Eliminates spillage of Materials.
2. Built in Pollution Control.
3. Minimal power requirement for automated process.
4. Very low wear and tear on pipeline, system and material due to low velocities.
5. Can be controlled from DCS if required to be designed in advance.
6. Spares and Services back up at short notice.

H) CUSTOMER TO PROVIDE (EXCLUSIONS)

2. Civil Work, foundation & grouting as per load data & foundation details.
3. Cooling water : 6 to 7 M³/Hr @ 3 Kg/cm² @ 34-35 deg. C for water cooled surge hoppers & water cooled top plates.(one point near to system cool water will be provided by client)
4. All compressed air supply near to system with 3m³ air receiver up to battery limit.
5. Compressed air at 4 Bar G(**Ratings given Below**).
6. Instrument air at 6-7 Bar G at Ashveyor & Bag Filter pulsing. (**Ratings given Below**).
7. Pipe supports: gantry supports (overhead pipe racks), & pit if required.
8. All supports, platforms, access ladders, other structures at feed area& reception area.
9. Porta cabin/control room for control panel area.
10. Earthing, lighting protection, illumination, lighting wherever required.
11. Electrical cables to inlet of the control panel and to the individual components.
12. Electric power supply(**Ratings given Below**)

I) UTILITIES BY CUSTOMER (EXCLUSIONS)

Sr. No	Description	Details
CONVEYING		
1	Compressed Air supply with	150 M ³ /Hr FAD at 4 Bar G

	independent 3m ³ air receiver	
INSTRUMENTATION		
2	Compressed air (Ashveyor/Bag Filter Pulsing)	20 M ³ /Hr FAD at 6-7 Bar G
POWER SUPPLY		
3	Supply & Control voltage as per availability	

L) **WARRANTY**

1. The warranty of the system shall be valid for a period of 24 months from the date of last supply or 12 months from the date of commissioning, whichever is earlier.
2. The warranty also includes free replacement/repair of defective parts/components. However, the warranty does not cover replacement of parts whose service life is less than 12 months or defects arising from mishandling, negligence, overloading, accidents, force majeure and such.
3. Similarly, the warranty shall not be applicable for rubber components, seal or such items that are prone / subject to constant wear & tear and are dependent on working conditions.

Operational logic of single Ashveyor-

- 1) Dome valve shall open after input signal from level probe or on timer mode basis
- 2) Material shall fill the vessel & the Dome valve shall close after set period of time.
- 3) Dome valve seal shall be inflated to give pressure tight sealing.
- 4) On feedback of proper dome valve closure, the Blow valve shall be switched ON by the PLC & compressed air shall be introduced into the vessel to pressurize it.
- 5) Material shall then be conveyed material from Ashveyor vessel to reception silo.
- 6) Blow valve air shall be switched OFF on low pressure feedback signal.
- 7) The vent valve in the vent line shall be switched ON to vent excessive pressure & dust.
- 8) The dome valve seal shall then be deflated & dome valve shall be opened again.
- 9) Cycle will continue in similar fashion once again after checking basic permissive.

Note : The above given operational logic is given only for understanding the process the detail operational logic will be provided after the PO

1.0 Commercial terms & Conditions

1. Price: The basic price for design, manufacture, supply and erection of equipment as mentioned in "Scope of Supply" is

2. Supply of Ash handling system : Rs 45,00,000/-

3. Ash silo with supporting structure: 10,00,000/-
4. Supply of diverting valves for existing silo: Rs 5,00,000/-
5. Packing & forwarding: Inclusive on the basic price.
6. Basis of price: Ex Hyderabad.

TAXES & DUTIES:

7. GST 18 % Extra
8. Transportation & transit insurance: **Extra at actual.**

PAYMENT TERMS

9. 40% advance along with Purchase order.
10. 60% along with 100% taxes & duties against submission of pro-forma invoice before dispatch.
11. Delivery: The equipment shall be delivered in 12 weeks from the date of PO along with first advance.
12. Erection: All equipment shall be erected and keep ready for commissioning within 4 weeks after handing over of civil foundations.
13. Validity: 3 months

Sprinkler System and ash quenching system



Annexure R8/5

Drain With followed by oil and grease trap.
Scum removed in frequent intervals



Effluent Transfer System followed by oil & Grease trap with Aeration





South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date : 01-01-2016
Revision No : 01

DATE : 8-10-2020

SHIFT	TIME	INLET METER		RECEIVED	EQUALISATION	AREATION	AREATION TANK	OUTLET FLOW METER		TREATED	ENERGY METER		ENERGY	OPERATOR
		READING		WATER	TANK	TANK	MLSS	READING		EFFLUENT	READING		CONSUMED	SIGNATURE
		OPENING	CLOSING	KLD	PH	PH	%	OPENING	CLOSING	KLD	OPENING	CLOSING		
A-SHIFT	6:00	148146	148191	45	7.5	7.6	38.1	14036	14086	50	104.834	105.060	0.226	K. Rama
B-SHIFT	14:00	148191	148228	37	7.5	7.4	40.1	14086	14126	40	105.060	105.238	178	V. Srin
C-SHIFT	22:00	148228	148267	39	7.4	7.6	40.1	14126	14167	41	105.238	105.363	125	N. Sivaraj

REMARKS:

A-SHIFT: * All Driven water coming to Equalisation Tank
 * Sand Filter and Carbon Filter Back wash and rinsing Completed
 * All Samples Submitted Lab
 * Primary Clarifier Sludge Feed to Filter Fresh
 * URFA and DAP mixing to Aeration Tanks

Total In Lett : 121 kL
 Total out Lett : 131 kL
 Total Power : 529 units

B-SHIFT:

* All Driven water coming to Equalisation Tank
 * Boilers Blowdown water coming to E.T.P Sump
 * Plant side cleaning water coming to collection sump.
 * Sand filter and carbon filter back wash water coming to E.T.P.

C-SHIFT:

* Sand and Carbon Filter Back wash and Rinsing Completed
 * Boilers Blowdown water coming to out Lett Sump
 * Plant side water coming to Collection Sump

K. Rama
 VERIFIED BY



South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. U/17/KO/0237
 Issue Date : 01-01-2016
 Revision No : 01

DATE : 09/10/2020

SHIFT	TIME	INLET METER		RECEIVED WATER	EQUALISATION TANK	AERATION TANK	AERATION TANK MLSS %	OUTLET FLOW METER		TREATED EFFLUENT KLD	ENERGY METER READING		ENERGY CONSUMED	OPERATOR SIGNATURE
		READING	READING					OPENING	CLOSING		OPENING	CLOSING		
		OPENING	CLOSING	KLD	PH	PH	%	OPENING	CLOSING	KLD	OPENING	CLOSING		
A-SHIFT	6.00	148267	148308	41	7.2	7.6	36%	14167	14217	50	105.363	105.537	174	N. C.
B-SHIFT	2 Pm	148308	148346	38	7.6	7.4	35%	14217	14255	38	105.537	105.731	194	Rambabu.
C-SHIFT	10 Pm	148346	148392	46	7.5	7.3	35%	14255	14300	45	105.731	105.968	237	Rambabu.

REMARKS:

A-SHIFT:

1. Sand and Carbon filters Backwashed.
2. S.T.P All Sample submitted into lab.
3. Plant side waste water come into S.T.P.
4. Drains water come into S.T.P.

Inlet:- 125 KL
 Outlet:- 133 KL
 Energy:- 605 units

B-SHIFT:

- * All drains water coming to equalisation tank.
- * Boiler water coming to outlet sump.
- * Plant side water coming to collection sump.
- * Cooling tower water drain coming to collection sump Dirty

C-SHIFT:

- * 1000TPD Hotwell water drain to collection sump.
- * Sand carbon filters back washing is completed.
- * M.G.F. back washing and Rinsing water come to equalisation.
- * All drains water coming to equalisation tank.
- * Boiler and plant side water coming to S.T.P.

VERIFIED BY *R. C.*



South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date :01-01-2016
Revision No :01

DATE : 10/10/2020

SHIFT	TIME	INLET METER		RECEIVED	EQUALISATION	AERATION	AERATION TANK	OUTLET FLOW METER		TREATED	ENERGY METER		ENERGY	OPERATOR
		READING		WATER	TANK	TANK	MLSS	READING		EFFLUENT	READING		CONSUMED	SIGNATURE
		OPENING	CLOSING	KLD	PH	PH	%	OPENING	CLOSING	KLD	OPENING	CLOSING		
A-SHIFT	6:00	148392	148427	35	7.4	7.2	24%	14300	14335	35	105.968	106.054	0.086	N.K.
B-SHIFT	11:00	148427	148458	31	7.5	7.3	34%	14335	14365	30	106.057	106.242	0.188	B
C-SHIFT	22:00	148458	148458	37	7.2	7.1	34%	14365	14410	45	106.242	106.404	0.162	N.K.

REMARKS:

A-SHIFT: Inlet, Aeration, outlet sample submitted to the lab
Sand filter and carbon filter back washing completed
Plant side water coming to the collection sump
Boiler blowdown water drain to the outlet sump
MLSS sample submitted to the lab
All drains water come to the equalization tank.

total Inlet:- 103 KL
total Outlet:- 110 KL
total Consumed = 436 units

B-SHIFT:

* All drains water coming to equalization tank.
* Boiler water coming to outlet sump.
* Plant side water coming to collection sump.
* Primary Sludge Feed Filter Fried

C-SHIFT:

* Drains water come into E.F.P
* Plant side water come to E.F.P
* ETP filters Backwashed.

VERIFIED BY



South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date : 01-01-2016
Revision No : 01

DATE : 11/10/2020

SHIFT	TIME	INLET METER		RECEIVED WATER KLD	EQUALISATION TANK PH	AERATION TANK PH	AERATION TANK MLSS %	OUTLET FLOW METER		TREATED EFFLUENT KLD	ENERGY METER		ENERGY CONSUMED	OPERATOR SIGNATURE
		READING						READING						
		OPENING	CLOSING					OPENING	CLOSING					
A-SHIFT	6:00	148495	148523	28	7.4	7.2	34%	14410	14432	22	106.404	106.596	0.170	N. S. J.
B-SHIFT	2 Pm	148523	148555	32	7.5	7.3	35%	14432	14475	43	106.576	106.818	242	R. S. J.
C-SHIFT	10:00	148555	148595	40	7.2	7.6	36%	14475	14520	45	106.818	106.911	93	M. C.
				100						110			507	

REMARKS:

A-SHIFT:

Inlet, Aeration, outlet sumply submitted to the lab
Sand filter and carbon filter back washing completed
Plant side waste coming to the collection sump
MSS sumply to the lb
Boiler blowdown waste coming to the collection sump

Inlet : 100 KL
outlet : 110 KL
Energy : 507 UM³

B-SHIFT:

* All drains water coming to equalization tank.
* Boiler blowdown water coming to out let sump.
* Plant side water coming to collection sump.
* Sand carbon filters back washing is completed.

C-SHIFT:

* All drainwaste come into E.T.P
* Plant side waste come into E.T.P
* E.T.P filters Backwashed.
* M.U.F & I.R.F Backwash waste come into equalization.
* Trawl Farm - B Condensate drain into weighbridge drain

VERIFIED BY

[Signature]



South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date : 01-01-2016
Revision No : 01

DATE : 12/10/20

SHIFT	TIME	INLET METER		RECEIVED	EQUALISATION	AREATION	AREATION TANK	OUTLET FLOW METER		TREATED	ENERGY METER		ENERGY	OPERATOR
		READING		WATER	TANK	TANK	MLSS	READING		EFFLUENT	READING		CONSUMED	SIGNATURE
		OPENING	CLOSING	KLD	PH	PH	%	OPENING	CLOSING	KLD	OPENING	CLOSING		
A-SHIFT	6:00	148545	148641	46	7.3	7.2	36%	14520	14567	47	106.911	107.110	199	hish
B-SHIFT	2 Pm	148641	148674	33	7.5	7.3	40%	14567	14605	38	107.110	107.325	215	Rambabu
C-SHIFT	12:00	148674	148708	34	7.4	7.2	34%	14605	14650	45	107.325	107.461	136	nsylu

REMARKS :

A-SHIFT :

All drains water coming to E.T.P.

Boiler side water coming to E.T.P.

Plant side water coming to E.T.P.

All samples sent to lab.

plant blow down water coming to the outlet sump

-total inlet = 113 KL

-total outlet = 130 KL

-total power consumed = 550 units

B-SHIFT :

* Boiler blowdown water coming to outlet and collection sump.

* Plant side water coming to collection sump.

* Condensate water drain coming to collection sump.

* All drains water coming to equalisation tank.

C-SHIFT :

* All drains water coming to the equalization tank

* Sand filter and carbon filter backwashing completed.

* Plant side water coming to the collection sump

* Boiler blowdown water coming to the outlet sump

VERIFIED BY

K. S. S.



South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date :01-01-2016
Revision No :01

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DATE : 13-10-2020

SHIFT	TIME	INLET METER		RECEIVED WATER	EQUALISATION TANK	AREATION TANK	AREATION TANK MLSS	OUTLET FLOW METER		TREATED EFFLUENT	ENERGY METER		ENERGY CONSUMED	OPERATOR SIGNATURE
		READING	READING					READING	READING					
		OPENING	CLOSING	KLD	PH	PH	%	OPENING	CLOSING	KLD	OPENING	CLOSING		
A-SHIFT	6:00	148708	148768	40	7.5	7.3	40%	14650	14690	40	107.461	107.627	0.166	Rambabu.
B-SHIFT	14:00	148748	148793	45	7.4	7.5	38%	14690	14730	40	107.627	107.805	0.178	A. H. S.
C-SHIFT	22:00	148793	148833	40	7.5	7.4	36%	14730	14763	33	107.805	107.979	0.174	N. Srinivas

REMARKS :

A-SHIFT :

- * All domains water coming to equalisation tank.
- * Boiler blowdown water coming to outlet and collection sump.
- * E.T.P. sand carbon filters backwashing is completed.
- * Plant side water coming to collection sump.
- * All samples submitted to lab with m.c.s.s.

Total In let : 125 kl
Total out let : 113 kl
Total Power consumed : 518 units

B-SHIFT :

- < Sand & carbon filter back wash completed.
- < Plant side water come to collection sump.
- < All drain water come to E.T.P.

C-SHIFT :

- * Sand Filter and Carbon Filter Back wash and Rinsing Completed
- * m.G.F. Back wash water coming to Equalisation tank
- * Boiler Blowdown water coming to Collection Sump

[Signature]
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South India Krishna Oil & Fats Pvt. Ltd.

DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

Doc No. UTY/Ro/02
Issue Date :01-01-2016
Revision No :01

DATE: 14/10/2020

SHIFT	TIME	INLET METER		RECEIVED WATER	EQUALISATION TANK	AREATION TANK	AREATION TANK MLSS	OUTLET FLOW METER		TREATED EFFLUENT	ENERGY METER		ENERGY CONSUMED	OPERATOR SIGNATURE
		READING						KLD	PH		PH	%		
		OPENING	CLOSING	OPENING	CLOSING									
A-SHIFT	6:00	148833	148873	40	7.8	7.5	38%	14763	14803	40	107.979	108.188	209	Rambabu
B-SHIFT	14:00	148873	148916	43	7.5	7.6	36%	14803	14838	35	108.188	108.384	196	N. Sankar Reddy
C-SHIFT	22:00	148916	148951	35	7.4	7.3	35%	14838	14868	30	108.384	108.534	150	A. H. S. Reddy

REMARKS:

A-SHIFT:

- * All drains water coming to equalisation tank
- * Plant side water coming to collection sump.
- * Sand carbon filters backwashing is completed.
- * Boiler blowdown water coming to outlet and collection sump.
- * 1000 Tpd warm cooling tower water drain to outlet sump.
- * Samples all submitted to Lab.

TOTAL INLET = 118 KLD
TOTAL OUTLET = 105 KLD
TOTAL POWER = 555 units

B-SHIFT:

- * Sand filter and Carbon filter backwash and Carbon filter washing completed
- * Primary clarifier sludge drain to Filter Fresh Feed
- * Boiler blowdown water coming to collection sump
- * Plant side water coming to ETP Sump

C-SHIFT:

- * Sand & Carbon filter back wash completed.

- * Boiler blowdown water come to E.T.P.
- * All drain water come to E.T.P.

PC
VERIFIED BY



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, NELLORE

ETP, MEE, Dual RO Plant Water Analysis Report

DOC No : ISO-FR-QC-28

Issued Date : 07.05.2019

Rev. No : 00

Date : 8/10/2020

	ETP				ETP DUAL RO 1st STAGE				ETP DUAL RO 2nd STAGE			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE condensate	ATFD Inlet	ATFD Powder
PH	7.38	7.7	6.5-8.5	7.81	8.22	8.01	8.26	8.04	7.16						
TH	-	-	-	-	1392	3	1506	12				6.32	6.30	6.40	
TDS ppm	2647	1985	<2100	2248	4038	110	5034	308	2			-	-	-	
TS ppm	3253	2051	-	4345					208			56,614	2014	57,255	
TSS ppm	606	66	<150	2097											
COD ppm			<200												
Oils&Grease ppm			<10												
MIV%															

MLSS ppm		
Aeration -1	Aeration -2	Equilization
2600	2500	

HRSCC
 HRSCC Inlet PH TH TH8 SiO₂
 8.07 1436 4152 40
 HRSCC outlet 7.97 1342 4050 35

Chaitanya

[Signature]

[Signature]
QCM



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, NELLORE

ETP, MEE, Dual RO Plant Water Analysis Report

DOC No : ISO-FR-QC-28

Issued Date : 07.05.2019

Rev. No : 00

Date : 9/10/2020

	ETP				ETP DUAL RO 1st STAGE				ETP DUAL RO 2nd STAGE			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE condensate	ATFD Inlet	ATFD Powder
PH	7.81	7.62	6.5-8.5	7.02	7.68	8.10	7.82	7.16	7.39			6.03	6.10	6.30	
TH	-	-	-	-	1306	2	1810	12	4			-	-	-	
TDS ppm	2099	1981	<2100	2323	4314	115	6021	320	125			56,222	2254	58,254	
TS ppm	2616	2092	-	4324											
TSS ppm	517	111	<150	2001											
COD ppm	1188	104	<200												
Oils&Grease ppm		91	<10												
MIV%															

MLSS ppm		
Aeration -1	Aeration -2	Equilization
2900	2700	

<u>HRSCC</u>	<u>PH</u>	<u>TH</u>	<u>TDS</u>	<u>SiO2</u>
HRSCC Inlet	8.06	1316	4916	40
HRSCC outlet	8.12	1286	4826	35

D. Smith
Chemist

[Signature]
ACP

[Signature]
CM



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, NELLORE

ETP, MEE, Dual RO Plant Water Analysis Report

DOC No : ISO-FR-QC-28

Issued Date : 07.05.2019

Rev. No : 00

Date : 10/10/2020

	ETP				ETP DUAL RO 1st STAGE				ETP DUAL RO 2nd STAGE			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE condensate	ATFD Inlet	ATFD Powder
PH	7.71	7.30	6.5-8.5	7.18	7.30	8.16	7.41	8.12				6.03	6.05	6.10	
TH	-	-	-	-	1316	1	1798	1				-	-		
TDS ppm	3524	2046	<2100	3360	3990	72	5892	110				53,621	2123	55,560	
TS ppm	4211	2103	-	4422											
TSS ppm	687	57	<150	1062											
COD ppm			<200												
Oils&Grease ppm			<10												
MIV%															

MLSS ppm		
Aeration -1	Aeration -2	Equilization
3000	2900	

<u>HRSCC</u>	<u>PH</u>	<u>TH</u>	<u>TDS</u>	<u>Sig</u>
HRSCC Inlet	8.01	1316	506	40
HRSCC outlet	8.10	1320	496	35

O. Sathya
Chemist

QCP

QCM



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD

Form No.: ISO-FR-QC-27

Revision No: 00

Effective Date: 07-Apr-20

4/10/2020

ETP, MEE, DUAL RO ANALYSIS REPORT

Date :

	ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder
pH	7.69	7.42	6.5-8.5	7.26	7.72	8.04	7.68	7.26				6.76	6.86	7.02	
TH	-	-	-	-	1402	1	1926	3				-	-	-	
TDS ppm	2725	1842	<2100	3575	4636	128	6230	240				49,146	1641	46,272	
TS ppm	3661	1956	-	5986											
TSS ppm	946	114	<150	2471											
COD ppm			<200												
Oil & Grease ppm			<10												
MIV%			-												

MLSS ppm

Aeration-1	Aeration-2	Equilization
2800	2700	

HRSCC- (High Rate Silica Chemical Concentration)

	PH	TH	TDS	SiO2
Inlet	8.12	1368	5118	35
Outlet	8.18	1376	5246	30

Remarks :

Analyst

QC Manager
QCM



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD

Form No: ISO-FR-QC-27

Revision No: 00

Effective Date: 07-Apr-20

12/10/2020 ETP, MEE, DUAL RO ANALYSIS REPORT

Date: 12/10/2020

	ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder
pH	7.80	7.62	6.5-8.5	7.72	7.41	7.10	7.60	7.10				6.10	6.20	6.30	
TH	-	-	-	-	1300	2	1926	12				-	-	-	
TDS ppm	2478	2082	<2100	2561	3559	81	5400	300				54,519	2119	55,258	
TS ppm	2806	2222	-	3423											
TSS ppm	328	140	<150	862											
COD ppm			<200												
Oil & Grease ppm			<10												
MIV%			-												

MLSS ppm

Aeration-1	Aeration-2	Equilization
3100	2900	

HRSCC- (High Rate Silica Chemical Concentration)

	PH	TH	TDS	SiO2	
Inlet	8.10	1410	5416	35	
Outlet	8.08	1426	5328	30	

Remarks :

Analyst *O. Guath**QCM*

QCM

[Signature]



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD

ETP, MEE, DUAL RO ANALYSIS REPORT

Form No: ISO-FR-QC-27

Revision No: 00

Effective Date: 07-Apr-20

48

Date: 13/10/2020

	ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder
pH	7.80	7.72	6.5-8.5	7.40	7.82	8.06	7.82	8.10	8.01			6.02	6.03	6.08	
TH	-	-	-	-	1410	12	1816	2	Nil			-	-	-	
TDS ppm	2740	2016	<2100	3122	3822	320	4434	103	50			52,560	2141	56,319	
TS ppm	3362	2149	-	4011											
TSS ppm	622	133	<150	889											
COD ppm			<200												
Oil & Grease ppm			<10												
MIV%			-												

MLSS ppm

Aeration-1	Aeration-2	Equilization
2800	2900	

HRSCC- (High Rate Silica Chemical Concentration)

	PH	TH	TDS	SiO2	
Inlet	8.10	1410	5042	40	
Outlet	8.18	1392	4932	435	↓

Remarks :

Analyst O. Swathi

QC Manager

QCM



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD

Form No.: ISO-FR-QC-27

49

Revision No.: 00

ETP, MEE, DUAL RO ANALYSIS REPORT

Effective Date: 07-Apr-20

Date: 14/10/2020

ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage			MEE				
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject		MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder
pH	7.48	7.52	6.5-8.5	7.62	7.84	7.60	7.69	7.36	7.64			6.10	6.18	6.20	
TH	-	-	-	-	1564	2	2136	2	3			-	-	-	
TDS ppm	3623	2013	<2100	3524	4864	130	6846	128	262			53,622	2161	56,516	
TS ppm	4215	2094	-	4523											
TSS ppm	592	81	<150	999											
COD ppm			<200												
Oil & Grease ppm			<10												
MIV%			-												

MLSS ppm

Aeration-1	Aeration-2	Equilization
4000	4100	-

HRSCC- (High Rate Silica Chemical Concentration)

	PH	TH	TDS	SiO2
Inlet	8.01	1200	4216	30
Outlet	8.12	1208	4326	25

Remarks :

Analyst

QCM

M/s. Mumbai Waste Management Limited										Date	
M/s. Coastal Waste Management Project Unit - 2										28-11-2020	
Waste Lifted for the month of Nov'2020											
S.NO	Date	Month	MF NO	M.NO	Generator Name	Location	District	Vehicle No	Type of Waste	TONS	DM
1	06-Nov-20	Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	MEE Salts	1.980	LAT-58
2	06-Nov-20	Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	ETP Sludge	5.340	LAT-53
TOTAL										7.320	

Prepared By

F&A

LAB

Operations

MBD

51

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

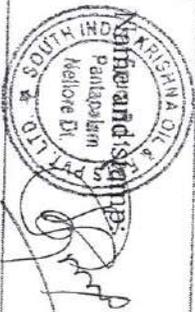
1	Sender's Name & Mailing Address (including Phone No. and email)	Name : SOUTHI INDIA KRISHNA OIL AND FATS PVT LTD Address : SURVEY NO 275, 279, 280 & 281 EPURUBITHI 3, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No : 7772800065 Email : vincen_paul@stojils.com
2	Sender's Authorisation No:	N-146/APPCE/20-VJA/CFO/W&A/2011
3	Manifest Document No:	9342
4	Transporter Name & mailing Address: (including Phone No. and email)	Name : COASTAL WASTE MANAGEMENT PROJECT (UNIT-2) Address : Survey No: 20-2P1, 20-2P2, 20-2P3, Ravinguntapali (V), Bojjanapalli (Grampanchayth) , Rapur (M), SPSR Nellore District Phone No : 874264007 Email : cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 TJ 2677
7	Vehicle Registration No:	AP39TK9054
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name : Coastal Waste Management Project (Unit-2) Address : M/s. Coastal Waste Management Project (Unit-2) by M/s. Mumbai Waste Management Limited, (A Subsidiary of M/s. Ramky Enviro Engineers Ltd., SPSR Nellore District Phone No : 915252951 Email : madhukar@ramky.com
9	Receiver's Authorisation No:	APPCEB/UH:VJA/WM/CFO/CWMP-NLR/2018
10	Waste Description:	Landfillable Waste - 34.2 Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers of Schedule I (ETP Sludge) 36.1 Any process or distillation residue of Schedule I (ATFD Salts)
11	Total Quantity : No. of Containers:	7.320 - Tonnes 1 ETP Sludge - 1.980 MT
12	Physical Form:	Semi-Solid ETP Sludge - 5.340 MT

Handling Instructions & Additional Information:

Handling with PPE

I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

14 Sender's Certificate:



Signature: *[Handwritten Signature]*

M	M	D	D	Y	Y	Y	Y
1	1	0	6	2	0	2	0

15 Transporter acknowledgement of receipt of Wastes

Name and stamp: *M. Venkatesh*

Signature: *[Handwritten Signature]*

M	M	D	D	Y	Y	Y	Y

16 Receiver's certification for receipt of hazardous and other waste

Name and stamp: *[Handwritten Name]*

Signature: *[Handwritten Signature]*

M	M	D	D	Y	Y	Y	Y
1	1	0	6	2	0	2	0

Copy number with colour code	Purpose
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.
Copy 6 (Blue)	To be sent by the receiver to the sender.

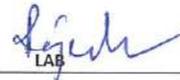
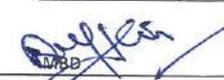
M/s. Mumbai Waste Management Limited

M/s. Coastal Waste Management Project Unit - 2

Statement of Waste lifted from 01.09.2020 to 15.09.2020

Date : 16-09-2020

S.NO	Date	Month	MF- NO	M.NO	Generator Name	Location	District	Vehicle No	Type of Waste	TONS	DM
1	09-Sep-20	Sep-20	7123	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	MEE Salts	5.250	LAT-58
2	09-Sep-20	Sep-20	7123	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	ETP Sludge	2.760	LAT-53
TOTAL										8.010	

 Prepared By
 Finance & Accounts
 Operations
 LAB
 MBB

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHNA OIL AND FATS PVT LTD Address :SURVEY NO 275, 279, 280 & 281 EPURU BIT 1 B, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No :7799800065 Email :vincent.paul@sioils.com
2	Sender's Authorisation No:	N-146/APPGB/ZO-VIA/CFO/W&A/2011
3	Manifest Document No:	7123
4	Transporter Name & mailing Address: (including Phone No. and email)	Name :COASTAL WASTE MANAGEMENT PROJECT (UNIT 2) Address :Sy.No:20-2P1, 20-2P2,20-2P3, Ravunguntapalli (V), Bojjanapalli(Grampanchayth) ,Rapur (M), SPSR Nellore District Phone No :8790264007 Email :cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 TJ 2677
7	Vehicle Registration No:	AP39TK9054
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name :Coastal Waste Management Project (Unit-2) Address :M/s. Coastal Waste Management Project (Unit-2) by M/s. Mumbai Waste Management Limited. (A Subsidiary of M/s. Ramky Enviro Engineers Ltd.) SPSR Nellore District Phone No :9154252951 Email :madhubabu@ramky.com
9	Receiver's Authorisation No:	APPGB/UH:IV/HWM/CFO/CWMP-NLR/2018
10	Waste Description:	LandFillable Waste - 34.2 Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers of Schedule I (ETP Sludge)
11	Total Quantity : No. of Containers:	8.010 - Tonnes ETP Sludge - 2.760 Ton M&S Sl - 5.250 Ton
12	Physical Form:	Semi-Solid
13	Special Handling Instructions & Additional Information:	Handling with PPE

Sender's Certificate:

I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

Name and stamp:
D. Zia Chowdhury



Signature:

M	M	D	D	D	Y	Y	Y	Y	Y
0	9	0	8	2	0	2	0	2	0

15 Transporter acknowledgement of receipt of Wastes

M. Madheshw
Name and stamp:

Signature:

M	M	D	D	D	Y	Y	Y	Y	Y
0	9	0	8	2	0	2	0	2	0

16 Receiver's certification for receipt of hazardous and other waste

Name and stamp:

Weight Bridge

Signature:

Time

M	M	D	D	D	Y	Y	Y	Y	Y
0	9	0	9	2	0	2	0	2	0

Signature: *Nandini*

Time: 9/9/20

Copy number with colour code

Purpose

Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.	<input type="checkbox"/>
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.	<input type="checkbox"/>
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.	<input type="checkbox"/>
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.	<input type="checkbox"/>
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.	<input type="checkbox"/>
Copy 6 (Blue)	To be sent by the receiver to the sender.	<input type="checkbox"/>
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.	<input type="checkbox"/>

Print Close



**ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY – VIJAYAWADA**

Plot No.41, Sri Kanakadurga Officers' Colony,
Gurunanak Road, Vijayawada-520008

**K.SRINIVAS, M.Sc., M.Tech.,
Senior Environmental Scientist**

e.mail: zovjalab-ses1@appcb.gov.in
Tel No: 0866-2546218

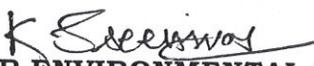
Water & Waste Water Test Report

Report No	2006E021	Report Date	29.06.2020
Sample code	Y2006113 to 117	Test Completion Date	26.06.2020
Sample Collected date	18.06.2020	Sample Received Date	19.06.2020
Sample Collected by	Analyst Gr _ 1, RO – Nellore.		
Name & Address of the Customer	Environmental Engineer, RO – Nellore.		
Sample Reference	M/s. South India Krishna Oil & Fats Pvt. Ltd., Sy.No. 275, 279 etc, Epuru Bit – 1B, Pantapalem (V), Muthukur (M), SPSR Nellore District.		
Description of Sample	Y2006113 – Inlet of ETP. Y2006114 – Outlet of ETP. Y2006115 – MEE Feed. Y2006116 – MEE Condensate. Y2006117 – MEE Concentrate.		

S.No	Parameter (s) / Name of Test	Test Method	Units	Sample Code				
				Y2006 113	Y2006 114	Y2006 115	Y2006 116	Y2006 117
1	pH	APHA (23rd Edition) 4500-H ⁺ B: 2017,	----	6.99	7.02	4.89	6.99	5.62
2	Total Suspended Solids	APHA (23rd Edition) 2540-D: 2017	mg/L	132	86	156	12	145
3	Total Dissolved Solids	APHA (23rd Edition) 2540-C: 2017	mg/L	2982	1874	32669	128	36278
4	Chemical Oxygen Demand (COD)	APHA (23rd Edition) 5220-B: 2017	mg/L	456	216	90800	72	38000
5	Biochemical Oxygen Demand (BOD) For 3days @ 27 °C	IS 3025 (Part 44): 1993	mg/L	146	68	29056	16	12160
6	Oil & Grease	APHA (23rd Edition) 5520 - B:2017	mg/L ^s	12.4	6.2	16.5	----	17.0

Note:

- ❖ The contents of the report shall not be reproduced either in full or in part without prior written consent of the issuing authority.
- ❖ The results relate only to the items tested.


SENIOR ENVIRONMENTAL SCIENTIST


South India Krishna Oil and Fats Pvt. Ltd.

 Plot No. 9, Jasola District Centre Unit No . 101, 102, First Floor, New
 Delhi-110025 INDIA

PAN NO: AANCS3846A
GST NO: 37AANCS3846A1ZA

CIN NO: U36100DL2009PTC194220

Order No: NEG20/2002101249
Order Date: 28-Oct-20

WORK ORDER

Supplier Details: Pay To JCN GEOLOGICAL SURVEYS & EXPLORATION #12-10-587/61, SITHAPHALMANDI, MEDIBAVI SECUNDERABAD -500061 India TEL IN		Ship From: #12-10-587/61, SITHAPHALMANDI, MEDIBAVI 500061 SECUNDERABAD TELANGANA India GST No. :	
Invoice To: South India Krishna Oil and Fats Pvt. Ltd. Muthukuru Mandal, Survey No . 275,279,280 & 281, Epuru Bit - 1, Pantapalam, Nellore, Andhra Pradesh --524344 India PAN NO: GGUPS8758F GST No:		Delivery Period : BY NOV MONTH Destination: Nellore, Andhra Pradesh Terms Of Delivery : EX WORKS Supplier's Ref: MAIL DT:15.10.2020	
Terms of Payment : 50% ADVANCE PAYMENT AGAINEST WO AND BALANCE 50% AFTER COMPLETION OF WORK AND SUBMISSION OF REPORTS WITH INVOICE .			
1	CHARGES FOR CARRYING OUT HYDROGEOLOGICAL SURVEY GEOPHYSICAL METHOD.	2	LOCATION S 13333 26,666.00
2	CHARGES FOR RAIN WATER HARVESTING SURVEY WITH GEOPHYSICAL METHOD	3	LOCATION S 4889 14,667.00
		Total Before Discount: ₹ 41,333.00 Discount: ₹ 0.00 Exempt 0.000% : ₹ 0.00 Freight: ₹ 0.00 Round Off: ₹ 0.00 Grand Total: ₹ 41,333.00	
Amount in Words (Forty-One Thousand Three Hundred Thirty-Three Rupees Only.)			
Remarks: TO & FRO, FOOD & ACCOMMODATION SIKOF SCOPE, TRANSPORTATION EXTRA AT ACTUALS, PLS NOTE THAT ALL PPES ARE MANDATERY IN FACTORY PREMISSIS, ALL OTHER DETAILS AS PER ATTACHMENTS.			
This order is subjected to the following Terms & Conditions		For South India Krishna Oil and Fats Pvt. Ltd. Authorised Signatory	
Please Note : 1. Purchase Order / Work Order No & date should be mentioned on the Supplier's Invoice . 2. e-transit pass / e-waybill / road permit is mandatory with material .			
Created By: Mr. Chanchu Mohan			
Unit No. 101, 102A, First Floor Realtech Copia Corporate Suites Plot No. 9, Jasola District Centre , New Delhi-110025			
This is a system generated Purchase order, hence doesn't needs any signature			



South India Krishna Oil and Fats Pvt. Ltd.

Plot No. 9, Jasola District Centre Unit No . 101, 102, First Floor, New
Delhi-110025 INDIA

PAN NO: AANCS3846A
GST NO: 37AANCS3846A1ZA

CIN NO: U36100DL2009PTC194220

Order No: NEG20/2002102014
Order Date: 2-Feb-21

WORK ORDER

Supplier Details: Pay To
SAIBABA BOREWELLS

D.NO.27.6.292, 6TH CROSS ROAD SRINAGAR, A .C.NAGAR
EXTENCE, NELLORE -524002 India AP IN

Ship From:

D.NO.27.6.292, 6TH CROSS ROAD SRINAGAR,
A.C.NAGAR EXTENCE, 524002 NELLORE Andhra Pradesh
India

GST No. :

Invoice To:

South India Krishna Oil and Fats Pvt. Ltd.

Muthukuru Mandal, Survey No . 275,279,280 & 281, Epuru Bit - 1,
Pantapalam, Nellore, Andhra Pradesh --524344 India

PAN NO: AOIPL2612M
GST No:

Delivery Period : BY FEB MONTH

Destination: Nellore, Andhra Pradesh

Terms of Payment :

30% ADVANCE PAYMENT AGAINST WO & BALANCE
50% AFTER COMPLETION OF WORK.

Terms Of Delivery : DELIVERED

Supplier's Ref: QUOT DT:18.11.2020

1	MAKING CHARGES FOR BORE WELL, DIA 180MM, INCG COMPRESSORE, GRAVEL, LABOUR, TRANSPORT & CASING PIPES.	270	FEET	600	162,000.00
2	STONE CUTTING CHARGES	3	NOS	5000	15,000.00

Total Before Discount:	₹	177,000.00
Discount:	₹	0.00
Exempt 0.000% :	₹	0.00
Freight:	₹	0.00
Round Off:	₹	0.00
Grand Total:	₹	177,000.00

Amount in Words

(One Lacs Seventy-Seven Thousand Rupees Only.)

Remarks: PLEASE NOTE THAT ALL PPES ARE MANDATERY IN FACTORY PREMISISS,
ALL OTHER DETAILS AS PER ATTACHMENTS.

This order is subjected to the following Terms & Conditions

For South India Krishna Oil and Fats Pvt. Ltd.

Authorised Signatory

Please Note : 1. Purchase Order / Work Order No & date should be mentioned on the Supplier's Invoice .
2. e-transit pass / e-waybill / road permit is mandatory with material .

Created By: Mr. Chanchu Mohan

Unit No. 101, 102A, First Floor Realtech Copia Corporate Suites Plot No. 9, Jasola District Centre , New Delhi-110025

This is a system generated Purchase order, hence doesn't needs any signature



REPORT

Sub: - Report on 'Rain water Harvesting survey and Investigations of Nellore in Andhra Pradesh

Site: - Nellore in Andhra Pradesh

1. LOCATION OF THE AREA

The area investigated is situated at Nellore Site N 14 25'61"

E 80 04' 45" Elevation -: 110 meter

2. SCOPE OF WORK

The scope of work proposed is as follows

Geoelectric Resistivity Survey: Conducting Geoelectric resistivity survey at one predetermined spot in area under Investigation.

Report: This includes interpretation of geoelectric resistivity data along with and recommendations.

3. Methodology

Geophysical survey were carried out with a resistivity meter to determine two dimensional image using Tomographical studies to study the subsurface conditions and profile of various geological lithology.

A profile map is a map showing outline of the various formations based on stratigraphy/ description/ characteristics of the underlain material. Lithological/ mineralogical sections of the measuring point with respect to electrical field variations, the contours represents the elevations of particular rock/ mineral/ formations/ resistivity of geological formations beneath the earth surface and the



JCN Geological

Surveys & Exploration

Hydrologist / Groundwater

Rainwater harvesting Spiciest

REG No: 0252989

GST Registration No: 36GGUPS8758F1Z9

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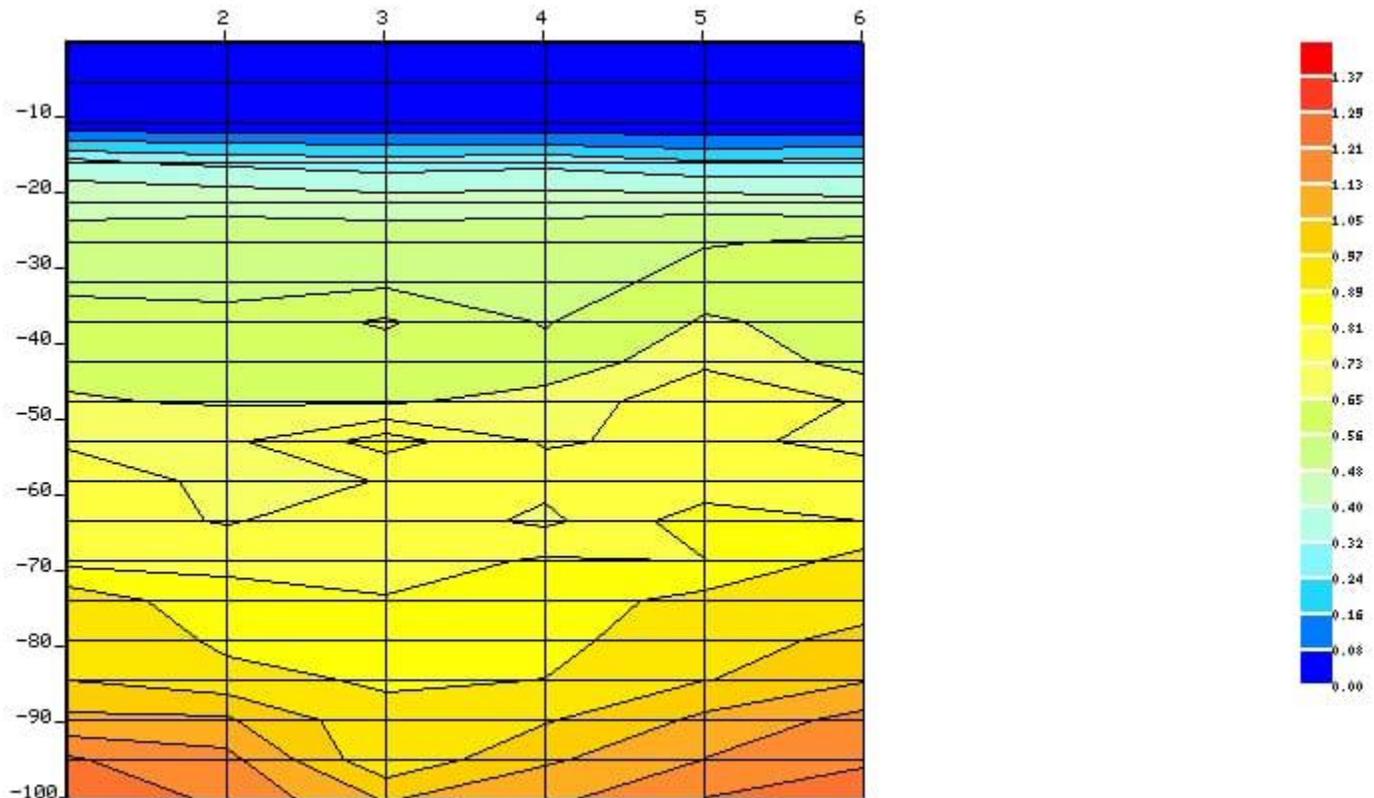
Jayaker. S

Geologist

M. Sc, M. Tech (Minerals Exploration)

University of Hyderabad

pattern represents the sub surface structures such as folds fractures (horizontal & vertical) Geological sections which are clearly displayed by various color. The horizontal grid lines show the profile stations which were apparently carried out initially at every one meter interval. The vertical grid lines indicate the depth of the formations each grid line was spaced at 6m for 100m.





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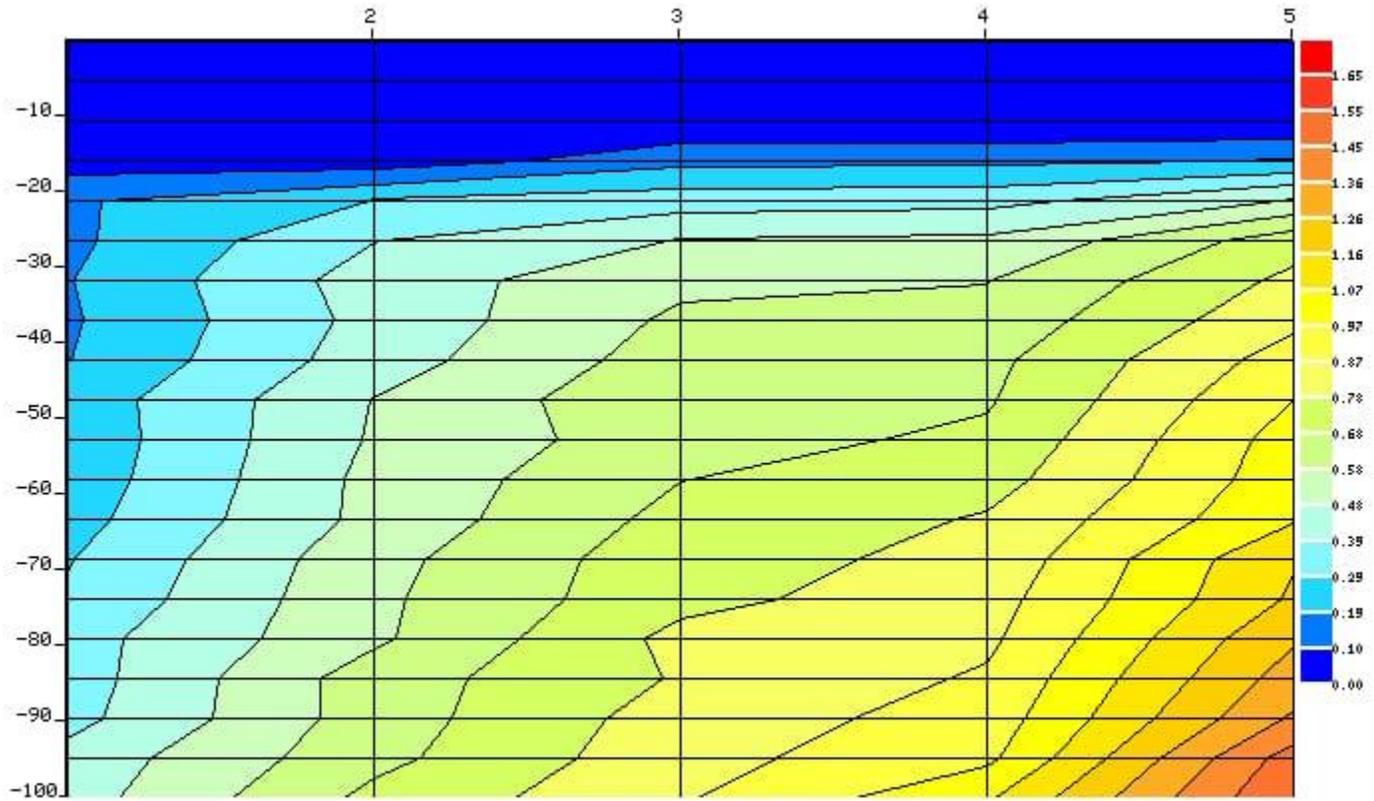
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Jayaker. S

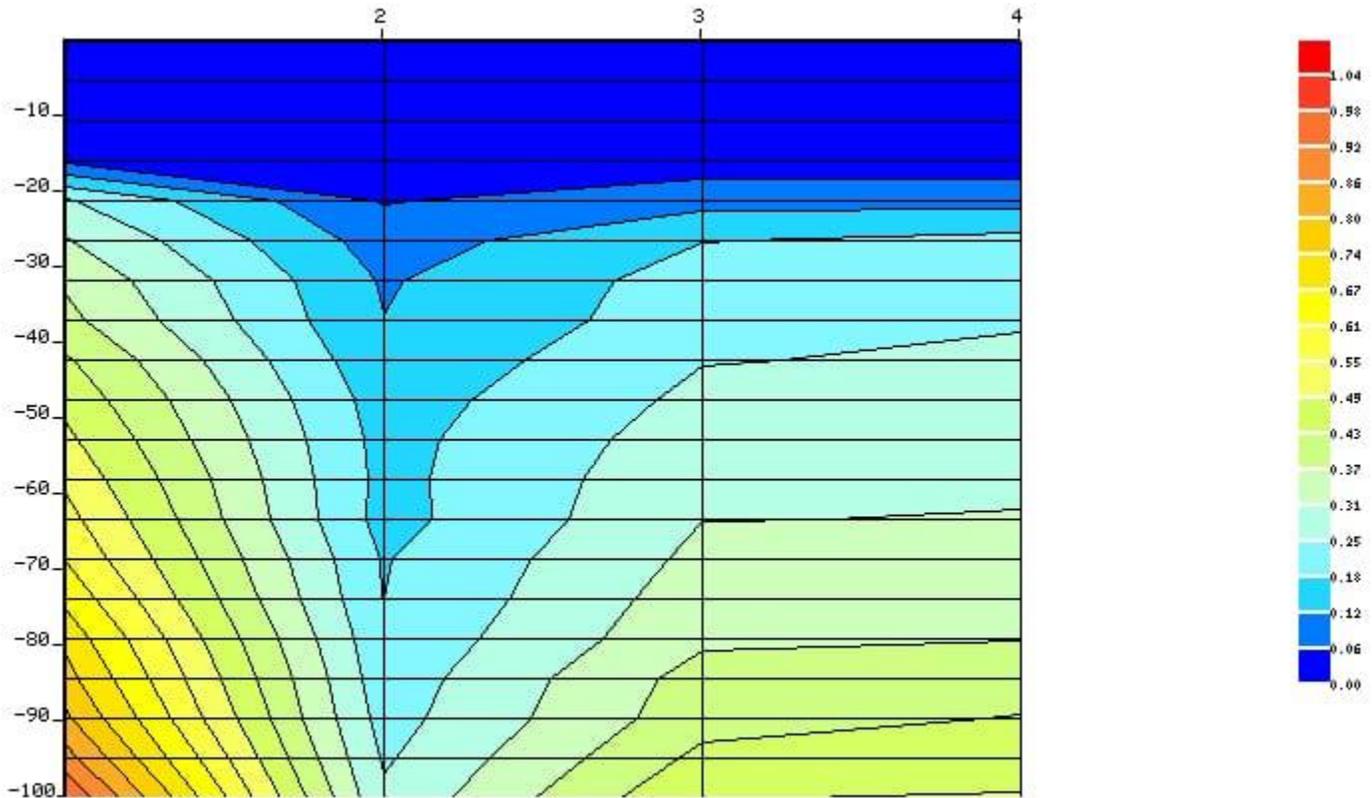
Geologist

M. Sc, M. Tech (Minerals Exploration)

University of Hyderabad



Head Office: # 12-10-587/61, Sithaphalmandi, Medibavi, Secunderabad – 500 061 (T.S)
Branch Office: # 23-2-59/3, New Shyampet, Kazipet, Waraangal Urban – 506 001 (T.S)
Branch Office: # T-1, Srilakshmi Sadan, Sujathanagar, Pendurthi, Visakhapatnam – 530 051 (A.P)
Ph: +91 7013766261, +91 8500861243, +91 9652601243
Email: jcngeologicalsurvey@gmail.com



The colors indicate

1. Red color- compact rock devoid of water
2. Orange color- less compact rock with less water
3. Yellowish rocks- Fractured and semi weathered rock without water available only in contact zones within contour boundaries.
4. Green – water bearing formation but less compact capable of collapsing
5. Light Blue - soft rock with chances of water capable of collapsing

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Branch Office: # 23-2-59/3, New Shyampet, Kazipet, Waraangal Urban – 506 001 (T.S)

Branch Office: # T-1, Srilakshmi Sadan, Sujathanagar, Pendurthi, Visakhapatnam – 530 051 (A.P)

Ph: +91 7013766261, +91 8500861243, +91 9652601243

Email: jcngeologicalsurvey@gmail.com



6. Dark blue - soft rock/ soil/ overburden with or without water
7. Parallel contour lines are not good sites for locating water well points except within oval contour boundaries.
8. Contact zones are generally favorable for getting water, which is clearly visible within oval contour boundaries.

4. LOCATION OF PROFILING

1) Along North East corner of SIKOFPVT Site.

FINDINGS:

Natural Slope of the land towards, North East corner as well as west Central boundary of the Site. The , North East corner part of SIKOFPVT Site and Central Part of West boundary are good potential Location for constructing Rainwater Harvesting Structure having two aquifer zones within 90 meters below GL.

Aquifer positions at following depth are observed in the area.

1st aquifer zone is 10-25 meters below G.L

2nd aquifer zone is 60-90 meters below G.L

Two locations are found suitable for Rainwater harvesting in this area. Location, Aquifer details is given in table below.

Profiling details with Aquifer zone, Recommended depth:-

Profiling Location

Location Details Aquifer Depth, Fractured Zones

Head Office: # 12-10-587/61, Sithaphalmandi, Medibavi, Secunderabad – 500 061 (T.S)

Branch Office: # 23-2-59/3, New Shyampet, Kazipet, Waraangal Urban – 506 001 (T.S)

Branch Office: # T-1, Srilakshmi Sadan, Sujathanagar, Pendurthi, Visakhapatnam – 530 051 (A.P)

Ph: +91 7013766261, +91 8500861243, +91 9652601243

Email: jcngeologicalsurvey@gmail.com



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Geologist

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Profiling Location	Location	Details Aquifer	
		Depth, Fractured Zones (Depth in Meter.)	
		1st	2nd
P-1	North East corner	10-20m	35-55m
P-2	North East corner	10-20m	60-90m
P-3	Central Part of West boundary	10-25m	40-70m



Head Office: # 12-10-587/61, Sithaphalmandi, Medibavi, Secunderabad – 500 061 (T.S)

Branch Office: # 23-2-59/3, New Shyampet, Kazipet, Waraangal Urban – 506 001 (T.S)

Branch Office: # T-1, Srilakshmi Sadan, Sujathanagar, Pendurthi, Visakhapatnam – 530 051 (A.P)

Ph: +91 7013766261, +91 8500861243, +91 9652601243

Email: jcngeologicalsurvey@gmail.com



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GST Registration No: 36GGUPS8758F1Z9

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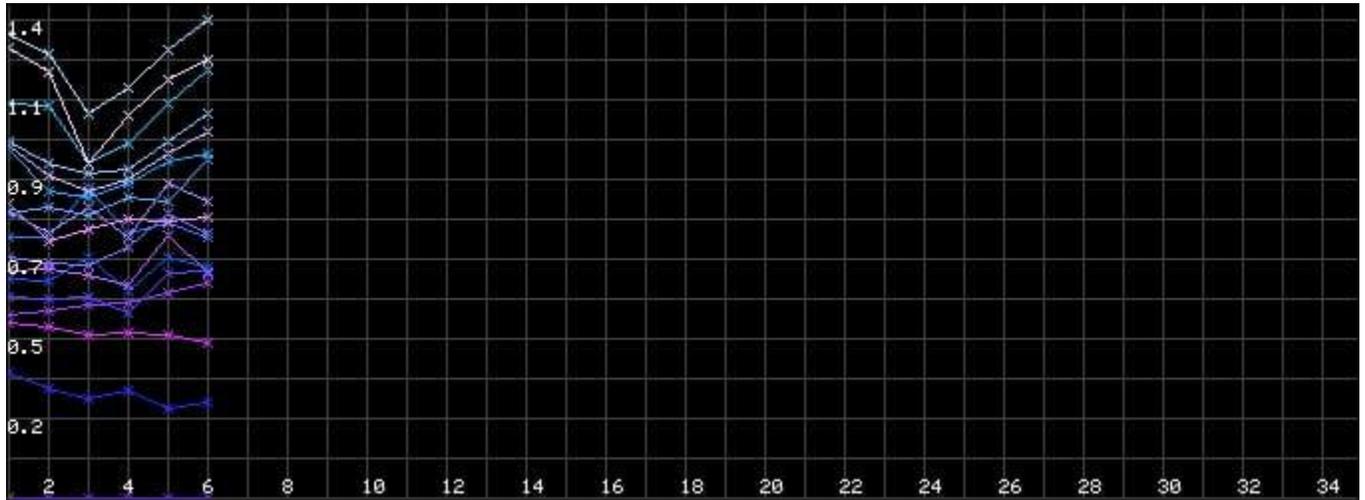
Jayaker. S

Geologist

M. Sc, M. Tech (Minerals Exploration)

University of Hyderabad

Profiling Curve: North East corner of SIKOFPVT Site:



Head Office: # 12-10-587/61, Sithaphalmandi, Medibavi, Secunderabad – 500 061 (T.S)

Branch Office: # 23-2-59/3, New Shyampet, Kazipet, Waraangal Urban – 506 001 (T.S)

Branch Office: # T-1, Srilakshmi Sadan, Sujathanagar, Pendurthi, Visakhapatnam – 530 051 (A.P)

Ph: +91 7013766261, +91 8500861243, +91 9652601243

Email: jcngeologicalsurvey@gmail.com



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Rainwater harvesting Spiciest

REG No: 0252989

GST Registration No: 36GGUPS8758F1Z9

66

Jayaker. S

Geologist

M. Sc, M. Tech (Minerals Exploration)

University of Hyderabad



5. RECOMMENDATIONS

1. As indicated under conclusions, Recharge shaft bore well Structure can be constructed on the above two mentioned locations.
2. First aquifers begins averagely from 10 meters and exceeds up to 25 meters and Second confined aquifer begins averagely from 60 meters and exceeds up to 90 Meters.
3. Site is suitable for rainwater harvesting recharging. Recharge bore should be drilled Up to 60mt to 90mt depth BGL. With casing





South India Krishna Oil & Fats Pvt. Ltd.

Date: 8/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5318.5	5329.5	6 KL
	MEE Condensate	3063.2	3067.2	4
	MEE Power Consumption	55.78735	55.80908	13.556 units
	Slurry Tank Feed			
	ATFD Feed	94753	95393	640
	ATFD Power Consumption	64.495706	64.516416	21.240 units
	Steam	Salt		32-Kg
B-Shift	MEE Inlet	5324.5	5329.5	5 KL
	MEE Condensate	3067.2	3071.1	3.9 KL
	MEE Power Consumption	55.800908	55.815732	14.824 units
	Slurry Tank Feed			
	ATFD Feed	95393	96033	640
	ATFD Power Consumption	64.516416	64.539684	23.268 units
	Steam	Salt		30 KG
C-Shift	MEE Inlet	5329.5	5335.5	6 KL
	MEE Condensate	3071.1	3075.2	4.1
	MEE Power Consumption	55.815732	58.830296	14.564
	Slurry Tank Feed			
	ATFD Feed	96033	96673	640
	ATFD Power Consumption	64.539684	64.565306	25.692
	Steam	SALT		33 KG

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.12	98570	
MEE Condensate	6.07	1801	
ATFD Inlet	6.18	56288	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

REMARKS :

- * Mee plant and ATFD Continuous Running
- * Acid water and Dual RO reject water mixing Running
- * All Samples Submitted Lab

South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET



Doc No. FR-JTY-MEE-04
 Issue Date : 01-11-2017
 Revision No. : 00
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Date: 8/10/2020

TIME	Feed Tank Level (%)	Feed Tank Temperature(°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	
07:00	80%	55°C	2.3	90°	2.5	80°C	2.5	100°C	2.2	
08:00	60%	55°C	2.2	100°	2.5	90°C	2.5	110°C	2.2	
09:00	50%	60°C	2.3	100°	2.5	90°C	2.5	110°C	2.2	
10:00	30%	60°C	2.4	100°	2.5	90°C	2.5	110°C	2.2	
11:00	90%	60°C	2.4	100°	2.5	90°C	2.5	115°C	2.2	
12:00	80%	50°C	2.4	100°	2.5	90°C	2.5	115°C	2.2	
13:00	60%	50°C	2.4	110°	2.5	100°C	2.5	120°C	2.2	
14:00	60%	55°C	2.3	110°	2.5	100°C	2.5	120°C	2.2	
15:00	20%	50°	2.2	100°	2.4	110°	2.5	120°	2.2	
16:00	90%	50°	2.3	110°	2.4	100°	2.4	110°	2.2	
17:00	70%	50°	2.3	110°	2.5	100°	2.4	118°	2.2	
18:00	50%	40°	2.3	100°	2.5	90°	2.4	115°	2.2	
19:00	30%	55°	2.3	110°	2.4	100°	2.5	110°	2.2	
20:00	90%	40°	2.3	110°	2.4	100°	2.5	120°	2.2	
21:00	70%	50°	2.3	110°	2.5	100°	2.5	120°	2.2	
22:00	50%	55°	2.3	110°	2.5	100°	2.5	120°	2.2	
23:00	30%	55°	2.2	110°	2.5	100°	2.5	110°	2.2	
24:00	90%	40°	2.2	100°	2.5	100°	2.5	110°	2.2	
01:00	80%	45°	2.3	100°	2.5	90°	2.5	120°	2.2	
02:00	20%	45°	2.3	100°	2.5	90°	2.5	120°	2.2	
03:00	50%	50°	2.3	110°	2.5	100°	2.5	120°	2.2	
04:00	40%	50°	2.3	110°	2.5	100°	2.5	120°	2.2	
05:00	30%	45°	2.3	110°	2.5	100°	2.5	120°	2.2	
06:00	90%	45°	2.3	110°	2.5	100°	2.5	120°	2.2	

Verified by *K. Ramesh*

Checked by *K. Ramesh*

A-Shift Operator Sign *K. Ramesh*
 B-Shift Operator Sign *K. Ramesh*
 C-Shift Operator Sign *K. Ramesh*



South India Krishna Oil & Fats Pvt. Ltd.

Date : 9/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5335.5	5341.5	6
	MEE Condensate	3075.2	3078.7	3.5
	MEE Power Consumption	58.830296	55.845304	15.008000
	Slurry Tank Feed			
	ATFD Feed	96673	97313	640
	ATFD Power Consumption	64.565376	64.59036	25.360000
	Steam	Salt		35 kg
B-Shift	MEE Inlet	5346.5	5346.0	4.5 KL
	MEE Condensate	3078.7	3081.7	3.0
	MEE Power Consumption	55.845304	55.860008	14.704000
	Slurry Tank Feed	97		
	ATFD Feed	97913	97972	609
	ATFD Power Consumption	64.615156	64.615156	32
	Steam			
C-Shift	MEE Inlet	5346.0	5350.5	4.5
	MEE Condensate	3081.7	3085.6	3.9
	MEE Power Consumption	55.860008	55.875152	15.144000
	Slurry Tank Feed			
	ATFD Feed	97922	98502	580
	ATFD Power Consumption	64.615156	64.639040	23.824000
	Steam			33 KG

REMARKS :

* Acid water and Diesel Re Reset water mixing to turning

* All Samples Submitted Lab

* A.T. FD Band MEE Running is ok.

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.03	56222	
MEE Condensate	6.10	2131	
ATFD Inlet	6.30	58254	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-UTY-MEE-04
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TIME	Feed Tank Level (%)	Feed Tank Temperature(°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	
07:00	70d.	45°	2.2	110°	2.4	90°	2.5	115°	2.3	
08:00	50d.	45°	2.3	100°	2.4	90°	2.5	118°	2.3	
09:00	30d.	50°	2.3	110°	2.4	100°	2.4	118°	2.3	
10:00	20d.	40°	2.3	110°	2.4	100°	2.4	120°	2.3	
11:00	90d.	45°	2.3	90°	2.4	100°	2.4	120°	2.3	
12:00	70d.	45°	2.3	100°	2.4	100°	2.4	115°	2.3	
13:00	50d.	45°	2.3	110°	2.4	100°	2.4	100°	2.3	
14:00	30d.	50°	2.3	110°	2.4	100°	2.4	110°	2.3	
15:00	90d.	40°	2.3	110°	2.4	100°	2.4	110°	2.2	
16:00	70d.	45°	2.2	110°	2.5	100°	2.4	120°	2.3	
17:00	50d.	45°	2.2	100°	2.5	100°	2.4	120°	2.3	
18:00	30d.	50°	2.2	110°	2.5	110°	2.4	120°	2.3	
19:00	20d.	65°	2.3	110°	2.5	100°	2.4	120°	2.3	
20:00	90d.	40°	2.3	100°	2.5	100°	2.4	118°	2.3	
21:00	70d.	40°	2.3	110°	2.4	110°	2.4	118°	2.3	
22:00	50d.	60°	2.3	110°	2.4	100°	2.4	115°	2.3	
23:00	40d.	55°	2.3	100°	2.4	90°	2.4	120°	2.3	
24:00	20d.	60°	2.4	100°	2.4	95°	2.4	120°	2.3	
01:00	90d.	45°	2.3	100°	2.4	95°	2.4	120°	2.3	
02:00	65d.	49°	2.3	110°	2.4	110°	2.4	120°	2.3	
03:00	60d.	50°	2.3	110°	2.4	100°	2.4	120°	2.3	
04:00	50d.	50°	2.3	110°	2.4	100°	2.4	119°	2.3	
05:00	40d.	55°	2.3	110°	2.4	100°	2.4	118°	2.3	
06:00	30d.	60°	2.3	110°	2.4	100°	2.4	120°	2.3	

A-Shift Operator Sign K. Gopalan
 B-Shift Operator Sign B. Ravi
 C-Shift Operator Sign K. Rama

Checked by K. Rajashekar
 Verified by K. Rajashekar



South India Krishna Oil & Fats Pvt. Ltd.

Date : 10/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5350.5	5356	5.5
	MEE Condensate	3085.6	3089	4
	MEE Power Consumption	5587510	55889320	14.168 units
	Slurry Tank Feed			
	ATFD Feed	98502	99102	600
	ATFD Power Consumption	64639040	64663268	24.168 units
	Steam salt			33 kg
B-Shift	MEE Inlet	5356	5361.3	5.3
	MEE Condensate	3089	3092.5	3.5
	MEE Power Consumption	55889800	5590394	14.664 units
	Slurry Tank Feed			
	ATFD Feed	99102	99677	575
	ATFD Power Consumption	64663208	64688004	24.761 units
	Steam SALT			31 kg
C-Shift	MEE Inlet	5361.3	5366.5	5.2
	MEE Condensate	3092.5	3096	3.5
	MEE Power Consumption	5590394	55919312	15.348 units
	Slurry Tank Feed			
	ATFD Feed	99677	100242	565
	ATFD Power Consumption	64688004	64712452	24.428 units
	Steam salt			30 kg

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.03	53621	
MEE Condensate	6.08	2123	
ATFD Inlet	6.10	55260	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

REMARKS :

- * Acid water and Dual Ropant Reject water mixing Running
- * Mee Plant and ATFD Running is ok
- * All Samples Submitted to Lab.
- * Salt Bags Room in side Storage
- * ATFD Flow meter

South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET



Doc No. FR-UTY-MEE-04
 Issue Date : 01-11-2017
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TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	
07:00	90%	40°	2.2	110°	2.4	90°	2.3	115°	2.4	
08:00	70%	45°	2.2	115°	2.4	90°	2.3	115°	2.4	
09:00	50%	45°	2.2	100°	2.4	100°	2.3	118°	2.4	
10:00	30%	50°	2.2	110°	2.4	100°	2.3	120°	2.4	
11:00	90%	40°	2.1	110°	2.4	100°	2.3	120°	2.3	
12:00	70%	45°	2.3	110°	2.5	100°	2.3	110°	2.3	
13:00	60%	45°	2.3	100°	2.5	100°	2.3	110°	2.3	
14:00	30%	50°	2.3	100°	2.5	100°	2.3	110°	2.4	
15:00	90%	40°	2.2	110°	2.4	100°	2.3	115°	2.4	
16:00	70%	45°	2.2	110°	2.4	90°	2.3	118°	2.4	
17:00	50%	45°	2.2	110°	2.4	90°	2.4	115°	2.4	
18:00	90%	40°	2.2	110°	2.4	100°	2.4	120°	2.4	
19:00	80%	40°	2.2	110°	2.4	100°	2.4	120°	2.4	
20:00	70%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
21:00	60%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
22:00	40%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
23:00	20%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
24:00	90%	50°	2.2	110°	2.4	90°	2.4	120°	2.4	
01:00	80%	50°	2.2	100°	2.4	90°	2.4	120°	2.4	
02:00	70%	50°	2.2	100°	2.4	90°	2.4	120°	2.4	
03:00	50%	50°	2.2	110°	2.4	100°	2.4	120°	2.4	
04:00	40%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
05:00	30%	45°	2.2	110°	2.4	100°	2.4	120°	2.4	
06:00	90%	40°	2.2	110°	2.4	100°	2.4	120°	2.4	

Verified by

K. Ganga

Checked by

P. Sankar

A-Shift Operator Sign

K. Ganga

B-Shift Operator Sign

P. Sankar

C-Shift Operator Sign

K. Rama



South India Krishna Oil & Fats Pvt. Ltd.

Date : 11/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5372.5	5372.1	5.6
	MEE Condensate	3096	3099.4	3.4
	MEE Power Consumption	55.919312	55.935168	15.856 units
	Slurry Tank Feed			
	ATFD Feed	0	633	633
	ATFD Power Consumption	64.712432	64.739152	26.7200 units
	Steam	Salt		29 kg
B-Shift	MEE Inlet	5372.1	5377.4	5.3
	MEE Condensate	3099.4	3103	3.6
	MEE Power Consumption	55.935168	55.950412	15.244
	Slurry Tank Feed			
	ATFD Feed	633	1242	609
	ATFD Power Consumption	64.739152	64.761988	22.836
	Steam			28kg
C-Shift	MEE Inlet	5377.4	5383.3	5.9
	MEE Condensate	3103	3166.9	6.9
	MEE Power Consumption	55.950412	55.966488	16.076 units
	Slurry Tank Feed			
	ATFD Feed	1242	1900	658
	ATFD Power Consumption	64.761988	64.788496	26.506 units
	Steam	SALT		30kg

REMARKS :

* New flow meter arrived ATFD Feed

* Running is OK

* Acid water and Dual RO Retent water mixing Running

* All Samples Submitted Lab

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.76	49146	
MEE Condensate	6.86	1642	
ATFD Inlet	7.02	46272	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

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South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-JTY-MEE-04
 Issue Date : 01-11-2017
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Date: 11.10.2020

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	
07:00	80%	40°	2.2	100°	2.5	90°	2.2	100°	2.2	
08:00	70%	40°	2.2	100°	2.5	90°	2.2	110°	2.2	
09:00	60%	40°	2.2	100°	2.5	90°	2.2	110°	2.2	
10:00	40%	45°	2.2	100°	2.5	90°	2.2	110°	2.2	
11:00	20%	45°	2.2	100°	2.5	90°	2.2	110°	2.3	
12:00	90%	45°	2.2	110°	2.5	100°	2.2	115°	2.2	
13:00	80%	45°	2.2	110°	2.5	100°	2.2	115°	2.3	
14:00	60%	45°	2.2	110°	2.5	100°	2.2	115°	2.3	
15:00	30%	45°	2.2	110°	2.5	100°	2.2	115°	2.4	
16:00	20%	45°	2.2	110°	2.5	100°	2.2	115°	2.4	
17:00	90%	40°	2.2	110°	2.5	100°	2.2	120°	2.4	
18:00	80%	40°	2.2	110°	2.5	100°	2.2	120°	2.4	
19:00	70%	40°	2.2	110°	2.5	100°	2.2	120°	2.4	
20:00	60%	40°	2.2	110°	2.5	100°	2.2	120°	2.4	
21:00	80%	40°	2.2	110°	2.5	100°	2.2	120°	2.4	
22:00	50%	40°	2.2	110°	2.5	100°	2.1	115°	2.3	
23:00	30%	45°	2.2	110°	2.4	90°	2.1	110°	2.3	
24:00	90%	40°	2.2	110°	2.5	100°	2.1	118°	2.3	
01:00	50%	45°	2.2	100°	2.4	100°	2.2	118°	2.3	
02:00	30%	50°	2.2	115°	2.4	100°	2.3	120°	2.3	
03:00	90%	40°	2.3	115°	2.4	100°	2.3	115°	2.3	
04:00	70%	45°	2.3	110°	2.4	100°	2.3	115°	2.3	
05:00	50%	45°	2.3	110°	2.4	100°	2.3	115°	2.3	
06:00	30%	45°	2.3	110°	2.4	100°	2.2	115°	2.3	

Verified by *K. Siva*

Checked by *K. Siva*

A-Shift Operator Sign *A. H. Siva*
 B-Shift Operator Sign *K. Siva*
 C-Shift Operator Sign *K. Siva*



South India Krishna Oil & Fats Pvt. Ltd.

Date: 12/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5388.3	5388.8	5.3
	MEE Condensate	3106.9	3116.4	3.5
	MEE Power Consumption	55.966488	55.980948	14.46 units
	Slurry Tank Feed			
	ATFD Feed	1900	2490	590
	ATFD Power Consumption	64.788496	64.811746	28.244
	Steam	SALT		35KG
B-Shift	MEE Inlet	5388.8	5393.3	5.0
	MEE Condensate	3110.4	3113.5	3.1
	MEE Power Consumption	55.980948	55.994682	13.704
	Slurry Tank Feed			
	ATFD Feed	2490	3115	625
	ATFD Power Consumption	64.811746	64.837388	25.648
	Steam	Salt		32kg
C-Shift	MEE Inlet	5393.3	5399	5.7
	MEE Condensate	3113.5	3116.9	3.4
	MEE Power Consumption	55.994682	56.008518	13.866
	Slurry Tank Feed			
	ATFD Feed	3115	3800	685
	ATFD Power Consumption	64.837388	64.862821	25.433
	Steam	Salt		34KG

REMARKS:

* Acid water and Dual RO Resist water mixing Running

* All Samples Submitted Lab

* ATFD and MEE running 180C

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.10	54519	
MEE Condensate	6.20	2119	
ATFD Inlet	6.30	55258	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET



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TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	Temp (°C)	Pressure (Kg/Cm ²)	
07:00	90%	40°	2.5	100°	2.3	90°	2.2	100°	2.4	
08:00	80%	40°	2.5	100°	2.3	90°	2.2	100°	2.4	
09:00	60%	40°	2.5	100°	2.3	90°	2.2	110°	2.4	
10:00	50%	45°	2.5	100°	2.3	90°	2.2	110°	2.4	
11:00	30%	45°	2.5	100°	2.3	90°	2.2	110°	2.4	
12:00	20%	50°	2.5	100°	2.3	90°	2.2	115°	2.4	
13:00	70%	45°	2.5	110°	2.3	100°	2.2	115°	2.4	
14:00	80%	45°	2.5	110°	2.3	100°	2.2	115°	2.4	
15:00	70%	45°	2.4	110°	2.3	100°	2.3	115°	2.4	
16:00	60%	45°	2.4	110°	2.3	100°	2.3	115°	2.4	
17:00	50%	45°	2.4	110°	2.3	100°	2.3	115°	2.4	
18:00	30%	45°	2.4	110°	2.4	100°	2.3	120°	2.4	
19:00	20%	45°	2.4	110°	2.4	100°	2.3	120°	2.3	
20:00	90%	45°	2.4	110°	2.4	100°	2.3	120°	2.3	
21:00	80%	45°	2.4	110°	2.4	100°	2.3	115°	2.3	
22:00	90%	40°	2.2	110°	2.4	90°	2.4	115°	2.2	
23:00	70%	45°	2.3	110°	2.4	90°	2.4	115°	2.2	
24:00	50%	45°	2.3	110°	2.4	100°	2.4	112°	2.2	
01:00	30%	45°	2.3	100°	2.4	100°	2.4	120°	2.3	
02:00	20%	50°	2.3	115°	2.3	100°	2.4	120°	2.3	
03:00	90%	40°	2.3	110°	2.4	100°	2.2	115°	2.2	
04:00	70%	45°	2.3	110°	2.5	100°	2.2	115°	2.3	
05:00	50%	45°	2.3	110°	2.5	100°	2.3	115°	2.3	
06:00	90%	40°	2.3	110°	2.5	100°	2.3	120°	2.3	

Verified by

[Signature]

Checked by

[Signature]

A-Shift Operator Sign
[Signature]

B-Shift Operator Sign
[Signature]

C-Shift Operator Sign
[Signature]



South India Krishna Oil & Fats Pvt. Ltd.

Date: 13-10-2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5399	5409	5
	MEE Condensate	3116.9	3120.4	3.5
	MEE Power Consumption	56.008578	56.025352	16.834
	Slurry Tank Feed			
	ATFD Feed	3800	4432	632
	ATFD Power Consumption	64.862821	64.890080	25.259
	Steam	SALT		33 kg
B-Shift	MEE Inlet	5409	5414	5
	MEE Condensate	3120.4	3123.4	3.0
	MEE Power Consumption	56.025352	56.038380	13.028 units
	Slurry Tank Feed			
	ATFD Feed	4432	5066	634
	ATFD Power Consumption	64.890080	64.914022	23.992 units
	Steam	SALT		34 kg
C-Shift	MEE Inlet	5414	5419	5
	MEE Condensate	3123.4	3126.6	3.2
	MEE Power Consumption	56.038380	56.047816	19.13.040 units
	Slurry Tank Feed			
	ATFD Feed	5066	5700	634
	ATFD Power Consumption	64.914022	64.938088	24.496 units
	Steam	SALT		35 kg

REMARKS:

< Acid water & Dual RO Plant Reject water to Ruving.

< All samples submit to Lab.

< ATFD Ruving OK.

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.02	52560	
MEE Condensate	6.03	2141	
ATFD Inlet	6.04	56319	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET



Doc No.	FR-UTY-MEE-04
Issue Date :	01-11-2017
Revision No. :	00
Page No.	1 of 2

Date: 13-10-2020

TIME	Feed Tank Level (%)	Feed Tank Temperature(°C)	Main Steam		Evaporator-1		Evaporator-2		ATFD		REMARKS
			Pressure (Kg/Cm ²)	Temp(°C)							
07:00	80%	45°	2.3	110°	2.5	90°	2.4	110°	2.3		
08:00	60%	45°	2.3	110°	2.5	90°	2.4	118°	2.5		
09:00	70%	50°	2.3	110°	2.5	100°	2.4	118°	2.3		
10:00	50%	60°	2.3	110°	2.5	100°	2.4	120°	2.2		
11:00	30%	45°	2.3	100°	2.5	100°	2.4	120°	2.2		
12:00	70%	45°	2.3	110°	2.5	90°	2.4	110°	2.2		
13:00	50%	45°	2.3	110°	2.5	90°	2.4	110°	2.2		
14:00	30%	45°	2.3	110°	2.5	100°	2.4	118°	2.2		
15:00	90%	40°	2.3	110°	2.2	100°	2.4	118°	2.2		
16:00	80%	45°	2.3	110°	2.2	100°	2.4	120°	2.2		
17:00	50%	45°	2.3	110°	2.4	90°	2.4	120°	2.2		
18:00	30%	55°	2.3	110°	2.4	90°	2.4	120°	2.2		
19:00	90%	55°	2.3	110°	2.4	100°	2.4	120°	2.2		
20:00	70%	50°	2.3	110°	2.4	100°	2.4	120°	2.2		
21:00	30%	60°	2.3	100°	2.4	100°	2.4	120°	2.2		
22:00	90%	40°	2.3	100°	2.2	90°	2.4	110°	2.2		
23:00	70%	45°	2.3	110°	2.3	90°	2.4	118°	2.2		
24:00	30%	45°	2.2	110°	2.3	100°	2.4	115°	2.2		
01:00	90%	40°	2.3	110°	2.3	90°	2.2	115°	2.2		
02:00	50%	45°	2.3	110°	2.3	100°	2.2	115°	2.2		
03:00	30%	45°	2.3	110°	2.4	100°	2.2	120°	2.2		
04:00	20%	50°	2.2	100°	2.4	100°	2.2	120°	2.2		
05:00	90%	40°	2.2	100°	2.4	100°	2.2	118°	2.2		
06:00	50%	45°	2.3	100°	2.4	100°	2.2	118°	2.2		

Verified by

[Signature]

Checked by
K. Rajagadham

A-Shift Operator Sign *B. Rama*
 B-Shift Operator Sign *K. Rama*
 C-Shift Operator Sign *K. G. Rajagadham*



South India Krishna Oil & Fats Pvt. Ltd.

Date: 14/10/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	5419	5424.5	5.5 KL
	MEE Condensate	3126.6	3130.2	3.6 KL
	MEE Power Consumption	56.047856	56.062552	14.676 units
	Slurry Tank Feed			
	ATFD Feed	5700	6333	633 Litres
	ATFD Power Consumption	64.988568	64.963320	24.752 units
	Steam salt			35 kg
B-Shift	MEE Inlet	5424.5	5430.1	5.6
	MEE Condensate	3130.2	3133.7	3.5
	MEE Power Consumption	56.062552	56.074784	14.232 units
	Slurry Tank Feed			
	ATFD Feed	6333	7003	670 Litres
	ATFD Power Consumption	64.963320	64.989188	25.868 units
	Steam salt			34 kg
C-Shift	MEE Inlet	5430.1	5435.5	5.4
	MEE Condensate	3133.7	3137.6	3.9
	MEE Power Consumption	56.074784	56.084688	7.704 units
	Slurry Tank Feed			
	ATFD Feed	7003	7600	597 Litres
	ATFD Power Consumption	64.989188	65.011108	22.33 units
	Steam salt			35 kg

REMARKS :

* MEE Plant and A.T.P.D running with acid water and Dual P.D product water mixing.
 * all samples submitted to lab.

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.10	53622	
MEE Condensate	6.18	2161	
ATFD Inlet	6.20	56516	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-JUTY-MEE-04
 Issue Date : 01-11-2017
 Revision No. : 00
 Page No. 1 of 2
 Date: 14/10/2020

TIME	Feed Tank Level (%)	Feed Tank Temperature(°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	Temp(°C)	Pressure (Kg/Cm ²)	
07:00	40%	60°	2.4	100°	2.5	90°	2.4	100°	2.2	
08:00	20%	60°	2.4	100°	2.5	90°	2.4	100°	2.2	
09:00	90%	40°	2.4	100°	2.5	90°	2.4	115°	2.2	
10:00	80%	45°	2.4	110°	2.5	100°	2.4	115°	2.2	
11:00	70%	45°	2.3	110°	2.5	100°	2.4	115°	2.2	
12:00	50%	45°	2.3	110°	2.5	100°	2.4	115°	2.2	
13:00	30%	45°	2.3	110°	2.5	100°	2.4	115°	2.2	
14:00	20%	45°	2.2	110°	2.5	100°	2.4	120°	2.2	
15:00	90%	45°	2.2	110°	2.4	100°	2.3	120°	2.4	
16:00	80%	45°	2.2	110°	2.4	100°	2.3	120°	2.4	
17:00	60%	45°	2.4	110°	2.4	100°	2.3	120°	2.4	
18:00	60%	45°	2.4	110°	2.4	100°	2.3	120°	2.4	
19:00	20%	45°	2.4	110°	2.4	100°	2.3	115°	2.4	
20:00	90%	45°	2.3	110°	2.4	100°	2.3	115°	2.4	
21:00	80%	45°	2.3	110°	2.4	100°	2.3	115°	2.4	
22:00	70%	45°	2.3	110°	2.4	100°	2.3	120°	2.4	
23:00	50%	50°	2.3	110°	2.5	90°	2.3	118°	2.4	
24:00	30%	60°	2.3	110°	2.5	90°	2.3	115°	2.4	
01:00	90%	45°	2.3	115°	2.5	100°	2.3	115°	2.4	
02:00	70%	45°	2.3	110°	2.5	100°	2.3	115°	2.4	
03:00	50%	50°	2.3	110°	2.4	100°	2.3	110°	2.4	
04:00	30%	55°	2.3	110°	2.4	100°	2.3	120°	2.4	
05:00	90%	40°	2.3	110°	2.4	100°	2.3	120°	2.4	
06:00	50%	45°	2.3	110°	2.4	100°	2.3	120°	2.4	

Verified by

[Signature]

Checked by

[Signature]

B. Laxmi
 K. Gangadhar
 N. Shankar Rao

A-Shift Operator Sign
 B-Shift Operator Sign
 C-Shift Operator Sign

M/s. Mumbai Waste Management Limited
M/s. Coastal Waste Management Project Unit - 2
Waste Lifted for the month of Nov'2020

Date 28-11-2020

S.NO	Date	Month	MF NO	M.NO	Generator Name	Location	District	Vehicle No	Type of Waste	TONS	DM
1	06-Nov-20	Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	MEE Salts	1.980	LAT-58
2	06-Nov-20	Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (Siof Group)	Muthukur	Nellore	AP39TK9054	ETP Sludge	5.340	LAT-53
									TOTAL	7.320	

Prepared By  F&A

LAB 

Operations 

MIBD 

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHNA OIL AND FATS PVT LTD Address :SURYA NO 275, 279, 280 & 281 EPURU BIT 13, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No :7720800065 Email :vincen. paul@sioils.com
2	Sender's Authorisation No:	N-146/APPCE/ZO-VJA/CFO/W&A/2011
3	Manifest Document No:	9342
4	Transporter Name & mailing Address: (including Phone No. and email)	Name :COASTAL WASTE MANAGEMENT PROJECT (UNIT 2) Address :Sy.No: 20-2P1, 20-2P2,20-2P3, Ravinguntapalli (V), Bojjanapalli(Grampanchayth) ,Rapur (M) , SPSR Nellore District Phone No :8790264007 Email :cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 TJ 2677
7	Vehicle Registration No:	AP39TK9054
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name :Coastal Waste Management Project (Unit-2) Address :M/s. Coastal Waste Management Project (Unit-2) by M/s. Mumbai Waste Management Limited, (A Subsidiary of M/s. Ramky Enviro Engineers Ltd., SPSR Nellore District Phone No :9150252951 Email :madhubabu@ramky.com
9	Receiver's Authorisation No:	APPCB/UH:IV/11WM/CFO/CWMP-NLR/2018
10	Waste Description:	LandFillable Waste - 34.2 Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers of Schedule I (ETP Sludge) 36.1 Any process or distillation residue of Schedule I (ATFD Salts)
11	Total Quantity : No. of Containers:	7.320 - Tonnes see salt - 1.980 MT
12	Physical Form:	ETP sludge - 5.340 MT Semi-Solid

Handling Instructions & Additional Information:	Handling with PPE																
14 Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
Name and stamp: 	Signature: <i>J. K. Vinunt Paul</i> <table border="1" data-bbox="1021 560 1468 683"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>1</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>	M	M	D	D	Y	Y	Y	Y	1	1	0	6	2	0	2	0
M	M	D	D	Y	Y	Y	Y										
1	1	0	6	2	0	2	0										
15 Transporter acknowledgement of receipt of Wastes																	
Name and stamp: <i>M. Venkatesh</i>	Signature: <i>[Signature]</i> <table border="1" data-bbox="1021 840 1468 952"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> </table>	M	M	D	D	Y	Y	Y	Y								
M	M	D	D	Y	Y	Y	Y										
16 Receiver's certification for receipt of hazardous and other waste																	
Name and stamp: Weigh Bridge Signature: <i>[Signature]</i>	Signature: <i>[Signature]</i> Time: <i>16:20</i> Date: <i>6/11/20</i> <table border="1" data-bbox="1021 1075 1468 1198"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>1</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>	M	M	D	D	Y	Y	Y	Y	1	1	0	6	2	0	2	0
M	M	D	D	Y	Y	Y	Y										
1	1	0	6	2	0	2	0										

Copy number with colour code	Purpose
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.
Copy 6 (Blue)	To be sent by the receiver to the sender.

FORM 10

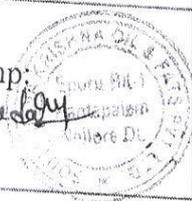
[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHNA OIL AND FATS PVT LTD Address :SURVEY NO 275, 279, 280 & 281 EPURU BIT 1 B, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No :7799800065 Email :vincent.paul@sioils.com
2	Sender's Authorisation No:	N-146/APPCB/ZO-VJA/CFO/W&A/2011
3	Manifest Document No:	7123
4	Transporter Name & mailing Address: (including Phone No. and email)	Name :COASTAL WASTE MANAGEMENT PROJECT (UNIT 2) Address :Sy.No:20-2P1, 20-2P2,20-2P3, Ravinguntapalli (V), Bojjanapalli(Grampanchayth),Rapur (M) , SPSR Nellore District Phone No :8790264007 Email :cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 TJ 2677
7	Vehicle Registration No:	AP39TK9054
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name :Coastal Waste Management Project (Unit-2) Address :M/s. Coastal Waste Management Project (Unit-2) by M/s. Mumbai Waste Management Limited, (A Subsidiary of M/s. Ramky Enviro Engineers Ltd.,) SPSR Nellore District Phone No :9154252951 Email :madhubabu@ramky.com
9	Receiver's Authorisation No:	APPCB/UH:IV/HWM/CFO/CWMP-NLR/2018
10	Waste Description:	LandFillable Waste - 34.2 Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers of Schedule I (ETP Sludge)
11	Total Quantity : No. of Containers:	8.010 - Tonnes ETP Sludge - 2.760 Ton MEE SLD - 5.250 Ton
12	Physical Form:	Semi-Solid
13	Special Handling Instructions & Additional Information:	Handling with PPE

Sender's Certificate:

I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

Name and stamp:  Signature:

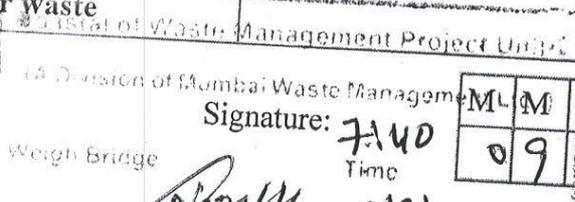
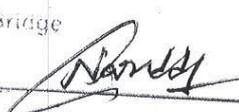
M	M	D	D	Y	Y	Y	Y
0	9	0	8	2	0	2	0

15 Transporter acknowledgement of receipt of Wastes

Name and stamp: M. Vaidyeshwari Signature:

M	M	D	D	Y	Y	Y	Y
0	9	0	8	2	0	2	0

16 Receiver's certification for receipt of hazardous and other waste

Name and stamp:  Signature: 

M	M	D	D	Y	Y	Y	Y
0	9	0	9	2	0	2	0

 Time: 7:40 Date: 9/9/20

Copy number with colour code	Purpose	
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.	<input type="checkbox"/>
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.	<input type="checkbox"/>
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.	<input type="checkbox"/>
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.	<input type="checkbox"/>
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.	<input type="checkbox"/>
Copy 6 (Blue)	To be sent by the receiver to the sender.	<input type="checkbox"/>
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.	<input type="checkbox"/>

Print Close

Note: Content is subject to Post


India Post

EN538786015IN IVR:4978538786015
SPP DWGAMITTA S.O (524003)
Counter No:5,05/02/2021,10:19
To:THE JOINT ENT,ENGINEER
PIN:520008, Vj Polytechnic S.O
From:SOUTH INDIA,OIL FATS PVT LTD
Wt:560gms
Amt:106.20(Cash)Tax:16.20

(Track on www.indiapost.gov.in) 
(Bil: 18002661868) (Clear Masks, S) India Post

EN538786055IN IVR:4978538786055
SPP DWGAMITTA S.O (524003)
Counter No:5,05/02/2021,10:19
To:THE ENVIRONMENTAL,ENGINEER
PIN:524004, Andhrakesari Nagar S.O
From:SOUTH INDIA,OIL FATS PVT LTD
Wt:510gms
Amt:87.00(Cash)Tax:7.20



South India Krishna Oil and Fats Pvt. Ltd.

Plant :

Survey No. 275, 279, 280, 281, Epuru Bit-1B,
Pantapalem, Muthukur Mandal, Nellore - 524344
(Andhra Pradesh), India, Phone : +91 861 3982601/630
(CIN : U36100DL2009PTC194220)



FSSC 22000

Ref: SIKOF/ NLR/PCB/ 2021- 744

30.01.2021
Pantapalem,

To

The Environmental Engineer,
Regional Office,
Andhra Pradesh Pollution Control Board,
APSFC building
Nellore

Dear Sir,

Sub: - Submission of 2nd Half year CFO Compliance Report for the year of 2020– Reg

Ref: Our Consent Order No. 146/APP/PCB/ZO-VII/CFO/W&A/2011 -34, Dated 10-04-2017

With the reference to the above-mentioned subject, we are hereby submitting our CFO 2nd half Year compliance report for the year of 2020 for your kind perusal.

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.

Authorized Signatory



CC to: JCEE, ZO- Vijayawada

30.01.2021
Pantapalem,

To

The Joint Chief Environmental Engineer,
Andhra Pradesh Pollution Control Board,
Board Office, Near sunrise Hospital,
Kasthuribhaipeta,
Vijayawada, Krishna District,
Andhra Pradesh.

Sub: - Reply on directions received from Andhra Pradesh Pollution Control Board

Ref: Order no. 149/APPCB/UH-II/TF/NLR/2019 dated 28.09.2020, received on 01st October 2020

Dear Sir,

This is our continuous reply dated on 16.11.2020 with reference to the order issued by Andhra Pradesh Pollution Control Board vide reference bearing Order no. 149/APPCB/UH-II/TF/NLR/2019 dt.28.09.2020 regarding issuance of directions under Section 33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and Section 31 (A) of Air (Prevention and Control of Pollution) Amendment Act, 1987. We wish to humbly submit the following reply / compliance on each of the directions issued by the Andhra Pradesh pollution Control Board for the month of Dec 2020. We do hereby request you to kindly take the note of the same.

Hope you will find the same in order.

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.


Authorized Signatory

Encl: Annexure

CC to: EE-RO



APPCB Directions issued and action plan for compliance

S. No	Directions issued	Compliance/Clarifications
1	The industry shall ensure that contaminated water does not mix with storm water.	Noted and Complied.
2	The industry shall operate the MEE and ATFS continuously, duly maintain records of Qty of HTDS and LTDS effluent generated, treated and disposed.	Complied. We are Continuously operating our MEE & ATFD and maintain records of HTDS and LTDS effluent generated, treated and disposed. Enclosed the log sheet & flow meter reading in <u>Annexure-1</u> for your kind reference. Submitting the effluent Generation Vs disposal report along with Monthly Production report.
3	The industry shall provide 2 days storage capacity tank to contain treated waste water during the rainy season.	Complied. Further, in addition we have installed one more MS tank with the capacity of 206 KL. Enclosed the Photograph in <u>Annexure- 2</u> for your kind reference.
4	The Industry shall provide ash Silo of 30 days storage Capacity.	Ash Storage yard having a capacity of 30 days including Silo & closed storage shed with fire retardant curtains. In addition. Enclosed the photograph in <u>Annexure- 3</u> for your kind reference.
5	The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from industry premises. The industry shall procure the water from the permitted borewells and shall obtain necessary amendment in the CFO to this effect. .	We have taken a permission from Ground water department for withdrawal of water. Enclosed the Approval copy in <u>Annexure-4</u> for your kind reference. Inhouse Ground water as a saline water, so that we unable to utilize to process. so, we are procuring water from outside agency thru road tankers.
6	The Industry shall ensure that the stack emissions shall not contain constituents in	Complied.

	excess of the prescribed limits mentioned in the CFO Order.	The stack emission is connected with APPCB portal and also, we are maintaining the limits below the CFO prescribed limits. Enclosed the Photograph evident in <u>Annexure-5</u> for your kind reference.
7	The Industry shall treat the effluents in the ETP to meet board Standards	Complied, Enclosed the Daily Inspection Lab report in <u>Annexure-6</u> for your reference.
8	The Industry shall maintain the following records and the same shall be made available to the inspecting officers of the board. <ol style="list-style-type: none"> 1. Daily Inspection details 2. Qty of effluents generated, treated, recycles/reused & disposed. 3. Log book for Pollution control systems 4. Characteristics of effluents and emissions 5. Hazardous/ non-hazardous solid waste generated and disposed. 6. Inspection Book. 7. Manifest copies of effluents/ Hazardous waste 	Noted & Complied
9	The Industry Shall develop green belt in all the vacant places covering at least 33 % of total area.	Complied, Enclosed the report in <u>Annexure-7</u> for your kind reference.
10	The industry has not provided Energy Meter to the ETP.	Provided. Enclosed Photograph in <u>Annexure- 8</u> for your kind reference.
11	The RO shall Calculate the EC	-

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.

Authorized Signatory



LIST OF ANNEXURE

1. Compliance Status & Action Plan – Direction Issued
2. Half Yearly Production Report – JUL 2020 to DEC 2020
3. Membership Certificate for Managing Hazardous Waste
4. Ash & Spent earth Disposal Vendor Licenses
5. Hazardous Waste disposal Records
6. Solid Waste Generation Details
7. Test Reports for Environmental Monitoring
8. Energy meter & Flow Meter – Photos
9. Coal Yard & Ash Shed- Photos
10. Pneumatic Ash handling System – Photos
11. Odor Control System- Photos
12. General Housekeeping & Green Belt – Photos.
13. Display Board



South India Krishna Oil & Fats Pvt. Ltd., Nellore.
MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

DSC No. FRUIT/002
 Issue Date: 21-11-2017
 Revision No. 00
 Page No. 1 of 2
 Date: 23/11/2017

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Time (Hr:Min)	Temp (°C)	Power (kW)	Temp (°C)	Power (kW)	
07:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
08:00	40%	45	2.3	110	2.2	100	2.1	110	2.2	
09:00	40%	45	2.3	110	2.2	100	2.1	110	2.2	
10:00	40%	45	2.3	110	2.2	100	2.1	110	2.2	
11:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
12:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
13:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
14:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
15:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
16:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
17:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
18:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
19:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
20:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
21:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
22:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
23:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
24:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
01:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
02:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
03:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
04:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
05:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	
06:00	40%	45	2.5	110	2.2	100	2.1	110	2.2	

A-Shift Operator Sign: K. S. RAO
 B-Shift Operator Sign: T. K. RAO
 C-Shift Operator Sign: K. Srinivas Rao

Checked by: [Signature]

Verified by: [Signature]

REV



South India Krishna Oil & Fats Pvt. Ltd.

Date: 08/14/2020

Flow Meter & Energy Meter Readings

Doc No.	FR-JTY-MEE-04
Issue Date:	01-11-2017
Revision No.:	00
Page No.	2 of 2

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	6242.9	6252.9	4.5 KL
	MEE Condensate	3696.9	3700.0	3.1 KL
	MEE Power Consumption	58.49264	58.49264	19.8 kWh
	Slurry Tank Feed	96446	-	0
	ATFD Feed	69.91096	69.91096	30.0 kWh
	Steam	-	-	-
B-Shift	MEE Inlet	6252.7	6257.0	4.3 KL
	MEE Condensate	3700.0	3702.4	2.4 KL
	MEE Power Consumption	58.49264	58.49264	13.76 kWh
	Slurry Tank Feed	-	-	0
	ATFD Feed	69.021096	69.021096	2.5 kWh
	Steam	-	-	19.276 kWh
C-Shift	MEE Inlet	6257.0	6262.4	5.4 KL
	MEE Condensate	3702.4	3706.0	3.6 KL
	MEE Power Consumption	58.49264	58.49264	0.16918/16.92 kWh
	Slurry Tank Feed	96446	96446	323.1 kWh
	ATFD Feed	-	-	-
	ATFD Power Consumption	69.021096	69.021096	0.031096/30.0 kWh
Steam	-	-	30.0 kWh	

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.0	7834	
MEE Condensate		882	
ATFD Inlet		8064	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

REMARKS:

* MEE Plant & ATFD Plant with AFB taken
 * All samples submitted to lab

Doc No. UTY/Ro/02
Issue Date : 01-01-2016
Revision No : 01

South India Krishna Oil & Fats Pvt. Ltd.
DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT

DATE: 10/11/2022

SHIFT	TIME	INLET METER		RECEIVED WATER	EQUALISATION		AERATION		AERATION TANK		OUTLET FLOW METER		ENERGY METER		ENERGY CONSUMED	OPERATOR SIGNATURE
		READING	CLOSING		TANK	PH	TANK	PH	MLSS	%	OPENING	CLOSING	READING	OPENING		
A-SHIFT	08:00	154165	154210	45	7.2	7.6	387.0		3142	3186	44	13720	137362	0.147		M. R.
B-SHIFT	20:00	154210	154215	35	7.5	7.3	461.0		3186	3214	28	137362	137565	20.3		Rambalan
C-SHIFT	21:00	154216	154283	35	7.4	7.1	357.0		3214	3259	45	137565	137680	12.4		N. J.

REMARKS:
A-SHIFT:
 * All Samples Seeded for lab.
 * F-T.P filters Reactivated.
 * Duct side waterways come into E-T.P.
 * Secondary clarifier Sludge circulation is
 Primary Aeration
 Total Inlet = 118100
 Total Outlet = 117100
 Total Pump Ground = 4774

B-SHIFT:
 * All drain's water coming to equalisation tank.
 * Heated Dirty cooling tower water come to E-T.P over flow.
 * Bio-T.P water conveniently coming to E-T.P.
 * Spent Calcium filters back washing is completed.

C-SHIFT:
 * A-A drains water coming to the Equalisation tank
 * Sand filter and Carbon filter back outlet completed
 * Plant side water coming to the collection sump
 * Bailing water coming to the outlet sump

VERIFIED BY
K. G.

Doc No. UTY/RO/02
Issue Date: 01-01-2016
Revision No: 01

South India Krishna Oil & Fats Pvt. Ltd.
DAILY LOGSHEET FOR EFFLUENT TREATMENT PLANT



DATE: 21/12/2020.

SHIFT	TIME	INLET METER		RECEIVED EQUALISATION		AERATION		AERATION TANK		OUTLET FLOW METER		ENERGY METER		ENERGY CONSUMED	OPERATOR SIGNATURE	
		READING	CLOSING	TANK	PH	TANK	PH	MLSS	%	READING	CLOSING	OPENING	CLOSING			
A-SHIFT	06:00	154055	154055	F-2	7.2	F-6	7.6	367		3034	3074	40	136.659	136.889	0.200	N.S.
B-SHIFT	02:00	154095	154112	F-2	7.2	F-1	7.1	371		3074	3090	16	136.889	136.968	0.079	Rambhadr
C-SHIFT	10:00	154112	154165	F-5	7.5	F-2	7.2	401		3090	3142	52	136.968	137.205	0.247	Rambhadr

TOTAL INLET → 110.
TOTAL OUTLET → 108.
Energy → 526.

REMARKS:
A-SHIFT:
* G-T-P All Sample send to lab.
* Chroly waste come into G-T-P.
* Secondary Clarifier Sludge Circulation rate
* Primary / Aeration and Secondary Aeration
* Plant / Side waste water come into G-T-P.

B-SHIFT:
* All drains water coming to equalization tank.
* Plant- side water come to collection sump
* Semicon Plant cooling tower water drain come to G-T-P
* Condenser water coming to G-T-P.

C-SHIFT:
* Sand carbon filters back washing is completed.
* m-g-f- back washing water come to equalization tank.
* Plant- side water coming to collection sump
* All drains water coming to equalization tank.
* Dual RO filters back washing water come to G-T-P

SIKOF



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOGSHEET

Doc No. FR-JTY-MEE-04
 Issue Date: 01-11-2017
 Revision No.: 00
 Page No. 1 of 2
 Date: 09/11/2017

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Pressur (kg/cm ²)	Temp (°C)	Pressur (kg/cm ²)	Temp (°C)	Pressur (kg/cm ²)	
07:00	90%	40°	2.9	110°	2.2	100°	2.2	110°	2.1	
08:00	70%	45°	2.5	110°	2.2	100°	2.2	110°	2.2	
09:00	50%	50°	2.0	110°	2.2	100°	2.2	110°	2.2	
10:00	30%	45°	2.5	110°	2.2	100°	2.2	110°	2.2	
11:00	90%	50°	2.8	115°	2.2	100°	2.2	110°	2.2	
12:00	70%	50°	2.6	115°	2.2	98°	2.2	110°	2.2	
13:00	30%	50°	2.1	100°	2.2	90°	2.2	110°	2.2	
14:00	90%	50°	2.7	110°	2.2	90°	2.2	110°	2.2	
15:00	60%	58	4.5	118	2.2	90°	2.2	120°	2.2	
16:00	40%	68	4.5	118	2.2	105	2.2	120	2.2	
17:00	20%	68	4.0	115	2.2	105	2.2	120	2.2	
18:00	10%	68	3.5	118	2.2	105	2.2	118	2.2	
19:00	50%	68	3.0	118	2.2	105	2.2	118	2.2	
20:00	20%	68	2.5	118	2.2	98	2.2	118	2.2	
21:00	60%	58	2.5	118	2.2	108	2.2	118	2.2	
22:00	40%	68	2.5	118	2.2	108	2.2	118	2.2	
23:00	10%	68	2.5	118	2.2	108	2.2	118	2.2	
24:00	50%	58	2.5	118	2.2	108	2.2	118	2.2	
01:00	50%	58	2.5	118	2.2	108	2.2	118	2.2	
02:00	10%	68	2.5	118	2.2	110	2.2	118	2.2	
03:00	50%	58	2.5	118	2.2	110	2.2	118	2.2	
04:00	40%	58	2.5	118	2.2	110	2.2	118	2.2	
05:00	10%	68	2.5	118	2.2	110	2.2	118	2.2	
06:00	50%	58	2.5	118	2.2	110	2.2	118	2.2	

A-Shift Operator Sign: K. Srinivasulu
 B-Shift Operator Sign: T. S. Babu
 C-Shift Operator Sign: K. Anand Kumar

Checked by: A. H. S.

Verified by: K. Srinivasulu



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-UT/MAE/04
 Issue Date: 01-11-2017
 Revision No.: 00
 Page No. 1 of 2

Date: 10/12/2021

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	
07:00	60%	55	2.5	115	2.2	105	2.2	110	2.1	
08:00	40%	65	2.5	115	2.1	105	2.1	110	2.2	
09:00	20%	68	2.5	115	2.1	98	2.2	115	2.1	
10:00	50%	68	2.5	108	2.2	98	2.2	115	2.2	
11:00	30%	68	2.5	115	2.2	105	2.2	115	2.2	
12:00	10%	68	2.5	115	2.1	105	2.1	115	2.1	
13:00	60%	58	3.3	115	2.2	105	2.2	115	2.2	
14:00	25%	68	2.5	115	2.1	105	2.2	115	2.2	
15:00	10%	68	2.5	115	2.1	98	2.2	115	2.1	
16:00	60%	58	2.5	115	2.2	105	2.2	115	2.2	
17:00	40%	68	2.5	115	2.2	105	2.1	115	2.1	
18:00	20%	68	2.5	115	2.1	105	2.1	115	2.1	
19:00	50%	68	2.5	115	2.2	105	2.2	115	2.2	
20:00	30%	68	2.5	115	2.2	98	2.1	115	2.1	
21:00	60%	58	2.5	108	2.1	98	2.2	115	2.2	
22:00	30%	68	2.5	108	2.1	98	2.1	115	2.1	
23:00	10%	65	2.5	108	2.1	98	2.2	115	2.2	
24:00	30%	65	2.5	100	2.1	105	2.2	115	2.1	
01:00	60%	60	2.5	100	2.1	105	2.2	115	2.2	
02:00	30%	65	2.5	100	2.2	105	2.2	115	2.2	
03:00	50%	65	2.5	100	2.2	105	2.2	115	2.2	
04:00	40%	60	2.5	100	2.2	105	2.2	115	2.2	
05:00	10%	65	2.5	100	2.2	105	2.2	115	2.2	
06:00	30%	60	2.5	110	2.2	105	2.2	115	2.2	

A-Shift Operator Sign: B. Ramu (A10)
 B-Shift Operator Sign: K. Mahalingam (A10)
 C-Shift Operator Sign: _____

Checked by: A. H. S.

Verified by: A. H. S.



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-UT/NAE/04
 Issue Date: 01-11-2017
 Revision No.: 00
 Page No. 1 of 2

Date: 10/12/2021

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	
07:00	60%	55	2.5	115	2.2	105	2.2	110	2.1	
08:00	40%	65	2.5	115	2.1	105	2.1	115	2.2	
09:00	20%	68	2.5	115	2.1	98	2.2	115	2.1	
10:00	50%	68	2.5	108	2.2	98	2.2	115	2.2	
11:00	30%	68	2.5	115	2.2	105	2.2	115	2.2	
12:00	10%	68	2.5	115	2.1	105	2.1	115	2.1	
13:00	60%	58	3.3	115	2.2	105	2.2	115	2.2	
14:00	25%	68	2.5	115	2.1	105	2.2	115	2.2	
15:00	10%	68	2.5	115	2.1	98	2.2	115	2.1	
16:00	60%	58	2.5	115	2.2	105	2.2	115	2.2	
17:00	40%	68	2.5	115	2.2	105	2.1	115	2.1	
18:00	20%	68	2.5	115	2.1	105	2.1	115	2.1	
19:00	50%	68	2.5	115	2.2	105	2.2	115	2.2	
20:00	30%	68	2.5	115	2.2	98	2.1	115	2.1	
21:00	60%	58	2.5	108	2.1	98	2.2	115	2.2	
22:00	30%	68	2.5	108	2.1	98	2.1	115	2.1	
23:00	10%	65	2.5	108	2.1	98	2.2	115	2.2	
24:00	20%	65	2.5	100	2.1	105	2.2	115	2.1	
01:00	60%	65	2.5	100	2.1	105	2.2	115	2.1	
02:00	30%	65	2.5	100	2.2	105	2.2	115	2.2	
03:00	50%	65	2.5	100	2.2	105	2.2	115	2.2	
04:00	40%	65	2.5	100	2.2	105	2.2	115	2.2	
05:00	10%	65	2.5	100	2.2	105	2.2	115	2.2	
06:00	60%	65	2.5	110	2.2	105	2.2	115	2.2	

A-Shift Operator Sign: B. Ramu (A10)
 B-Shift Operator Sign: K. Mahalingam (A10)
 C-Shift Operator Sign: K. Mahalingam (A10)

Checked by: A. H. S.

Verified by: A. H. S.

South India Krishna Oil & Fats Pvt. Ltd.



Date : 09/12/2020

Flow Meter & Energy Meter Readings

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	6262.6	6262.0	5.6 KL
	MEE Condensate	3706.0	3710.7	4.7 KL
	MEE Power Consumption	58452.8%	58469.7%	16.936 kWh
	Slurry Tank Feed	970.74	973.94	610.11
	ATFD Feed			2.864
	ATFD Power Consumption	69.666640	69.092184	25.514 kWh
B-Shift	MEE Inlet	63690	6272.5	11.5 KL
	MEE Condensate	3713.7	3713.6	2.9 KL
	MEE Power Consumption	58469.7%	58486.6%	16.912 kWh
	Slurry Tank Feed	973.84	98.517	6.354%
	ATFD Feed			20.89
	ATFD Power Consumption	69.092184	69.1207%	28.552 kWh
C-Shift	MEE Inlet	6372.5	6232.5	5.1 KL
	MEE Condensate	3713.6	3715.6	2.0 KL
	MEE Power Consumption	58486.6%	58503.9%	20.3317 kWh
	Slurry Tank Feed	985.19	992.61	2162.100%
	ATFD Feed			5.09
	ATFD Power Consumption	69.1207%	69.11466%	Subsidiary/Residuals

3711
6262.4
3706.6

Water Analysis Report

A-SHIFT	pH	TDS	COD
MEE Inlet	6.5	84891	
MEE Condensate	6.0	123	
ATFD Inlet	6.5	81652	

A-SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A-SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

REMARKS :

* mfe plant and A.T.F.D. Continues to Running
 * mfe plant Running with Acid water and Run. Do
 * all samples submitted to the lab



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-UT/NAEE-04
 Issue Date: 01-11-2017
 Revision No.: 00
 Page No. 1 of 2

Date: 10/12/2021

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	
07:00	60%	55	2.5	115	2.2	105	2.2	110	2.1	
08:00	40%	65	2.5	115	2.1	105	2.1	115	2.2	
09:00	20%	68	2.5	115	2.1	98	2.2	115	2.1	
10:00	50%	68	2.5	108	2.2	98	2.2	115	2.2	
11:00	30%	68	2.5	115	2.2	105	2.2	115	2.2	
12:00	10%	68	2.5	115	2.1	105	2.1	115	2.1	
13:00	60%	58	3.3	115	2.2	105	2.2	115	2.2	
14:00	25%	68	2.5	115	2.1	105	2.2	115	2.2	
15:00	10%	65	2.5	115	2.2	105	2.2	115	2.1	
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18:00	20%	68	2.5	115	2.1	105	2.2	115	2.2	
19:00	50%	68	2.5	115	2.2	105	2.2	115	2.2	
20:00	30%	68	2.5	115	2.2	105	2.1	115	2.2	
21:00	60%	58	2.5	108	2.1	98	2.2	115	2.1	
22:00	30%	68	2.5	108	2.1	98	2.2	115	2.2	
23:00	10%	65	2.5	108	2.1	98	2.2	115	2.1	
24:00	20%	65	2.5	100	2.1	100	2.2	115	2.1	
01:00	60%	60	2.5	100	2.1	100	2.2	115	2.2	
02:00	30%	65	2.5	100	2.2	100	2.2	115	2.2	
03:00	50%	65	2.5	100	2.2	100	2.2	115	2.2	
04:00	40%	60	2.5	100	2.2	100	2.2	115	2.2	
05:00	10%	65	2.5	100	2.2	100	2.2	115	2.2	
06:00	60%	60	2.5	110	2.2	100	2.2	115	2.2	

A-Shift Operator Sign: B. Ramu (A10)
 B-Shift Operator Sign: K. Mahalingam (A10)
 C-Shift Operator Sign: K. Mahalingam (A10)

Checked by: A. H. S.

Verified by: A. H. S.



South India Krishna Oil & Fats Pvt. Ltd.

Date : 10/12/2020

Flow Meter & Energy Meter Readings

Doc No.	FR-UTY-MEE-04
Issue Date :	01-11-2017
Revision No. :	00
Page No.	2 of 2

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.5	3323.6	
MEE Condensate	6.0	1058	
ATFD Inlet	6.5	3055.3	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

Shift	Meters	Opening	Closing	Total (KL/Unit)
A-Shift	MEE Inlet	6277.6	6281	3.5 KL
	MEE Condensate	3715.6	3717.9	2.3 KL
	MEE Power Consumption	5850.884	5852.0888	16.704
	Slurry Tank Feed	992.61	999.44	6.8745
	ATFD Feed			2.5 kg
	ATFD Power Consumption	69.146648	69.175848	89.9 kWh
B-Shift	MEE Inlet	6281.0	6285.1	4.1 KL
	MEE Condensate	3717.9	3720.7	
	MEE Power Consumption	58520888	5853668	15.772 kWh
	Slurry Tank Feed	999.44	1004.2	4.78 KL
	ATFD Feed			2.8 kg
	ATFD Power Consumption	69.175848	69.20320	24.77 kWh
C-Shift	MEE Inlet	6285.1	6291.0	5.9 KL
	MEE Condensate	3720.7	3723.5	2.8 KL
	MEE Power Consumption	58536680	58552485	20.515 kWh
	Slurry Tank Feed	1004.2	1018.1	9.9 KL
	ATFD Feed			2.5 kg
	ATFD Power Consumption	69.20320	69.23060	23.69 kWh

REMARKS :

1. MEE plant shut H.S.F.D. continues to Run

2. MEE plant running with acid water and low No. of tanks water to Run

3. All Samples submitted to the lab



South India Krishna Oil & Fats Pvt. Ltd., Nellore.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

Doc No. FR-UT/NAE/04
 Issue Date: 01-11-2017
 Revision No.: 00
 Page No. 1 of 2

Date: 10/12/2021

TIME	Feed Tank Level (%)	Feed Tank Temperature (°C)	Main Steam Pressure (Kg/Cm ²)	Evaporator-1		Evaporator-2		ATFD		REMARKS
				Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	Temp (°C)	Press (Kg/Cm ²)	
07:00	60%	55	2.5	115	2.2	105	2.2	110	2.1	
08:00	40%	65	2.5	115	2.1	105	2.1	115	2.2	
09:00	20%	68	2.5	115	2.1	98	2.2	115	2.1	
10:00	50%	68	2.5	108	2.2	98	2.2	115	2.2	
11:00	30%	68	2.5	115	2.2	105	2.2	115	2.2	
12:00	10%	68	2.5	115	2.1	105	2.1	115	2.1	
13:00	60%	58	3.3	115	2.2	105	2.2	115	2.2	
14:00	25%	68	2.5	115	2.1	105	2.2	115	2.2	
15:00	10%	65	2.5	115	2.2	105	2.2	115	2.1	
16:00	60%	58	2.5	115	2.2	105	2.2	115	2.2	
17:00	40%	68	2.5	115	2.2	105	2.1	115	2.1	
18:00	20%	68	2.5	115	2.1	105	2.2	115	2.2	
19:00	50%	68	2.5	115	2.2	105	2.2	115	2.2	
20:00	30%	68	2.5	115	2.2	105	2.1	115	2.2	
21:00	60%	58	2.5	108	2.1	98	2.2	115	2.1	
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23:00	10%	65	2.5	108	2.1	98	2.2	115	2.1	
24:00	20%	65	2.5	100	2.1	100	2.2	115	2.1	
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05:00	10%	65	2.5	100	2.2	100	2.2	115	2.2	
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A-Shift Operator Sign: B. Ramu (A10)
 B-Shift Operator Sign: K. Mahalingam (A10)
 C-Shift Operator Sign: K. Mahalingam (A10)

Checked by: A. H. S.

Verified by: A. H. S.



South India Krishna Oil & Fats Pvt. Ltd.

Date : 10/12/2020

Flow Meter & Energy Meter Readings

Doc No.	FR-UTY-MEE-04
Issue Date :	01-11-2017
Revision No. :	00
Page No.	2 of 2

Shift	Meters	Opening	Closing	Total (KL/Unit)
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	ATFD Feed			2.5 kg
	ATFD Power Consumption	69.146648	69.175848	89.9 kWh
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	ATFD Feed			2.8 kg
	ATFD Power Consumption	69.175848	69.20320	21.77 kWh
C-Shift	MEE Inlet	6285.1	6291.0	5.9 KL
	MEE Condensate	3720.7	3723.5	2.8 KL
	MEE Power Consumption	58536680	58552485	20.518 kWh
	Slurry Tank Feed	1004.2	1018.1	9.9 KL
	ATFD Feed			2.5 kg
	ATFD Power Consumption	69.20320	69.23200	23.68 kWh

REMARKS :

1. MEE plant shut H.S.F.D. continues to Run
 2. MEE plant running with acid water and low No. of tanks water to Run
 * All Samples submitted to the lab

Water Analysis Report

A SHIFT	pH	TDS	COD
MEE Inlet	6.5	3323.6	
MEE Condensate	6.0	1058	
ATFD Inlet	6.5	3055.3	

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

A SHIFT	pH	TDS	COD
MEE Inlet			
MEE Condensate			
ATFD Inlet			

ETP Treated water Storage tank



Ash Shed



GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT

FROM

Sri. K.Ramesh Kumar, M.Sc.,
Deputy Director,
Ground Water Department,
Nellore.

TO

M/s.South India Krishna
Oils & Fats Pvt.Ltd.,
Pantapalem Village,
Muthukur Mandal,
SPSR Nellore Dist.

Lr. Rc. No. 207/Hg./Single window/2014, dt. 3-02-2015.

Sir,

Subj:-Ground Water Department, Nellore - Single Window programme -
Ground Water Investigations for M/s.South India Krishna Oils & Fats
Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District
Detailed Ground Water Investigation Report - Furnished - Reg.

- Ref:- 1) Lr.No.Hg.II/2885/2014, dated 20-05-2014 of the Director, Ground
Water Department, A.P. Hyderabad.
2) Memo.No.2885/Hg.II/2014, dated 18-11-2014 of the Director,
Ground Water Department, A.P. Hyderabad.
3) Lr.Rc.No.207/Hg./Single window/2014, dated 28-11-2014 of the
Deputy Director, Ground Water Dept., Nellore.
4) Head office Memo.No.Hg.II/2885/2014, dated 23-01-2015.

888

I am herewith furnishing the detailed report on Ground Water
surveys conducted under single window programme in the premises of
M/s.South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur
Mandal, Sri Potti Sreeramulu Nellore District.

Enc:- Detailed Report with map.

Yours faithfully,


3.2.15
DEPUTY DIRECTOR

Copy Submitted to the Director, Ground Water Department, Andhra Pradesh,
Hyderabad for favour of information.

Copy to the General Manager, District Industries Centre, A.K Nagar, Nellore for
information

GOVERNMENT OF ANDHRA PRADESH
GROUNDWATER DEPARTMENT

Memo No: Hg-H/2885/2014.

Dated: 23.01.2015

Sub: Andhra Pradesh Ground Water Department - State Level Single Window Clearance Committee - M/s. South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District - Report approved - Communicated - Regarding

Ref: L/Re.No.207/Hg/Single Window/2014, dated: 20.01.2015 of Deputy Director, Ground Water Department, Nellore.

o/o

Attention of the Deputy Director, Ground Water Department, Nellore is invited to the subject and reference cited, it is informed that the "Report on Groundwater Surveys conducted at M/s. South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District" is approved.

The firm is permitted to draw 360 kld of saline water from 3 filter points at V₁, V₂, and V₃ @ 10 hrs of pumping in a day.

The Deputy Director, Ground Water Department, Nellore is advised to communicate the same to the firm along with terms and conditions under intimation to Commissioner of Industries and Head Office, Ground Water Department.

Sd/- Dr. K. VENUGOPAL
DIRECTOR.

To
The Deputy Director, Ground Water Department, Nellore
Copy submitted to Commissioner of Industries for Information.

o/o

SUPERINTENDENT

REPORT ON GROUND WATER SURVEY CONDUCTED AT
M/s. SOUTH INDIA KRISHNA OILS & FATS PRIVATE LIMITED,
PANTAPALEM VILLAGE, MUTHUKUR MANDAL,
SPSR NELLORE DISTRICT.

Introduction:- At the instance of Director, Ground Water Department, Hyderabad, ground water investigation was conducted at the industry premises of 12.26 Acres bearing survey nos.275, 279, 280, 281 of Pantapalem Village, Muthukur Mandal on 27-6-2014. And the surveys were also carried out on the same day at the site proposed for water transportation by tankers of 2.01 Acres extent in survey no.1161/2B of Mutyalagunta h/o Sarvepalli village, Venkatachalam mandal. The distance between industrial area and the site proposed for water transportation is 9 Kms.

Based on survey results, bore wells are not recommended due to saline water available in the industrial area and spacing problem at Mutyalagunta village. Later the firm was requested for permission to utilize saline water after desalination with their well equipped RO filtration system to meet the needs for house keep activities. Again ground water surveys were taken up in the industrial area on dt: 8-1-2015 to study the feasibility of ground water as instructed by Director, GWD, Hyd.

Location:- The Industrial area 12.26 Acres is located at a distance of 1.5 Km South to Pantapalem village, Muthukur mandal around the geo-coordinates North Latitude $14^{\circ} 15' 18.1''$ and East Longitude $80^{\circ} 02' 52.3''$ and falls in the survey of India Toposheet No.66 B/3. The proposed site of 2.01 Acres for water transportation is located East adjacent to S.C. colony, Mutyalagunta Village, Venkatachalam Mandal around the geo-coordinates

North Latitude 14° 16' 19.9" and East Longitude 79° 59' 34.8" falls in the survey of India Toposheet No. 57 N/15.

Physiography:- The investigated area at Industry premises is covered by coastal sands of Recent age with plain Topography and gently slope due East. The mean sea level of the area is 5 mts. The investigated area for water transportation is covered by red soil with plain topography and gently slope due East. The mean sea level of the area is 15 mts.

Drainage:- Both the investigated areas having parallel drainage and the streams joined in Bay of Bengal.

Climate and Rainfall:- The climate of the area is generally dry and salubrious and climate classification is semiarid to tropical. The annual normal rainfall of the area is 1216 mm. Most of the rainfall occurs during the North-East monsoon. The maximum and minimum temperatures recorded in the district is 45°C and 18° C respectively.

Hydrogeology:- The Industrial area at Pantapalem Village covered by coastal sands followed by Clay with fine sand. During investigation, 4 filter points and 1 tube well are inventoried and their details are given in the below table.

S	Type of well	Name of the Owner	Survey No.	Dia and depth of well in.m.	SWL in m bgl	Mode of lift with HP	Yield in LPH/ LPD	Cropping pattern and area irrigated in ha.	Remarks
1	FP	Ramana reddy	-	165mm, 9 m	3.0 m	3.0 hp mono	10000 lph	Groundnut; 1.5 ha	
2	FP	Venkateswarlu	-	165mm, 9 m	3.0 m	3.0 hp mono	10000 lph	Groundnut 1.0 ha	

3	FP	Sudhakar reddy	-	165 mm, 9 m	3.0m	3.0 hp mono	12000 lph	Prawn culture with saline water
4	FP	-do-	-	165mm, 9 m	3.0 m	3.0 hp mono	12000 lph	Prawn culture with saline water
5	TW	-do-	-	165mm, 35m	3.0 m	5 hp sub	15000	Prawn culture with saline water

ID crops are cultivating with ground water towards South of the industrial area at a distance of 400m. And saline water is tapping from deeper aquifers for Prawn culture towards West of Industry and the aquifers are contaminated with saline water in this area. Filter points with hand pumps are functioning at Ipur Village for domestic purpose only which is located 1 Km East to Industry area. One water sample was collected from the filter point at Epur village. The PH of the sample is 7.71 and Electrical conductivity is 1738 micro siemens/cm and total dissolved solids are 1129 mg/Lt. So the quality of water in 1st and 2nd filter points is good. The quality of water in these filter point is not correlated with VES 1 and 2 data conducted in Industry premises, where the quality of ground water is saline.

GEC Status:- The Pantapalem village, Muthukur mandal falls in the basin NLR-c-73 Muthukur. As per GEC 2008-09 calculation the stage of development of the basin is 51% and falls in safe category.

Geophysical surveys:- Two vertical electrical soundings were carried out within the Industry premises and another vertical electrical sounding was conducted outside of industry compound towards East due to lack of sufficient place for conducting VES. One parametric sounding was

conducted near the existing filter point of Ramana reddy. The data was interpreted in terms of resistivities and thickness of different geo-electrical layers and tabulated below:

VES No.	P1 ohm.m	H1 mts.	P2 ohm.m	H2 mts.	P3 ohm.m	H3 mts	P4 ohm.m	H4 mts	H mts	Remarks
1	5.0	1.5	4.2	8.0	0.4	∞			9.5	-
2	1.2	1.0	3.5	9.0	0.3	∞			10	
3	9.0	1.4	6.2	8.4	1.5	∞			9.8	
4	310	1.2	550	9.6	6.4	∞			10.8	TS

Based on the interpreted VES data, at VES No.1, 2 and 3 the area is covered by coastal sands with saline water. At test sounding, the area is covered by alluvium followed by sand up to 10m which is underlain by clay. The data of VES conducted in the industrial area are not correlated with the test sounding data.

Conclusion & Recommendations:- Based on the integrated survey results, the ground water available in Industry premises, Pantapalem village, Muthukur mandal is saline. The site is feasible for exploitation of saline water. As the firm is ready to use saline water after Ro filtration, filter points are recommended for drilling near VES no. 1,2 and 3 to a depth of 10 to 12 m with an expected yield of 12,000 lph.

ONLINE STACK MONITORING

South India Krishna Oil and fats pvt ltd

BOILER_24TPH | Hello | Andhra Pradesh | OIL REFINERY | Data fetched at: 03-Feb-2023 15:17 | Monitoring Stations: 2 | Total Parameters Monitored: 2

Parameter	Value	Unit	Standard
PM	0.0	mg/Nm ³	Standard: 115 mg/Nm ³ (15 minutes Average)
PM10	0.52	mg/Nm ³	Standard: 150 mg/Nm ³

Quick Range: Daily | Weekly | Monthly

Total Exceedance: 0

Data Availability: 96%

Navigation: Dashboard | Live Status | Regulator Reports | Industry Reports | Calibration | Work Flow

Footer: Type here to search | 15:27 | 03-Feb-2023

 <h2 style="margin: 0;">SOUTH INDIA KRISHNA OIL AND FATS PVT LTD</h2> <h3 style="margin: 0;">ETP, MEE, DUAL RO ANALYSIS REPORT</h3>		Form No: ISO-FR-QC-27										
		Revision No: 00										
		Effective Date: 07-Apr-20										
Date: 8/12/2020												
MEE												
ETP		ETP Dual RO 1st Stage			ETP Dual RO 2nd Stage		MEE	ATFD Inlet	ATFD Powder			
Inlet	Outlet	Outlet Spd	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject	MEE Inlet	MEE Condensate	
pH	7.5	8.0	6.3-8.5	8.0	7.5	6.0	6.0	6.0	6.0	6.0	6.0	6.5
TH	-	-	-	-	792	4	1076	4	4	-	-	-
TDS ppm	2185	1691	<100	1927	3600	60	4500	210	180	78342	882	80643
TS ppm	277	176	-	411								
TSS ppm	506	78	<150	2184								
COD ppm			<200									
Oil & Grease ppm			<10									
MLV%			-									
MLSS ppm												
Aeration-1	Aeration-2	Equilization										
6000	5500											
HRSCC- (High Rate Silica Chemical Concentration)												
	PH	TH	TDS	SiO2								
Inlet	8.5	1070	4020									
Outlet	8.5	1020	3900									
Remarks:												
		 QC Manager										

 SOUTH INDIA KRISHNA OIL AND FATS PVT LTD ETP, MEE, DUAL RO ANALYSIS REPORT		Form No: ISO-FR-QC-27													
		Revison No: 00													
		Effective Date: 07-Apr-20													
Date: 09/12/2020															
ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage				MEE			
Inlet	Outlet	Outlet Spd	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject	MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder		
7.5	8.0	6.5-8.5	8.5	9.0	6.5	8.5	6.5	6.5	6.5	6.5	6.0	6.5			
				7.25	2	11.76	2	8							
TDS ppm	1829	<100	12.91	321.0	6.0	487.0	6.0	24.0		80891	12.2	81652			
TS ppm	2057		3.473												
TSS ppm	518	<150	3.506												
COD ppm		<200													
Oil & Grease ppm		<10													
MTV%															

MLSS ppm			
Aeration-1	Aeration-2	Equilization	
6000	6000		

HRSCC- (High Rate Silica Chemical Concentration)			
	PH	TH	SI02
Inlet	8.5	880	3450
Outlet	8.5	812	3420

Remarks: _____

Analyst:  _____

QC Manager:  _____



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD

ETP, MEE, DUAL RO ANALYSIS REPORT

Form No : ISO-FR-QC-27
 Revision No : 00
 Effective Date : 07-Apr-20

Date : 10/12/2020

	ETP				ETP Dual RO 1st Stage				ETP Dual RO 2nd Stage			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject	MEE Inlet	MEE Condensate	ATFD Inlet	ATFD Powder	
pH	7.6	7.0	6.5-8.5	7.90	9.0	6.0	9.0	6.0	6.0		6.5	6.0	6.5		
TH	-	-	-	-	7.2.0	2	15/2	2	2		-	-	-		
TDS ppm	1653	1609	<2100	16/0	3330	30	5760	30	3.0		33236	1058	30553		
TS ppm	5152	4419	-	6583											
TSS ppm	169	110	<150												
COD ppm	806	48	<200												
Oil & Grease ppm		µd/l	<10												
MLV%															

MLSS ppm

Aeration-1	Aeration-2	Equilization
4500	6060	

HRSCC- (High Rate Silica Chemical Concentration)

	PH	TH	TDS	SiO2
Inlet	8.5	9.69	4015	
Outlet	8.0	9.20	5890	

Remarks :

Analyst :

QC Manager :

Green Belt



Green Belt Development in New Site



Green Belt



Green Belt Development- 2020											
S.No	Location	Plantation (Sqm)	Total Area (Acre)	(%)	No .Of Plants						
					Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	
1	Admin back side	3177	0.79	4.87%	964	964	964	964	964	964	
2	Employee canteen	341	0.08	0.52%	294	294	294	294	294	294	
3	transformer yard to power house	737	0.18	1.13%	246	246	246	246	246	246	
4	Toilet front side	59	0.01	0.09%	61	61	61	61	61	61	
5	Power house	54	0.01	0.08%	47	47	47	47	47	47	
6	Ash shed to scrap yard	1826	0.45	2.80%	150	150	150	150	150	150	
7	Bleaching earth Godown to ETP	365	0.09	0.56%	46	46	46	46	46	46	
8	Dual RO to bakery plant	983	0.24	1.51%	170	170	170	170	170	170	
9	Chemical store front side	36	0.01	0.06%	77	77	77	77	77	77	
10	Powder plant cooling tower area	24	0.01	0.04%	45	45	45	45	45	45	
11	Gate entrance north side	270	0.07	0.41%	157	157	157	157	157	157	
12	Gate entrance South side	795	0.20	1.22%	504	504	504	504	504	504	
13	RO water unloading point	253	0.06	0.39%	50	50	50	50	50	50	
14	1000 TPD cooling tower back side	99	0.02	0.15%	25	25	25	25	25	25	
15	Outside Village	700	0.17	1.07%	25	375	375	375	375	375	
16	5 acres land	12140.4	3.00	18.61%	600	750	750	1200	1200	2200	
				5.40	33.52%	3461	3961	3961	4411	4411	5411

Energy Meter – MEE, ETP, DUEL RO, RO



Monthly Production Report- JULY 2020 to Dec 2020

S.No	Details of	UoM	JULY	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20
1	Raw water consumption	MT	16571.3	15006.24	17627	16502	15396	17953
2	Effluent Treated	MT	3085	2731.00	3385	3274	2628	3261
3	ETP Power consumption	Units	19973	16309.00	16690	16390	15224	16710
4	Power Consumption APCM	Units	41698	26444.00	33197	34194	32180	36160
5	Power Consumption for Production	Units	1118529	1054047.00	1324513	1237616	1075796	1254330
6	Coal Consumption	MT	2304.648	1857.51	2246.597	1980.514	2033.317	2484.106

S.No	Details of Production	UoM	Total Production					
1	Refined oil (P)	MT	29556.784	15102.73	24053.93	20330.118	21480.167	24373.584
2	RBD Palm Olein	MT	22505.764	11873.61	17815.16	17562.554	16786.943	17675.903
3	RBD Stearin	MT	3326.563	2313.37	3378.58	1922.99	2458.44	3531.79
4	Refined oil Chemical	MT	492.665	1414.43	1510.76	1300.577	968.925	2157.49
5	Vanaspathi	MT	1979.16	2419.48	2744.46	2113.238	2365.183	2402.645
6	Acid oil	MT	5.067	16.66	1.11	18.492	8.772	19.541
7	Palm Fatty Acid (P)	MT	1266.013	729.67	1078.6	800.401	951.252	1176.688
8	Fatty acid chemical	MT	0.132	1.76	3.74	3.932	0.317	4.029

*Quantities mentioned above are in MT.

A) Hazardous Chemical Inventory data for the Month of DEC 2020					
S.No	Name of the Chemical	Hazardous Nature	Storage facility in site	Inventory for DEC 2020	Current Stock
1	Ammonia	Toxic	2 x 700 ltr	0	0.7
2	Hydrogen	Highly reactive	Nil	10960	Nil
2	Phosphoric Acid	Corrosive	35 kg x 1430 Carboys	25.2	49.21
3	Sulphuric Acid	Corrosive	35 kg x 170 Carboys	3	3.76
B) Threshold Qty Vs Stored Qty					
S.No	Name of the Chemical	Hazardous Nature	Group as Per MSIHC-1989	Threshold Qty Stored in Premises	Current Stock
1	Ammonia	Toxic	Group 2	50 Ton	0.7 Ton
2	Hydrogen	Highly reactive	Group 3	2 Ton	
Our Process is batch process, so Not stored the gas inside the premises. Procure through manifold truck depend upon the Process requirement.					
C) Hazardous Waste Storage Inventory data for the Month of DEC 2020					
S.No	Name of the Chemical	Stream	Inventory for DEC 2020	Current Stock (Approx)	
1	ETP Sludge	34.3 Schedule -1	1.09	3.0	
2	MEE Slat	36.4 Schedule-1	1.09	2.6	
3	Spent Nickel Catalyst	28.2 Schedule - 1	0.21	1.6	
4	Used Oil	5.1 of Schedule -1	0.20	1.0	
5	Spent Earth	35.1 Schedule -1	329.80	20.0	
*Quantities mentioned above are in MT.					



COASTAL WASTE MANAGEMENT PROJECT (Unit-2)
A Division Of Mumbai Waste Management Limited
(A Subsidiary Of RAMKY ENVIRO ENGINEERS LTD)

Treatment Storage and Disposal Facility (TSDF)

Ravinguntapalli Village, Rapur Mandal,

SPSR Nellore District, A.P., India; PIN: 524408

Phone : +91 8332042024 E-mail : mbd.nellore@ramky.com

Membership Certificate For Managing Hazardous Wastes

This is certify that M/s. South India Krishna oil and Fats Pvt. Ltd,

Sy. No. 275, 279, 280, 281, Epuru Bit-13, Pantapalem(V),

Huthukur (M) 524344 is a member of

Coastal Waste Management Project Unit-2 with Membership No. CWMP-2/NLR/SIK/317.

From 15-02-20 & Valid Up to 14-02-21.





ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL OFFICE
PLOT NO.41, OPP: SBH, SRI KANAKADURGA OFFICERS'
COLONY, GURUNANAK ROAD, VIJAYAWADA.

Phones : 2546218
 Fax : 0866 – 2546217
 e-mail: zo.vja/cee@pcb.ap.gov.in

REGD. POST WITH ACK.DUE

CONSENT ORDER FOR ESTABLISHMENT

Order No : N-187/APPGB/ZO-VJA/CFE/ORANGE/2016-

DL.04.11.2016

Sub: APPCB – CFE (Expansion) – M/s. Coastal Fats & Oils Pvt. Ltd., Sy. No. 33/2, Ozill(V&M), SPSR Nellore District – Consent for Establishment of the Board under Sec.25 of Water (P & C of P) Act, 1974 and Under Sec.21 of Air (P & C of P) Act, 1981 – Issued – Reg.

- Ref:**
1. CFE Order No.N-187/PCB/ZO-VJA/CFE/2011-1022 Dt.19.08.2011.
 2. CFO Order No.N-178/PCB/ZO-VJA/CFO/W&A/2012-2462, Dt.18.03.2015.
 3. Industry's CFE expansion application received at RO, Nellore on 17.10.2016 through Single Desk.
 4. RO's inspection report received at ZO, Vijayawada on 19.10.2016.
 5. CFE Committee meeting held on 26.08.2016.
 6. Industry's Undertaking Letter Dt.27.10.2016 on Rs.100/- stamp paper.

I. In the reference 3rd cited, an application was submitted to the Board seeking Consent for Establishment (CFE) for expansion to produce the following products with installed capacities as mentioned below, with an additional project cost of Rs.0.10Crores.

Sl. No.	Starting Raw Materials	Existing	Proposed Expansion	Name of the Products and By-products	Existing Production capacity as per existing CFO Order Dt.18.03.2015 (if raw material is rice bran)	Proposed Expansion capacity (if raw material is spent earth)	Production capacity after expansion
1.	Rice Bran	100.0 TPD	---	Solvent Extracted Oil	16.0 TPD	9.0 TPD	25.0 TPD
				By Products			
2.	Hexane	250 Kgs/day	---	De-oiled Bran	84.0 TPD	-	84.0 TPD
3.	Spent Earth	---	56.0 TPD	De-oiled Spent Earth	--	47.0 TPD	47.0 TPD

Note:- The industry shall use any one of the raw materials either Rice Bran (OR) Spent Earth at a time for extraction of oil.

- II. As per the application, the above activity is to be located in an existing premises at Sy. No. 33/2, Ozill (V&M), SPSR Nellore District in total area of 15702 Sq.mtrs (3.88 Acres).
- III. The above site was inspected by the Assistant Environmental Engineer, Regional Office, Nellore, A.P Pollution Control Board on 17.10.2016 and observed that the site is surrounded by

North : Vacant dry lands
South : M/s. Creamline Dairy
East : Road leading to Ozill (V)
West : Vacant dry land

- IV. The Board, after careful scrutiny of the application, verification report of Regional Officer and recommendations of the CFE Committee, hereby issues **CONSENT FOR ESTABLISHMENT** for expansion to your activity Under Section 25 of Water (Prevention & Control of Pollution) Act 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the rules made there under. **This order is issued to manufacture the products as mentioned at para (1) only.**
- V. This Consent order issued is subject to the conditions mentioned in the Annexure.
- VI. This order is issued from pollution control point of view only. Zoning and other regulations are not considered.
- VII. **This order is valid for period of 7 years from the date of issue.**

Encl: Schedule 'A' & Schedule 'B'

JOINT CHIEF ENVIRONMENTAL ENGINEER

To

M/s. Coastal Fats & Oils Pvt. Ltd.,
C/o. Sri N. Charan Kumar,
D.No.5-25-74, Flat No.G-5,
Prudvi Apartments,
3/10, Brodipet, Guntur,
Guntur District – 522 002.

Copy to the EE, RO, Nellore for information and necessary action.



AP03 03693703

**GOVERNMENT OF ANDHRA PRADESH
LABOUR DEPARTMENT**

FORM - C

CERTIFICATE OF REGISTRATION OF ESTABLISHMENT – Sec2(d) AND 4(2))

The Andhra Pradesh (Issuance of Integrated Registration and Furnishing of Combined Returns under various Labour Laws by certain Establishments) Act, 2015

1. Registration Number (LIN)	AP-09-32-014-0413447			
2. Name of the Establishment	T A N BRICKS			
3. Address of the Establishment	1/0 OPP;AUDISANKARA ENENERING COLLOGE east gudur (r),Gudur,Nellore-524101			
4. Employer Name	T.ANKIAH			
5. Employer Address	east gudur (r),Gudur,Nellore-524101			
6. Category of Establishment	No. of Workers	Nature of Work/Business	Date of Commencement	Date of Completion
A.P.S & Estt. Act.	10	BRICK MANUFACTURING	31/03/2017	-
7. Date of issue	31/03/2017			
8. Registration valid till	31/03/2020			

It is here by certified that the establishment has been registered under The Andhra Pradesh (Issuance of Integrated Registration and Furnishing of Combined Returns under various Labour Laws by certain Establishments) Act, 2015.

ALO_GUDUR

REGISTERING / LICENSING OFFICER

Note

1. The Registration is valid from the date of registration to 31st March of the 3rd year and hence it shall be renewed for the next three years before 31st March of the 3rd year.

2. If the information furnished by the employer is subsequently found that any of the particulars furnished are wrong, or essential information is suppressed or misrepresented, the Registration / License is liable for cancellation without any notice and the employer will be liable for penal action as per law.

3. The Certificate of Registration / License is system generated instantaneously, based on the information furnished by the employer in the application and requires no signature. This certificate can be verified online in the mee-seva website at www.ap.meeseva.gov.in.

Note : This is a Digitally Signed Certificate, does not require physical signature. And this certificate can be verified at _____ by furnishing the application number mentioned in the Certificate.

Udyog Aadhaar Pratiksha Application Form

9/13/2016



GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES
UDYOG AADHAAR



A

Type of Enterprise	Micro	Small	Medium
Manufacturing	A	B	C
Services	D	E	F
UJAN	A.P08A0001296		

Udyog Aadhaar Memorandum

1. Aadhaar Number: 994177539724
 2. Name of Entrepreneur: SOMAVARAPU KRISHNAREDDY
 3. Social Category: GENERAL
 4. Name of Enterprise: SRINIVASA BRICKS PROPRIETARY
 5. Type of Organization: SY.NO.394, PORLUKATTA, NELLORE
 6. Postal Address: District: SHRI POTTI SRIRAMULU NELLORE
 State: ANDHRA PRADESH PIN: 524001
 Mobile No: 9493524375 Email: SRINIVASA@GMAIL.COM

7. Date of commencement: 09/05/2016
 8. Previous Registration details if any: -
 9. Bank Details: IFS Code: ANDR0000189
 Bank Account: 018910100016493

10. Major Activity: MANUFACTURING

SN	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit Code	Activity Type
1	25	251	25110	Manufacture of bricks/Manufacturing

11. Persons employed: 6
 12. Investment (Plant & Machinery/ Equipments): 3(Rs. in Lakhs)
 13. District Industry Centre: SHRI POTTI SRIRAMULU NELLORE

Declaration: I hereby declare that information given above is true to the best of my knowledge. Any information, that may be required to be verified, shall be provided immediately before the concerned authority.



सत्यमेव जयते
Govt. of India

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय

MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES



सूक्ष्म, लघु और मध्यम उद्यम
MICRO, SMALL & MEDIUM ENTERPRISES



उद्यम आधार



Udyog Aadhaar

Type of Enterprise	Micro	Small	Medium
Manufacturing	A	B	C
Services	D	E	F
UJAN	AP03A0001296		

A

Udyog Aadhaar Acknowledgement

Udyog Aadhaar Number

AP03A0001296

Name of Enterprise

SRINIVASA BRICKS

Postal Address

SYNO.35A, PORLUKATTA, NELLORE

District

SHRI POTTI SRIRAMULU NELLORE

Mobile No: 9493524375

State

ANDHRA PRADESH

PIN

Email: SRINIVASA@BRICKS@GMAIL.COM

Date of commencement

03/05/2016

Previous Registration details-if any

::

Acknowledgement

Date of Filing

13/06/2016

Date of Printing

13/06/2016

Disclaimer: This is computer generated statement, no signature required.
Printed from udyogaadhaar.gov.in





AP04 21228703

GOVERNMENT OF ANDHRA PRADESH
LABOUR DEPARTMENT

FORM - C

CERTIFICATE OF REGISTRATION OF ESTABLISHMENT - Sec2(d) AND 4(2)

The Andhra Pradesh (Issuance of Integrated Registration and Furnishing of Combined Returns under various Labour Laws by certain Establishments) Act, 2015

1. Registration Number (LIN)	AP-09-25-009-0367584			
2. Name of the Establishment	SRINIVASA BRICKS			
3. Address of the Establishment	39A PORLUKATTA nellore-II (u),Nellore,Nellore-524001			
4. Employer Name	S KRISHNA REDDY			
5. Employer Address	nellore-II (u),Nellore,Nellore-			
6. Category of Establishment	No. of Workers	Nature of Work/Business	Date of Commencement	Date of Completion
A.P.S & EStt. Act.	3	BRICK INDUSTRY	09/05/2016	-
7. Date of issue	30/11/2016			
8. Registration valid till	31/03/2019			

It is here by certified that the establishment has been registered under The Andhra Pradesh (Issuance of Integrated Registration and Furnishing of Combined Returns under various Labour Laws by certain Establishments) Act, 2015

ALO_3_NELLORE

REGISTERING / LICENSING OFFICER

Note

1. The Registration is valid from the date of registration to 31st March of the 3rd year and hence it shall be renewed for the next three years before 31st March of the 3rd year.

2. If the information furnished by the employer is subsequently found that any of the particulars furnished are wrong, or essential information is suppressed or misrepresented, the Registration / License is liable for cancellation without any notice and the employer will be liable for penal action as per law.

3. The Certificate of Registration / License is system generated instantaneously, based on the information furnished by the employer in the application and requires no signature. This certificate can be verified online in the mee-seva website at www.ap.mee seva.gov.in.

M/s. Mumbai Waste Management Limited
 M/s. Coastal Waste Management Project Unit - 2
 Waste Lifted for the month of Nov'2020

Sl. No.	Date	QTY	Waste	Plant	City	Waste	QTY	Waste	Plant	City
1	06-Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (SIF Group)	Muthukur	Nellare	AP38TK9C54	MEE Salts	1.980	LAT-56
2	06-Nov-20	9342	317	South India Krishna Oil And Fats Pvt Ltd (SIF Group)	Muthukur	Nellare	AP38TK9C54	EYP Sludge	5.340	LAT-53
								TOTAL	7.320	



 Presented By: N. Srinivas


 S. Srinivas
 IBA


 S. Srinivas
 LAB


 S. Srinivas
 Operations

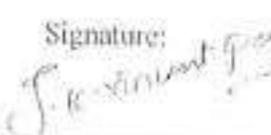
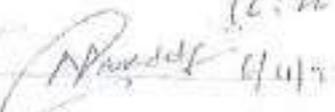

 S. Srinivas
 WBC

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name : SOUTH INDIA KRISHNA OIL AND FATS PVT. LTD. Address : SURVEY NO 275, 279, 280 & 281 EPURU BEELI, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No : 9890065 Email : vmeerapaul@stoils.com
2	Sender's Authorisation No:	N-146/APPCL/CO-VJA/CFO/W&A/2011
3	Manifest Document No:	9342
4	Transporter Name & mailing Address: (including Phone No. and email)	Name : COASTAL WASTE MANAGEMENT PROJECT (UNIT-2) Address : 58/5B-20-2P1, 20-2P2, 20-2P3, Ravingantopali (V), Bojjanapalli (Grampanchayat) Rapur (M), SPSR Nellore District Phone No : 87-264007 Email : cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 11 2677
7	Vehicle Registration No:	AP39TK9054
8	Receiver's Name & mailing Address, (including Phone No. and Email):	Name : Coastal Waste Management Project (Unit-2) Address : Coastal Waste Management Project (Unit-2) by Madhavambal Waste Management Limited, (A Subsidiary of M/s. Ramky Enviro Engineers Ltd., SPSR Nellore District Phone No : 91-52951 Email : madhavambal@ramky.com
9	Receiver's Authorisation No:	APPCB/UB/ENV-WM/CFO/CWMP-NLR/2018
10	Waste Description:	Landfillable Waste - 34.2 Sludge from treatment of waste water in barrels / containers of Schedule I (ETP Sludge) 36.1 Any process or distillation residue of Schedule I (ATFD Salts)
11	Total Quantity : No. of Containers:	7,320 Tonnes CE-342 - 1,920 PVT ET Sludge - 5,400 PVT
12	Physical Form:	Semi-Solid

Handling Instructions & Special Information:		Handling with PPE																	
14 Sender's Certificate:		I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																	
		Signature: 																	
		<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>1</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>		M	M	D	D	Y	Y	Y	Y	1	1	0	6	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
1	1	0	6	2	0	2	0												
15 Transporter acknowledgement of receipt of Wastes																			
Name and stamp:		Signature:																	
M. Venkatesh																			
		<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> </table>		M	M	D	D	Y	Y	Y	Y								
M	M	D	D	Y	Y	Y	Y												
16 Receiver's certification for receipt of hazardous and other waste																			
Name and stamp:		Signature:																	
																			
		<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>1</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>		M	M	D	D	Y	Y	Y	Y	1	1	0	6	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
1	1	0	6	2	0	2	0												

Copy number with colour code	Purpose
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.
Copy 6 (Blue)	To be sent by the receiver to the sender.

MT, Municipal Waste Management Limited
 MS, Municipal Waste Management Project Unit - 2
 Statement of Works filled from 01.08.2020 to 15.09.2020

Over 15.09.2020

Sl. No.	Item	Quantity	Unit	Material	Rate	Amount	Remarks
1	05-Sep-20	7123	317	South India Bricks 08 And 8mm Pct U2 (Red Gravel)		5.250	LAT-38
	05-Sep-20	7123	317	South India Bricks 08 And 8mm Pct U2 (Red Gravel)		2.760	LAT-38
				TOTAL		8.010	

[Signature]
 Finance & Accounts

[Signature]
 Contractors

[Signature]
 Lag

[Signature]

FORM 10

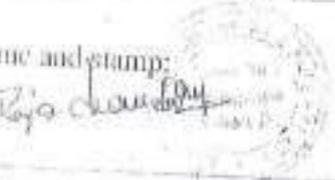
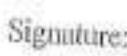
[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHINA OIL AND FATS PVT LTD Address :SURVEY NO 275, 279, 280 & 281 EPURU BIT 1 B, PANTAPALEM, MUTHUKUR MANDAL., NELLORE Phone No :7799800065 Email :vincent.paul@sioils.com
2	Sender's Authorisation No:	N-146/APPCB/ZO-VJA/CFO/W&A/2011
3	Manifest Document No:	7123
4	Transporter Name & mailing Address (including Phone No. and email)	Name :COASTAL WASTE MANAGEMENT PROJECT (UNIT 2) Address :Sy.No:20-2P1, 20-2P2,20-2P3, Ravinguntapalli (V), Bojjanapalli(Grampanchayth) ,Rapur (M) , SPSR Nellore District Phone No :8790264007 Email :cwmp.nellore@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP 07 TJ 2677
7	Vehicle Registration Nos:	AP39TK9054
8	Receiver's Name & mailing Address (including Phone No. and Email:	Name :Coastal Waste Management Project (Unit-2) Address :M/s. Coastal Waste Management Project (Unit-2) by M/s. Mumbai Waste Management Limited, (A Subsidiary of M/s. Ramky Enviro Engineers Ltd.,) SPSR Nellore District Phone No :9154252951 Email :madhubabu@ramky.com
9	Receiver's Authorisation No:	APPCB/UH:IV/HWM/CFO/CWMP-NLR/2018
10	Waste Description:	Landfillable Waste - 34.2 Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers of Schedule I (ETP Sludge)
11	Total Quantity : No. of Containers:	8.010 - Tonnes ETP Sludge - 2.760 Ton MCC SALT - 5.250 Ton
12	Physical Form:	Semi-Solid
13	Special Handling Instructions & Additional Information:	Handling with PPE

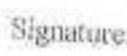
1 Sender's Certificate:

I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

Name and stamp:  Signature: 

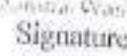
M	M	D	D	Y	Y	Y	Y
0	9	0	8	2	0	2	0

15 Transporter acknowledgement of receipt of Wastes

 Name and stamp: M. V. Sub. Reddy Signature: 

M	M	D	D	Y	Y	Y	Y
0	9	0	8	2	0	2	0

16 Receiver's certification for receipt of hazardous and other waste

Name and stamp:  Signature:  Time: 9/9/20 Date: 9/9/20

M	M	D	D	Y	Y	Y	Y
0	9	0	9	2	0	2	0

Copy number with colour code	Purpose	
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.	<input checked="" type="checkbox"/>
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.	<input type="checkbox"/>
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.	<input type="checkbox"/>
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.	<input type="checkbox"/>
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.	<input type="checkbox"/>
Copy 6 (Blue)	To be sent by the receiver to the sender.	<input type="checkbox"/>
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.	<input type="checkbox"/>

Print Close

Registration Certificate - Cum - Pass Book for Re-refining / Recycling of Hazardous Waste

Name and Address of the Industry: M/S. Sankar Auto Services Pvt. Ltd.
B-50/51, H.No. 1335, P.O. Nagayya, Co.
Highway, B. Sub. E. G. Govind, D. S. D.

Telephone / Fax No.: 9876 22208

E-mail Address: skankar@rediffmail.com

Registration No.: HR/2007/2007/16001/54/MR/19

Date of Issue: 23.01.2007

Validity Period: 23.01.2007 To 22.01.2008

Type & quantity of the Hazardous Waste (s) permitted for Procurement and re-refining / recycling:

S.No.	Hazardous Waste (Used / Recycled) Type	Quantity (Kilolitres Per Annum)
1.	used oil	25-34 Kilolitres per annum Two thousand litres (including 100 litres for administration)
2.	waste oil	32 kg per annum Three thousand two hundred twenty four litres (including 100 litres for administration only)
✓		✓

D. S. D.
 Authorized Signatory


Endorsement by the Auctioneer / Seller (except column No. 5 & 7)
 [Condition No. 3 of the Registration]

Registration No. Date
 Waste(s) Type Permitted Quantity

S. No.	(1)	(2)	(3)	(4)	(5)	(6)	(7)
	Date	Address of the Auctioneer / Seller	Type & Quantity of HW sold / Auctioned	Signature & Seal of the Auctioneer / Seller with Date	Date of arrival in the Recyclers premises & Challan No.	Balance Quantity (Registered / Procured till date)	

* To be filled by the recycler.

Endorsement by the Auctioneer / Seller (except column No. 5 & 7)
 [Condition No. 3 of the Registration]

Registration No. Date
 Waste(s) Type Permitted Quantity

S. No.	(1)	(2)	(3)	(4)	(5)	(6)	(7)
	Date	Address of the Auctioneer / Seller	Type & Quantity of HW sold / Auctioned	Signature & Seal of the Auctioneer / Seller with Date	Date of arrival in the Recyclers premises & Challan No.	Balance Quantity (Registered / Procured till date)	
26	11/10/20	MV DOO M. S. Ramesh B-47 5591861 25-08-2020	WASTE OIL 78-470kg VPT.	<i>[Signature]</i> 21/10/20			
27	11/10/20	MV DOO M. S. Ramesh B-47 5591861 25-08-2020	WASTE OIL 20-640kg VPT	<i>[Signature]</i> 21/10/20			
28	3/10/20	ML Capital A. Madhav 67-260755 31-08-20	Waste oil 17.00mt MCD				
29	15/10/20	Swathi Tech N. S. S. S. S. B-47 15/10/20	Waste oil 2.570 KL				

* To be filled by the recycler.

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHNA OIL AND FATS PVT LTD Address :SURVEY NO 275, 279, 280 & 281 EPURU BIT 1 B, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No :7799800065 Email :vincent.paul@siotfs.com
2	Sender's Authorisation No:	N-146/APPCB/ZO-VJA/CFO/W&A/2011
3	Manifest Document No:	7417
4	Transporter Name & mailing Address: (including Phone No. and email)	Name :Sri Lakshmi Narayana Industries Address :Sy.No. 433/1, 433/2, Pidimgoyyi (V), Rajahmundry Rural, East Godavari District Phone No :8977779595 Email :krishna.nsr111@gmail.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	AP05TN1199/AP105/2398/PPC/2019
7	Vehicle Registration No:	AP05TN1199
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name :Sri Lakshmi Narayana Industries Address :M/s. Sri Lakshmi Narayana Industries, R.Sy.No.433/1, 433/2, Pidimgoyyi (V), Rajahmundry Rural, East Godavari District Phone No :9963620000 Email :krishna.nsr111@gmail.com
9	Receiver's Authorisation No:	5855-KKD/APPCB/ZOVSP/CFO/2016
10	Waste Description:	Recyclable Waste - 5.1 Used or spent oil of Schedule I (Used Oil)
11	Total Quantity : No. of Containers:	2,570 - Tonnes
12	Physical Form:	Liquid
13	Special Handling Instructions & Additional Information:	Handling with PPE
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

		Name and stamp: _____ Signature: <i>A. Chandrasekhar</i>	<table border="1"> <tr><td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>9</td><td>1</td><td>5</td><td>2</td><td>0</td><td>2</td><td>0</td></tr> </table>	M	M	D	D	Y	Y	Y	Y	0	9	1	5	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	9	1	5	2	0	2	0												
15	Transporter acknowledgement of receipt of Wastes																		
		Name and stamp: <i>M. Kavi Kumar</i> Signature: <i>M. Kavi Kumar</i>	<table border="1"> <tr><td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>9</td><td>1</td><td>5</td><td>2</td><td>0</td><td>2</td><td>0</td></tr> </table>	M	M	D	D	Y	Y	Y	Y	0	9	1	5	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	9	1	5	2	0	2	0												
16	Receiver's certificate of receipt of hazardous and other waste																		
		Name and stamp: <i>M. Kavi Kumar</i> Signature: <i>M. Kavi Kumar</i>	<table border="1"> <tr><td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>9</td><td>1</td><td>5</td><td>2</td><td>0</td><td>2</td><td>0</td></tr> </table>	M	M	D	D	Y	Y	Y	Y	0	9	1	5	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	9	1	5	2	0	2	0												

Copy number with colour code	Purpose
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.
Copy 6 (Blue)	To be sent by the receiver to the sender.
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.

Back Print

SOUTH INDIA KRISHNA OIL & FATS PVT LTD

WEIGH BRIDGE TICKET

Print Date	: 15-Sep-20	Transaction Type	: Sales
Print Time	: 18:29:20	Weigh Bridge No.	: Weighbridge 2
<hr/>			
Transaction No	: WB200915-SKF-033	Product Code	: N/A
Truck / Lorry No	: AP05TN1199	Product Name	: WASTE LUBE OIL
Customer Code	: N/A	Customer Name	: SRI LAKSHMI NARAYAMA INDUSTRIES
Date In	: 15-09-2020	Gross Weight	: 9,310 KG
Date Out	: 15-09-2020	Tare Weight	: 6,740 KG
Time In	: 11:41	Net Weight	: 2,570 KG
Time Out	: 18:29		
Remarks	:		

Driver Signature 

Weigh Bridge Operator 

Solid Waste Generation - 2020							
S.No	Month	UOM	MEE Salt	ETP Sludge	Spent Earth	Fly Ash	Spent wax
			Salt Gen	Sludge Gen			
7	Jul-20	Ton	0.45	1.10	463.28	327.04	11.41
8	Aug-20	Ton	0.87	1.10	287.38	188.58	14.42
9	Sep-20	Ton	1.38	1.10	357.56	362.00	16.64
10	Oct-20	Ton	1.38	1.10	487.68	222.15	20.58
11	Nov-20	Ton	0.69	1.10	397.5	187.42	13.61
12	Dec-20	Ton	1.09	1.09	329.8	267.79	15.19



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OHSAS 18001:2007

TEST REPORT

REF.NO:UEA/SIKOFL/R3/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Common Stack of 15 TPH & 16 TPH Boiler
Date of sampling : 20-12-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	2.81	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	6.202	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	129	---
4	Velocity	m/sec	IS:11255(Part-III),2008	8.3	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,36,287	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	58.6	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	96.3	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	139	---


Analyst


Authorized Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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REF.NO:UEA/SIKOFL/R4/1220

Date: 26-12-2020

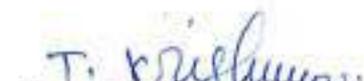
STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Common Stack of 24 TPH Boiler
Date of sampling : 20-12-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	1.20	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	1.13	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	159	---
4	Velocity	m/sec	IS:11255(Part-III),2008	9.9	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	27,625	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	72.3	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	95.1	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	149	---


Analyst


T. Krishna
Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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TEST REPORT

REF.NO:UEA/SIKOFL/R11/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermosyphon 15 Lakh.K.cal/hr (Coal Based)
Date of sampling : 20-12-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	1.10	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.950	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	121	---
4	Velocity	m/sec	IS:11255(Part-III),2008	6.8	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	17,145	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	53.6	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	95.9	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	153	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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REF.NO:UEA/SIKOFL/R12/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermosyphon 6 Lakh.K.cal/hr (Diesel Based)
Date of sampling : 20-12-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.4	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.125	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	127	---
4	Velocity	m/sec	IS:11255(Part-III),2008	7.3	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	2,427	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	57.1	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	99.3	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	141	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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TEST REPORT

REF.NO:UEA/SIKOFI/R13/1220

Date: 26-12-2020

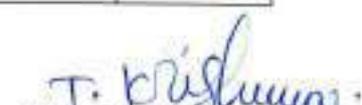
STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermic Fluid 6 Lakh.K.cal/hr (Coal Based)
Date of sampling : 20-12-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.30	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.0706	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	114	---
4	Velocity	m/sec	IS:11255(Part-III),2008	7.1	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,415	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	49.6	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	93.5	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	168	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R5/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - I
Date of sampling : 20-12-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	136	---
4	Velocity	m/sec	IS:11255(Part-III),2008	13.9	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,446	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.078	0.2
7	Carbon monoxide (CO)	g/KW-hr	By Flue Gas Analyzer (NDIR Sensor)	0.104	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.042	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.41	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Vishwanath
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uca123@gmail.com, www.universalenviro.in

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Certified by ISO 9001 : 2015 and
OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R6/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - II
Date of sampling : 20-12-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	135	---
4	Velocity	m/sec	IS:11255(Part-III),2008	14.0	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,460	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.065	0.2
7	Carbon monoxide (CO)	g/KW-hr	By Flue Gas Analyzer (NDIR Sensor)	0.099	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.046	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.40	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Krishna
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

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TEST REPORT

REF.NO:UEA/SIKOFL/R7/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
 Sy. No.275,279,280 & 281,
 Epuru Bit-1, Pantapalem(V),
 Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - III
 Date of sampling : 20-12-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	142	---
4	Velocity	m/sec	IS:11255(Part-III),2008	14.5	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,487	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.071	0.2
7	Carbon monoxide (CO)	g/KW-hr	By Flue Gas Analyzer (NDIR Sensor)	0.104	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.053	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.49	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Prishuwan
 Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uca123@gmail.com, www.universalenviro.in

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TEST REPORT

REF.NO:UEA/SIKOFL/R8/1220

Date: 26-12-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - IV
Date of sampling : 20-12-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	142	---
4	Velocity	m/sec	IS:11255(Part-III),2008	14.0	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,436	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.074	0.2
7	Carbon monoxide (CO)	g/KW-hr	By Flue Gas Analyzer (NDIR Sensor)	0.103	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.060	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.49	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Prishma
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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Note: This report is subject to the terms and conditions mentioned overleaf



TEST REPORT

REF.NO:UEA/SIKOFL/R9/1220

Date: 26-12-2020

WASTEWATER ANALYSIS

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : STP Outlet
Date of collection : 20-12-2020
Date of Analysis : 21-12-2020

S. No	Parameter	Units	Method	Result	Standards
1	pH @ 25.0°C	---	APHA 23 rd Edition,2017, 4500 H+B	7.49	6.5-8.5
2	Total Dissolved Solids	mg/L	APHA 23 rd Edition,2017, 2540 C	1,349	2100
3	Total Suspended Solids	mg/L	APHA 23 rd Edition,2017, 2540 D	49.6	100
4	Chemical Oxygen Demand	mg/L	APHA 23 rd Edition,2017: 5220 B	74.1	250
5	Bio Chemical Oxygen Demand (27°C@ 3 Days)	mg/L	IS: 3025 (Part-44)-1993, Reaffirmed 2009	21.3	30
6	Oil & Grease	mg/L	APHA 23 rd Edition,2017: 5520 B	2.3	10


Analyst


T. Prashanth
Authorised Signatory



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TEST REPORT

REF.NO:UEA/SIKOFL/R10/1220

Date: 26-12-2020

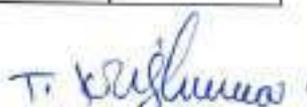
WASTEWATER ANALYSIS

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : ETP Outlet
Date of collection : 20-12-2020
Date of Analysis : 21-12-2020

S. No	Parameter	Units	Method	Result	Standards
1	pH @ 25.0°C	---	APHA 23 rd Edition,2017, 4500 H+B	7.68	5.5-9.0
2	Total Dissolved Solids	mg/L	APHA 23 rd Edition,2017, 2540 C	1,521	2100
3	Total Suspended Solids	mg/L	APHA 23 rd Edition,2017, 2540 D	69.3	200
4	Chemical Oxygen Demand	mg/L	APHA 23 rd Edition,2017: 5220 B	80.6	250
5	Bio Chemical Oxygen Demand (27°C@ 3 Days)	mg/L	IS: 3025 (Part-44)-1993, Reaffirmed 2009	23.7	100
6	Oil & Grease	mg/L	APHA 23 rd Edition,2017: 5520 B	2.8	10


Analyst


T. Krishna
Authorised Signatory

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Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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TEST REPORT

REF.NO:UEA/SIKOFL/R1/1220

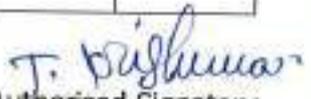
Date: 26-12-2020

AMBIENT AIR QUALITY DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

S.No	Parameter details	Unit	Method of Sampling	Result		CPCB Limits
				Near Temple	Near ETP	
1	Date of monitoring	--	--	20-12-2020		--
2	Total time of monitoring	Hours	--	24	24	--
3	Average flow rate	m ³ /min	--	1.12	1.11	--
4	PM _{2.5}	µg/m ³	Gravimetric Method	22.5	23.9	60
5	PM ₁₀	µg/m ³	Gravimetric Method	55.9	59.6	100
6	Sulphur Dioxide (SO ₂)	µg/m ³	Improved West and Gaeke Method	13.9	15.1	80
7	Nitrogen Dioxide (NO ₂)	µg/m ³	Modified Jacob & Hochheiser method	17.4	22.7	80


Analyst


Authorised Signatory

RESPIRABLE DUST SAMPLER MODEL RDS 9000/990814, NEXT CALIBRATION DUE ON: 02/01/21.
RESPIRABLE DUST SAMPLER MODEL RDS 9000/080823, NEXT CALIBRATION DUE ON: 02/01/21.
FINE PARTICULATE SAMPLER MODEL FPS 9000/110708, NEXT CALIBRATION DUE ON: 14/08/21.
FINE PARTICULATE SAMPLER MODEL FPS 9000/110709, NEXT CALIBRATION DUE ON: 14/08/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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Certified by ISO 9001 : 2015 and
OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R2/1220

Date: 26-12-2020

AMBIENT NOISE QUALITY DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

S.No	Name of the location	Result in dB(A)		CPCB Limits in dB(A)	
		Day time (L _d)	Night time (L _n)	Day Time	Night Time
1	Near Temple (150 m away from temple)	56.3	49.7	75	70
2	Near ETP	62.1	56.3	75	70
3	Near 1000 TPD Refinery	67.1	55.1	75	70
4	Near Coal Yard	58.6	52.3	75	70
5	Near DG Set	64.6	52.7	75	70
6	Near Main Gate	65.9	55.9	75	70

- Note: 1. Instrument make -Lurton SL-4033 SD (Made in Taiwan), Calibration valid up to: 26/02/2021.
2. Day time is reckoned in between 6 am to 10 pm. as per CPCB Guide lines
3. Night time is reckoned in between 10 pm to 6 am as per CPCB Guide lines
4. Date of Smpling : 20-12-2020

T. Krishna
Authorised Signatory

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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TEST REPORT

REF.NO:UEA/SIKOFL/R13/0920

Date: 17-09-2020

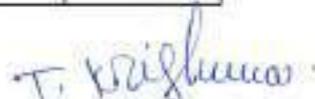
STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermic Fluid 6 Lakh.K.cal/hr (Coal Based)
Date of sampling : 12-09-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.30	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.07	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	112	---
4	Velocity	m/sec	IS:11255(Part-III),2008	7.3	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,424	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	48.4	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	92.6	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	157	---


Analyst


Authorized Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

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TEST REPORT

REF.NO:UEA/SIKOFL/R10/0920

Date: 17-09-2020

WASTEWATER ANALYSIS

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : ETP Outlet
Date of collection : 12-09-2020
Date of Analysis : 14-09-2020

S. No	Parameter	Units	Method	Result	Standards
1	pH @ 25.0°C	---	APHA 23 rd Edition,2017, 4500 H+B	7.79	5.5-9.0
2	Total Dissolved Solids	mg/L	APHA 23 rd Edition,2017, 2540 C	1,659	2100
3	Total Suspended Solids	mg/L	APHA 23 rd Edition,2017, 2540 D	67.6	200
4	Chemical Oxygen Demand	mg/L	APHA 23 rd Edition,2017: 5220 B	82.3	250
5	Bio Chemical Oxygen Demand (27°C@ 3 Days)	mg/L	IS: 3025 (Part-44)-1993, Reaffirmed 2009	24.1	100
6	Oil & Grease	mg/L	APHA 23 rd Edition,2017: 5520 B	3.0	10


Analyst


T. Krishna
Authorised Signatory



TEST REPORT

REF.NO:UEA/SIKOFL/R9/0920

Date: 17-09-2020

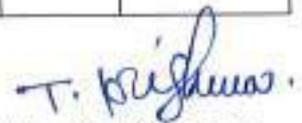
WASTEWATER ANALYSIS

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : STP Outlet
Date of collection : 12-09-2020
Date of Analysis : 14-09-2020

S. No	Parameter	Units	Method	Result	Standards
1	pH @ 25.0°C	---	APHA 23 rd Edition,2017, 4500 H+B	7.41	5.5-9.0
2	Total Dissolved Solids	mg/L	APHA 23 rd Edition,2017, 2540 C	1,212	2100
3	Total Suspended Solids	mg/L	APHA 23 rd Edition,2017, 2540 D	45.3	200
4	Chemical Oxygen Demand	mg/L	APHA 23 rd Edition,2017: 5220 B	70.3	250
5	Bio Chemical Oxygen Demand (27°C@ 3 Days)	mg/L	IS: 3025 (Part-44)-1993, Reaffirmed 2009	20.9	100
6	Oil & Grease	mg/L	APHA 23 rd Edition,2017: 5520 B	2.4	10


Analyst


T. Krishna
Authorised Signatory



TEST REPORT

REF.NO:UEA/SIKOFL/R11/0920

Date: 17-09-2020

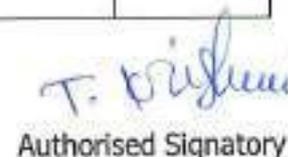
STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermosyphon 15 Lakh.K.cal/hr (Coal Based)
Date of sampling : 12-09-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	1.10	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.950	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	118	---
4	Velocity	m/sec	IS:11255(Part-III),2008	6.4	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	16,682	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	52.9	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	89.3	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	148	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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Note: This report is subject to the terms and conditions mentioned overleaf



TEST REPORT

REF.NO:UEA/SIKOFL/R12/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Thermosyphon 6 Lakh.K.cal/hr (Diesel Based)
Date of sampling : 12-09-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.4	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.125	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	122	---
4	Velocity	m/sec	IS:11255(Part-III),2008	6.8	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	2,308	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	55.6	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	95.1	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	137	---


Analyst


T. Prishnu
Authorized Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

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TEST REPORT

REF.NO:UEA/SIKOFL/R1/0920

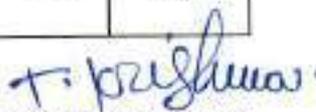
Date: 17-09-2020

AMBIENT AIR QUALITY DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

S.No	Parameter details	Unit	Method of Sampling	Result		CPCB Limits
				Near Temple	Near ETP	
1	Date of monitoring	--	--	12-09-2020		--
2	Total time of monitoring	Hours	--	24	24	--
3	Average flow rate	m ³ /min	--	1.12	1.11	--
4	PM _{2.5}	µg/m ³	Gravimetric Method	20.1	21.2	60
5	PM ₁₀	µg/m ³	Gravimetric Method	52.1	53.7	100
6	Sulphur Dioxide (SO ₂)	µg/m ³	Improved West and Gaeke Method	12.1	14.2	80
7	Nitrogen Dioxide (NO ₂)	µg/m ³	Modified Jacob & Hochheiser method	16.9	21.0	80


Analyst


Authorised Signatory

RESPIRABLE DUST SAMPLER MODEL RDS 9000/990814, NEXT CALIBRATION DUE ON: 02/01/21.
RESPIRABLE DUST SAMPLER MODEL RDS 9000/080823, NEXT CALIBRATION DUE ON: 02/01/21.
FINE PARTICULATE SAMPLER MODEL FPS 9000/110708, NEXT CALIBRATION DUE ON: 14/08/21.
FINE PARTICULATE SAMPLER MODEL FPS 9000/110709, NEXT CALIBRATION DUE ON: 14/08/21.

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Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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TEST REPORT

REF.NO:UEA/SIKOFL/R2/0920

Date: 17-09-2020

AMBIENT NOISE QUALITY DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

S.No	Name of the location	Result in dB(A)		CPCB Limits in dB(A)	
		Day time (L _d)	Night time (L _n)	Day Time	Night Time
1	Near Temple (150 m away from temple)	54.2	48.4	75	70
2	Near ETP	60.1	55.9	75	70
3	Near 1000 TPD Refinery	65.3	54.6	75	70
4	Near Coal Yard	57.1	50.9	75	70
5	Near DG Set	63.9	52.1	75	70
6	Near Main Gate	64.2	54.3	75	70

- Note: 1. Instrument make -Lurton SL-4033 SD (Made in Taiwan), Calibration valid up to: 26/02/2021.
2. Day time is reckoned in between 6 am to 10 pm. as per CPCB Guide lines
3. Night time is reckoned in between 10 pm to 6 am as per CPCB Guide lines
4. Date of Smpling : 12.09.2020


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OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R8/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist). - 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - IV
Date of sampling : 12-09-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	108	---
4	Velocity	m/sec	IS:11255(Part-III),2008	10.1	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,084	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.051	0.2
7	Carbon monoxide (CO)	g/KW-hr	Gas Chromatography	0.029	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.093	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.19	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Prishna
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.
Ph: 040 - 2763 3361, e-mail: uca123@gmail.com, www.universalenviro.in

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Note: This report is subject to the terms and conditions mentioned overleaf



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OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R7/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - III
Date of sampling : 12-09-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	121	---
4	Velocity	m/sec	IS:11255(Part-III),2008	10.4	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,102	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.052	0.2
7	Carbon monoxide (CO)	g/KW-hr	Gas Chromatography	0.039	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.096	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.21	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

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MoEF & CC, GOI, New Delhi.
Certified by ISO 9001:2015 and
OHSAS 18001:2007

TEST REPORT

REF.NO:UEA/SIKOFL/R6/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - II
Date of sampling : 12-09-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	121	---
4	Velocity	m/sec	IS:11255(Part-III),2008	11.2	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,201	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.059	0.2
7	Carbon monoxide (CO)	g/KW-hr	Gas Chromatography	0.089	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.037	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.24	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

[Signature]
Analyst

[Signature]
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: ueal23@gmail.com, www.universalenviro.in

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OHSAS 18001:2007

TEST REPORT

REF.NO:UEA/SIKOFL/R5/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to the 750 KVA Diesel Generator - I
Date of sampling : 12-09-2020

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	0.25	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	0.04	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	119	---
4	Velocity	m/sec	IS:11255(Part-III),2008	10.8	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	1,169	---
6	Particulate Matter (PM)	g/KW-hr	IS:11255(Part-I),1985 Reaffirmed 2012	0.056	0.2
7	Carbon monoxide (CO)	g/KW-hr	Gas Chromatography	0.035	3.5
8	Hydro Carbon (HC)	g/KW-hr	Gas Chromatography	0.033	4.0
9	Oxides of Nitrogen (NO _x)	g/KW-hr	IS:11255(Part-VII),2005 Reaffirmed 2012	1.31	

Note: The above limits are as per G.S.R- 771(E) Dated 11.12.2013

Analyst

T. Prishwan
Authorized Signatory

STACK KIT MODEL /SL NO.SEA-090/131102, Next Calibration due on 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

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Certified by ISO 9001 : 2015 and
OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R3/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Common Stack of 15 TPH & 16 TPH Boiler
Date of sampling : 12-09-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	2.81	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	6.202	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	102	---
4	Velocity	m/sec	IS:11255(Part-III),2008	6.0	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	95,981	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	52.3	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	85.3	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	109	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

Note: This report is subject to the terms and conditions mentioned overleaf



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MoEF & CC, GOI, New Delhi.
Certified by ISO 9001 : 2015 and
OHSAS 18001 : 2007

TEST REPORT

REF.NO:UEA/SIKOFL/R4/0920

Date: 17-09-2020

STACK EMISSION DATA

Name of the Industry & Address : **M/s. M/s. South India Krishna Oils & Fats Pvt Ltd.,**
Sy. No.275,279,280 & 281,
Epuru Bit-1, Pantapalem(V),
Muthukur(M), SPSR Nellore(Dist).- 524344.

Sample Particulars : Stack attached to Common Stack of 24 TPH Boiler
Date of sampling : 12-09-2020

S.No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	---	1.20	---
2	Cross Sectional area	m ²	IS:11255(Part-III),2008	1.13	---
3	Flue Gas Temperature	°C	IS:11255(Part-III),2008	143	---
4	Velocity	m/sec	IS:11255(Part-III),2008	9.2	---
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	26,527	---
6	Particulate Matter (PM)	mg/ Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	70.2	115
7	Sulphur Di-Oxide (SO ₂)	mg/ Nm ³	IS:11255(Part-II),1985 Reaffirmed 2012	92.6	---
8	Oxides of Nitrogen (NO _x)	mg/ Nm ³	IS:11255(Part-VII),2005 Reaffirmed 2012	136	---


Analyst


Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 30/06/21.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

Note: This report is subject to the terms and conditions mentioned overleaf

Flow Meters - MEE,ETP,DUAL RO



Coal Storage Shed



PNEUMATIC ASH HANDLING

CONNECTED TO MDC



CONNECTED TO BAGFILTER



PNEUMATIC ASH HANDLING

CONNECTED TO BANK CHUTES



CONNECTED TO AIR PREHEATER



INDIVIDUAL LINES CONNECTED TO ASH SILO



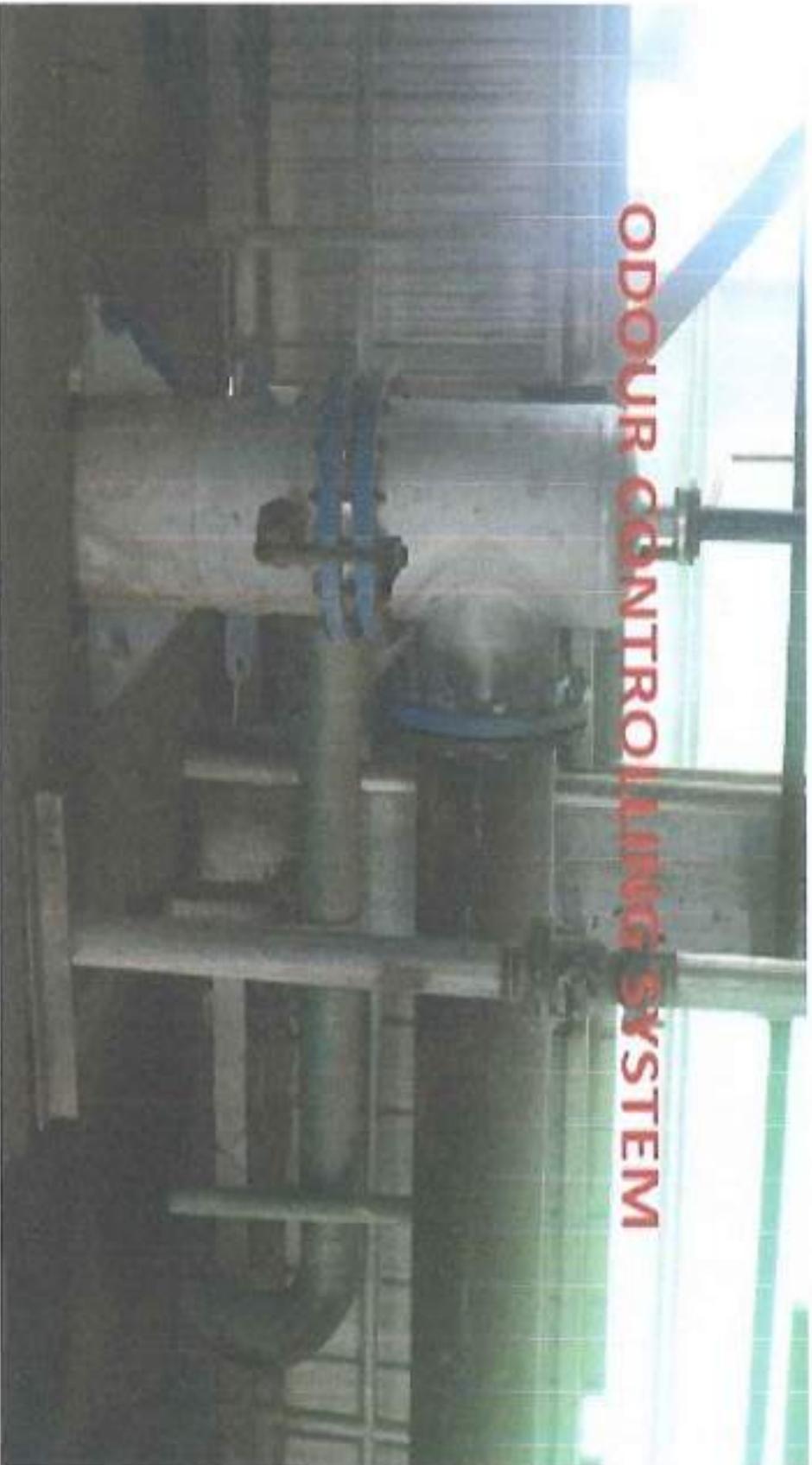
SERIES CONNECTED MDC & BAG FILTER



DUST EXTRACTION SYSTEM



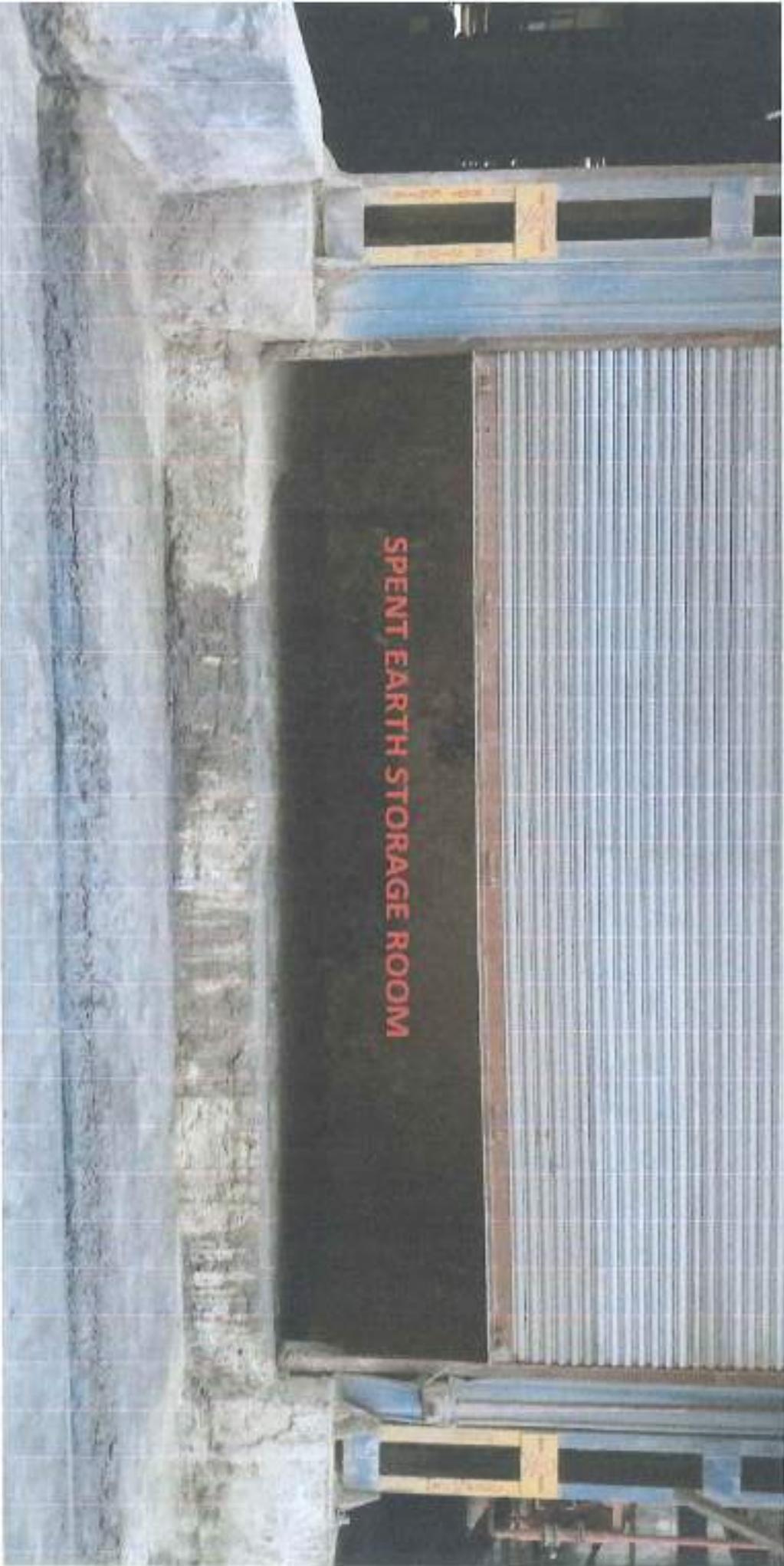
ODOUR CONTROLLING SYSTEM



ETP - House Keeping



SPENT EARTH STORAGE ROOM



SPENT EARTH STORAGE TRUCKS









ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone: 0866-2463200
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Regd. Post with Ack Due

Order No. 149/APPCB/UH-II/TF/NLR/2019-

Date:28.09.2020

DIRECTIONS

Sub: APPCB – UH-II - TF - M/s. South India Krishna Oil & Fats Pvt. Ltd., Sy. No.275, 279, 280 & 281, Epuru Bit – 1B, Pantapalem Village, Muthukur Mandal, SPSR Nellore District – Non-compliance of the Board directions - Legal hearing held on 09.09.2020 - **Directions - Issued - Reg.**

- Ref:**
1. CFO order issued to the industry on 10.04.2017.
 2. Order No.149/APPCB/UH-II/TF/NLR/2020-1813 dt.17.01.2020
 3. Inspection of the Board officials on 28.07.2020.
 4. Public complaint received through SPANDANA on 27.07.2020 from the villagers of Pantapalem regarding Air pollution problems from the Edible Oil Industries.
 5. External Advisory Committee (Task Force) meeting held on 09.09.2020.

WHEREAS you are operating industry in the name & style of M/s. South India Krishna Oil & Fats Pvt. Ltd is operating an edible oil refinery unit at Sy. No.275, 279, 280 & 281, Epuru Bit – 1B, Pantapalem Village, Muthukur Mandal, SPSR Nellore District.

WHEREAS the Board vide reference 1st cited, issued consent for operation to the industry on 10.04.2017 for a period upto 31.03.2022 to produce Refined Oil (Physical) - 1000 Tons/day, RBD Palmolene – 800 TPD etc.

WHEREAS the Board vide reference 2nd cited, reviewed the edible oil industries existing near Krishnapatnam area and issued directions on 17.01.2020.

WHEREAS vide reference 3rd cited, the officials of RO, Nellore inspected the industry on 28.07.2020 and observed the compliance as follows:

1. The industry is having ETP only as there is no HTDS effluent generation and operating the ETP continuously.
2. The outlet of ETP is not meeting Board stipulated standards.
3. Separate energy meter provided to the ETP.
4. Magnetic non- digital flow meters were provided to inlet & outlet of ETP.
5. The industry maintained separate energy meters for ETP, RO, Forced Evaporation, ATFD and APCE.
6. The industry not provided flow meter to the fresh water procuring from outside.
7. No discharges were observed outside the industry.
8. Odour is observed outside the industry premises.
9. The industry not obtained necessary permissions from the ground water department for the withdrawal of water from the industry premises.
10. The industry has to develop green belt in an extent of 5.3 Acres. But the industry has developed green belt in an extent of about 3.0 Acres only.
11. The industry extended the validity of bank guarantee of Rs.44.50 Lakhs upto February, 2021

WEREAS vide reference 4th cited, the OA No. 221 of 2015 was filed by Smt. Isanaka Vedavathi, R/o. Daruvulapalem, Muthukur Mandal, SPSR Nellore District before the Hon'ble National Green Tribunal, Chennai against the edible oil units operating in the Muthukur Mandal and Tribunal vide order dt.06.12.2017 expressed dissatisfaction on progress of implementation of action plan submitted by the edible oil refinery units

inspite of the ample opportunity given to these units. As per the Hon'ble NGT directions, the edible oil units were reviewed before the task force committee on 09.11.2017 & again on 05.02.2018 and issued certain directions to comply duly imposing the Bank Guarantee to ensure the compliance of the directions. the Hon'ble NGT vide order dated 16.03.2020 constituted a committee comprising of officials from MoEF&CC; CPCB & APPCB for joint inspection of the Edible oil Industries to verify the compliance of the directions/conditions and to furnish status report to the Hon'ble NGT.

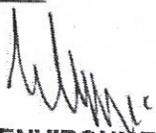
WHEREAS legal hearing was conducted before the EAC (TF) Meeting held on 09.09.2020 (through VC). The EE, RO, Nellore informed that the industry is procuring fresh water from outside the bore wells for all the industrial operations. The industry's representative has informed that upgradation of MEE is delayed due to COVID pandemic, provided 230 KI capacity of storage tank for treated effluent, obtained permission from Ground Water Department for withdrawal of water within the premises, developing green belt in 5 acre land nearby industry and disposing MEE salts to Ramky, Nellore.

After detailed review the committee recommended to issue the directions. The Board is hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987:

1. **The industry shall ensure that contaminated water does not mix with the storm water.**
2. **The industry shall operate the MEE and ATFD continuously, duly maintain the records of quantity of HTDS & LTDS effluent generated, treated and disposed.**
3. **The industry shall provide 2 days storage capacity tank to contain treated waste water during the rainy season.**
4. **The industry shall provide ash silo of 30 days storage capacity.**
5. **The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from the industry premises. The industry shall procure water only from the permitted borewells and shall obtain necessary amendment in the CFO to this effect.**
6. **The industry shall ensure that the stack emissions shall not contain constituents in excess of the prescribed limits mentioned in the CFO Order.**
7. **The industry shall treat the effluents in the ETP to meet the Board standards**
8. **The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:**
 - **Daily production details.**
 - **Quantity of Effluents generated, treated, recycled/reused and disposed.**
 - **Log Books for pollution control systems.**
 - **Characteristics of effluents and emissions.**
 - **Hazardous/non hazardous solid waste generated and disposed.**
 - **Inspection book.**
 - **Manifest copies of effluents / hazardous waste.**
9. **The industry shall develop green belt in all the vacant places covering at least 33% of total area.**
10. **The industry has not provided energy meters to the ETP.**
11. **The RO shall calculate the EC**

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

This Order comes into effect from today i.e., 28.09.2020.


JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

✓
To
M/s. South India Krishna Oil & Fats Pvt. Ltd.,
Sy. No.275, 279, 280 & 281,
Epuru Bit – 1B, Pantapalem Village,
Muthukur Mandal,
SPSR Nellore District.

ODOUR CONTROLLING SYSTEM





South India Krishna Oil and Fats Pvt. Ltd.

Plant :

Survey No. 275, 276, 280, 281, Epuru Bit-1B,
Pantapalem, Muthur Mandal, Nellore - 524344
(Andhra Pradesh), India, Phone : +91 861 3982601/630
(CIN : U36100DL2001PTC194226)



FSSC 22000

Ref: SIKOF/NLR/PCB/2020-90

07-10-2020

Pantapalem,

To

The Joint Chief Environmental Engineer
Andhra Pradesh Pollution Control Board
Board Office, Near sunrise Hospital,
Kasthuribhaipeta,
Vijayawada, Krishna District,
Andhra Pradesh.

Sub: - Reply on directions received from Andhra Pradesh Pollution Control Board

Ref: Order no. 149/APPCB/UH-II/TF/NLR/2019-282 dated 28.09.2020, received on 03 October 2020

Dear Sir,

This is in reference to the order issued by Andhra Pradesh Pollution Control Board vide reference bearing Order no. 149/APPCB/UH-II/TF/NLR/2019-282 dt.28.09.2020 regarding issuance of directions under Section 33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and Section 31 (A) of Air (Prevention and Control of Pollution) Amendment Act, 1987. We wish to humbly submit the following reply / compliance on each of the directions issued by the Andhra Pradesh pollution Control Board. We do hereby request you to kindly take the note of the same.

Hope you will find the same in order.

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.

Authorized Signatory



Encl: Annexure

CC to: EE-RO

APPCB Directions issued and action plan for compliance

S. No	Directions issued	Compliance/Clarifications
1	The industry shall ensure that contaminated water does not mix with storm water.	Noted and Complied.
2	The industry shall operate the MEE and ATFS continuously, duly maintain records of Qty of HTDS and LTDS effluent generated, treated and disposed.	Complied. We are Continuously operating our MEE & ATFD and maintain records of HTDS and LTDS effluent generated, treated and disposed. Enclosed the log sheet & Report in <u>Annexure-1</u> for your kind reference.
3	The industry shall provide 7 days storage capacity tank to contain treated waste water during the rainy season.	Complied. Further, in addition we are going to install one more MS tank with the capacity of 206 KL within 3 Months.
4	The Industry shall provide Ash Silo of 30 days storage Capacity.	Complied. Provided Ash Silo with capacity of 100 M3 followed by a closed storage room a capacity of more than 100 M3. Totally complying 30 days storage capacity. Enclosed the photograph in <u>Annexure-2</u> for your kind reference.
5	The industry shall obtain necessary permissions from the ground water department for the withdrawal of water from industry premises. The industry shall procure the water from the permitted borewells and shall obtain necessary amendment in the CFO to this effect.	We have taken a permission from Ground water department for withdrawal of water. Enclosed the Approval copy in <u>Annexure-3</u> for your kind reference.
6	The Industry shall ensure that the stack emissions shall not contain constituents in excess of the prescribed limits mentioned in the CFO Order.	Complied. The stack emission is connected with APPCB portal and also, we are maintaining the limits below the CFO prescribed limits.



		Enclosed the Photograph evident in <u>Annexure-4</u> for your kind reference.
7	The Industry shall treat the effluents in the ETP to meet board Standards	Complied. Enclosed the Daily Inspection report in <u>Annexure-5</u> for your reference.
8	The Industry shall maintain the following records and the same shall be made available to the inspecting officers of the board. 1. Daily Inspection details 2. Qty of effluents generated, treated, recycles/reused & disposed. 3. Log book for Pollution control systems 4. Characteristics of effluents and emissions 5. Hazardous/ non-hazardous solid waste generated and disposed. 6. Inspection Book. 7. Manifest copies of effluents/ Hazardous waste	Noted & Complied
9	The Industry Shall develop green belt in all the vacant places covering at least 33 % of total area.	Complied, Enclosed the report in <u>Annexure-6</u> for your kind reference.
10	The industry has not provided Energy Meter to the ETP.	Provided. Enclosed Photograph in <u>Annexure-7</u> for your kind reference.
11	The RO shall Calculate the EC	-

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.

Authorized Signatory



www.indiapost.gov.in

भारतीय डाक

ENCL 02/2020 INR:6782633925
 BY AIR MAIL REGD S.O. (S.M.C.)
 Counter No:2, 06/10/2020, 12:30
 To: THE CHAIRMAN, AP POLLUTION CONT
 PUNISHMENT, Andhra Pradesh Nagar S.O
 FROESBITH INDIA, OIL AND FATS PVT
 Ltd:50sqm
 Airtel: 20/Cash/Taxi/20
 Track on www.indiapost.gov.in
 Dial: 18002666667 Near Raipur, 5 Day Safe

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ENCL 02/2020 INR:6782633925
 BY AIR MAIL REGD S.O. (S.M.C.)
 Counter No:2, 06/10/2020, 12:30
 To: THE CHAIRMAN, AP POLLUTION CONT
 PUNISHMENT, Andhra Pradesh Nagar S.O
 FROESBITH INDIA, OIL AND FATS PVT
 Ltd:50sqm
 Airtel: 20/Cash/Taxi/20
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SOUTH INDIA KRISHNA OIL & FATS PVT. LTD.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET



DOC No. : FRM/1
 Issue Date : 01/11/17
 Revision No. : 00
 Page No. : 1 of 1

DATE : 06/09/2020

Flow Meter & Energy Meter Reading

Shift	Meters	Opening	Closing	Total
A-SHIFT	MEE Inlet	5034.6	5088.4	3.8 KL
	MEE Outlet	2892.8	2895.5	2.7 KL
	FEED to Slurry Tank	1910.2	5017.8	1076.6 Lit
	FEED to MEE Power	54725340	54738786	18.776 kWh
	Power Consumption	61.813084	61.842930	90.8261m
SOFT - 39 kg				
B-SHIFT	MEE Inlet	5038.4	5042.9	2.5 KL
	MEE Outlet	2895.5	2896.5	1 KL
	FEED to Slurry Tank	5017.8	5102.8	850 Liters
	FEED to MEE Power	54725340	54757000	31.66 kWh
	Power Consumption	61.813084	61.877960	64.876 kWh
SOFT: 25 kg				
C-SHIFT	MEE Inlet	5040.9	5044.3	3.4 KL
	MEE Outlet	2901.5	2909.0	1.9 KL
	FEED to Slurry Tank	5102.8	5192.8	900 Liters
	FEED to MEE Power	547257000	54773048	16.045 kWh
	Power Consumption	61.847060	61.916768	32.808 kWh
SOFT: 30 kg				

Water Analysis Report

A-SHIFT	pH	TDS
MEE Inlet	6.72	35,148
MEE Outlet	6.80	1013
ATFD FEED	6.72	33621

B-SHIFT	pH	TDS
MEE Inlet		
MEE Outlet		

C-SHIFT	pH	TDS
MEE Inlet		
MEE Outlet		

Remarks:

- MEE Plant and ATFD working to normal.
- MEE Plant and ATFD running with acid water.
- Acid oil taken into acid sump to MEE plant used Run 7.
- Oil sample submitted to lab.



SOUTH INDIA KRISHNA OIL & FATS PVT. LTD.

MEE (Multi Effective Evaporator) PLANT DAILY LOG SHEET

DOC No. : FR-JTY-AM/1
Issue Date : 01.11.2017
Revision No. : 00
Page No. : 1 of 2

DATE: 05/09/2020

Flow Meter & Energy Meter Reading

Water Analysis Report

Shift	Meters	Opening	Closing	Total
A-Shift	MEE Inlet	5027.4	5027.4	3.6 KL
	MEE Outlet	2880	2890.8	1.8 KL
	FEED to Sherry Tank	47322	47402	800 Ltr
	FEED to ATFD	54.521896	54.597762	15.266 Ltr
	Power Consumption	61.717096	61.746226	59.730 kWh
B-Shift	MEE Inlet	5027.6	5030.6	3.0 KL
	MEE Outlet	2890.8	2891.8	1.0 KL
	FEED to Sherry Tank	4790.2	4850.2	600 Ltr
	FEED to ATFD	54.6718	54.7694	10.692 kWh
	Power Consumption	61.74826	61.77568	23.742 kWh
C-Shift	MEE Inlet	5030.6	5034.6	4.0 KL
	MEE Outlet	2891.8	2892.8	2.0 KL
	FEED to Sherry Tank	4850.2	4910.2	600 Ltr
	FEED to ATFD	54.78484	54.795340	16.846 kWh
	Power Consumption	61.77568	61.813084	37.516 kWh

A-SHIFT	pH	TDS	OD
MEE Inlet	6.48	30111	
MEE Outlet	6.32	1093	
ATFD In	6.42	31006	

B-SHIFT	pH	TDS	OD
MEE Inlet			
MEE Outlet			

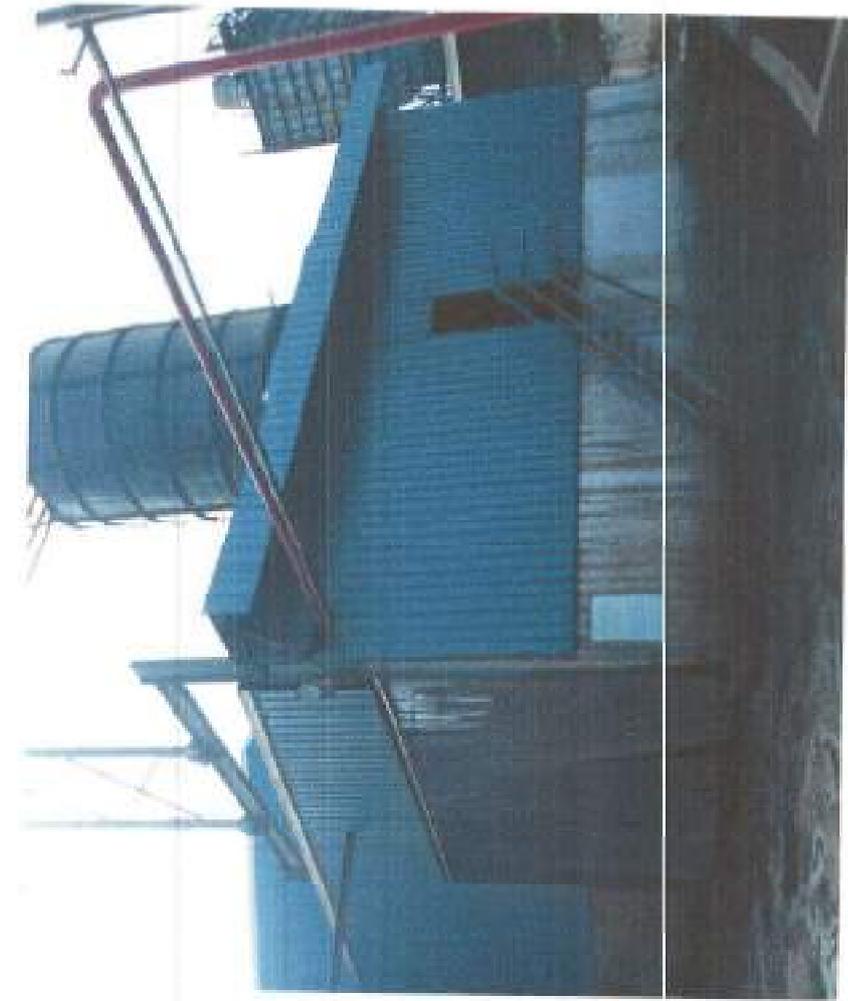
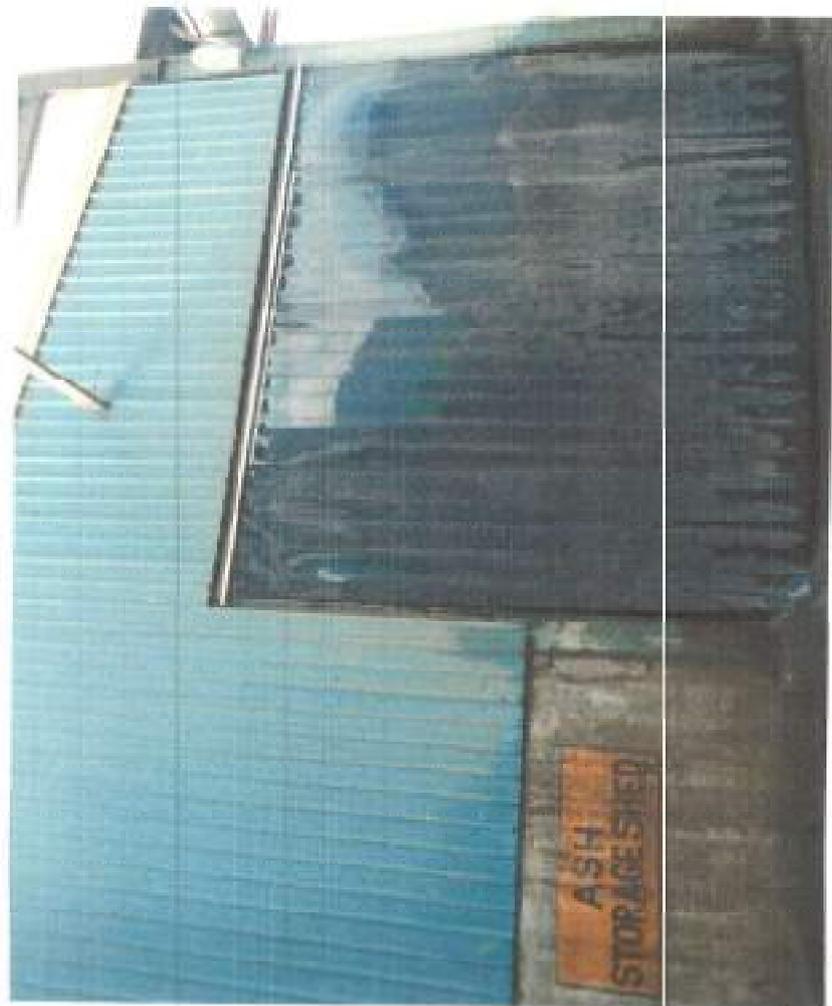
C-SHIFT	pH	TDS	OD
MEE Inlet			
MEE Outlet			

Remarks :

- * MEE Plant and ATFD running to normal.
- * MEE Plant and ATFD running with Acid water.
- * MEE Plant and ATFD submitted to lab.

Effluent generated Details for the period of Jan 20 - Sep 20				
S.No	Month	UOM	ATFD Salt Gen (HTDS)	Sludge Gen(LTDS)
1	Jan-20	Ton	2.89	1.1
2	Feb-20	Ton	0.73	1.1
3	Mar-20	Ton	2.01	1.1
4	Apr-20	Ton	4.01	1.1
5	May-20	Ton	2.59	1.1
6	Jun-20	Ton	0.57	1.1
7	Jul-20	Ton	0.45	1.1
8	Aug-20	Ton	0.87	1.1
9	Sep-20	Ton	1.38	1.1
10	Oct-20			
11	Nov-20			
12	Dec-20			
Effluent Disposal Details for the month of Jan 2020- Sep 2020				
1 ATFD Salt (HTDS)			15.12 Ton	
2 ETP Sludge (LTDS)			18.03 Ton	

Ash Shed



GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT**FROM**

Sri. K.Ramesh Kumar, M.Sc.,
Deputy Director,
Ground Water Department,
Nellore.

TO

M/s.South India Krishna
Oils & Fats Pvt.Ltd.,
Pantapalem Village,
Muthukur Mandal,
SPSR Nellore Dist.

Lr. Rc. No. 207/Hg./Single window/2014, dt. 3-02-2015.

Sir,

Sub:-Ground Water Department, Nellore - Single Window programme -
Ground Water Investigations for M/s.South India Krishna Oils & Fats
Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District
Detailed Ground Water Investigation Report - Furnished - Reg.

- Ref:- 1) Lr.No.Hg II/2885/2014, dated 20-05-2014 of the Director, Ground
Water Department, A.P. Hyderabad.
2) Memo.No.2885/Hg II/2014, dated 18-11-2014 of the Director,
Ground Water Department, A.P. Hyderabad.
3) Lr.Rc.No.207/Hg./Single window/2014, dated 28-11-2014 of the
Deputy Director, Ground Water Dept., Nellore.
4) Head office Memo.No.Hg.II/2885/2014, dated 23-01-2015.

888

I am herewith furnishing the detailed report on Ground Water
surveys conducted under single window programme in the premises of
M/s.South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur
Mandal, Sri Potti Sreeramulu Nellore District.

Encl:- Detailed Report with map.

Yours faithfully,


3.2.15
DEPUTY DIRECTOR

Copy Submitted to the Director, Ground Water Department, Andhra Pradesh,
Hyderabad for favour of information.

Copy to the General Manager, District Industries Centre, A.K Nagar, Nellore for
information

58

GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT

Memo No: Hg-II/2885/2014

Dated: 23.01.2015.

Subj- Andhra Pradesh Ground Water Department - State Level Single Window Clearance Committee - M/s. South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District - Report approved - Communicated - Regarding

Ref:- Lr. No. 207/Hg/Single Window/2014, dated: 20.01.2015 of Deputy Director, Ground Water Department, Nellore.

@ @ @

Attention of the Deputy Director, Ground Water Department, Nellore is invited to the subject and reference cited. It is informed that the "Report on Groundwater Surveys conducted at M/s. South India Krishna Oils & Fats Pvt. Ltd., Pantapalem Village, Muthukur Mandal, SPSR Nellore District" is approved.

The firm is permitted to draw 360 kld of saline water from 3 filter points at V1, V2, and V3 at 10 hrs of pumping in a day.

The Deputy Director, Ground Water Department, Nellore is advised to communicate the same to the firm along with terms and conditions under intimation to Commissioner of Industries and Head Office, Ground Water Department.

Sd/- Dr. K. VENUGOPAL
DIRECTOR

To
The Deputy Director, Ground Water Department, Nellore.
Copy submitted to Commissioner of Industries for Information.

@ @ @

Sd/- J. JYOTHSNA
SUPERINTENDENT



REPORT ON GROUND WATER SURVEY CONDUCTED AT
M/s. SOUTH INDIA KRISHNA OILS & FATS PRIVATE LIMITED,
PANTAPALEM VILLAGE, MUTHUKUR MANDAL,
SPSR NELLORE DISTRICT.

Introduction:- At the instance of Director, Ground Water Department, Hyderabad, ground water investigation was conducted at the industry premises of 12.26 Acres bearing survey nos.275, 279, 280, 281 of Pantapalem Village, Muthukur Mandal on 27-6-2014. And the surveys were also carried out on the same day at the site proposed for water transportation by tankers of 2.01 Acres extent in survey no.1161/2B of Mutyalagunta h/o Sarvepalli village, Venkatachalam mandal. The distance between industrial area and the site proposed for water transportation is 9 Kms.

Based on survey results, bore wells are not recommended due to saline water available in the industrial area and spacing problem at Mutyalagunta village. Later the firm was requested for permission to utilize saline water after desalination with their well equipped RO filtration system to meet the needs for house keep activities. Again ground water surveys were taken up in the industrial area on dt: 8-1-2015 to study the feasibility of ground water as instructed by Director, GWD, Hyd.

Location:- The Industrial area 12.26 Acres is located at a distance of 1.5 Km South to Pantapalem village, Muthukur mandal around the geo-coordinates North Latitude $14^{\circ} 15' 18.1''$ and East Longitude $80^{\circ} 02' 52.3''$ and falls in the survey of India Toposheet No.66 B/3. The proposed site of 2.01 Acres for water transportation is located East adjacent to S.C. colony, Mutyalagunta Village, Venkatachalam Mandal around the geo-coordinates

North Latitude $14^{\circ} 16' 19.9''$ and East Longitude $79^{\circ} 59' 34.8''$ falls in the survey of India Toposheet No. 57 N/15.

Physiography:- The investigated area at Industry premises is covered by coastal sands of Recent age with plain Topography and gently slope due East. The mean sea level of the area is 5 mts. The investigated area for water transportation is covered by red soil with plain topography and gently slope due East. The mean sea level of the area is 15 mts.

Drainage:- Both the investigated areas having parallel drainage and the streams joined in Bay of Bengal.

Climate and Rainfall:- The climate of the area is generally dry and salubrious and climate classification is semiarid to tropical. The annual normal rainfall of the area is 1216 mm. Most of the rainfall occurs during the North-East monsoon. The maximum and minimum temperatures recorded in the district is 45°C and 18°C respectively.

Hydrogeology:- The Industrial area at Pantapalem Village covered by coastal sands followed by Clay with fine sand. During investigation, 4 filter points and 1 tube well are inventoried and their details are given in the below table.

S L N O.	Type of well	Name of the Owner	Survey No.	Dia and depth of well in.m.	SWL in m bgl	Mode of lift with HP	Yield in LPH/ L.PD	Cropping pattern and area irrigated in ha.	Remarks
1	FP	Ramana reddy	-	165mm, 9 m	3.0 m	3.0 hp mono	17000 lph	Groundnut; 1.5 ha	
2	FP	Venkateswarlu	-	165mm, 9 m	3.0 m	3.0 hp mono	10000 lph	Groundnut 1.0 ha	

3	FP	Sudhakar reddy	-	165 mm, 9 m	3.0m	3.0 hp mono	12000 lph	Prawn culture with saline water
4	FP	-do-	-	165mm, 9 m	3.0 m	3.0 hp mono	12000 lph	Prawn culture with saline water
5	TW	-do-	-	165mm, 35m	3.0 m	5 hp sub	15000	Prawn culture with saline water

ID crops are cultivating with ground water towards South of the industrial area at a distance of 400m. And saline water is tapping from deeper aquifers for Prawn culture towards West of Industry and the aquifers are contaminated with saline water in this area. Filter points with hand pumps are functioning at Ipur Village for domestic purpose only which is located 1 Km East to Industry area. One water sample was collected from the filter point at Epur village. The PH of the sample is 7.71 and Electrical conductivity is 1738 micro siemens/cm and total dissolved solids are 1129 mg/L. So the quality of water in 1st and 2nd filter points is good. The quality of water in these filter point is not correlated with VES 1 and 2 data conducted in Industry premises, where the quality of ground water is saline.

GEC Status:- The Pantapalem village, Muthukur mandal falls in the basin NLR-c-73 Muthukur. As per GEC 2008-09 calculation the stage of development of the basin is 51% and falls in safe category.

Geophysical surveys:- Two vertical electrical soundings were carried out within the Industry premises and another vertical electrical sounding was conducted outside of industry compound towards East due to lack of sufficient place for conducting VES. One parametric sounding was

conducted near the existing filter point of Ramana reddy. The data was interpreted in terms of resistivities and thickness of different geo-electrical layers and tabulated below.

VES No.	P1 ohm.m	H1 mts.	P2 ohm.m	H2 mts.	P3 ohm.m	H3 mts	P4 ohm.m	H4 mts	H mts	Remarks
1	5.0	1.5	4.2	8.0	0.4	∞			9.5	-
2	1.2	1.0	3.5	9.0	0.3	∞			10	
3	9.0	1.4	6.2	8.4	1.5	∞			9.8	
4	310	1.2	550	9.6	6.4	∞			10.8	TS

Based on the interpreted VES data, at VES No.1, 2 and 3 the area is covered by coastal sands with saline water. At test sounding, the area is covered by alluvium followed by sand up to 10m which is underlain by clay. The data of VES conducted in the industrial area are not correlated with the test sounding data.

Conclusion & Recommendations:- Based on the integrated survey results, the ground water available in Industry premises, Pantapalem village, Muthukur mandal is saline. The site is feasible for exploitation of saline water. As the firm is ready to use saline water after Ro filtration, filter points are recommended for drilling near VES no. 1,2 and 3 to a depth of 10 to 12 m with an expected yield of 12,000 lph.

Expected Yield per Day:-

1. At VES No. 1, the expected yield of the
Bore well is $12,000 \times 10$ hrs = 1,20,000 LPD
 2. At VES no. 2, the expected yield of the
Bore well is $12,000 \times 10$ hrs = 1,20,000 LPD
 3. At VES no. 1, the expected yield of the
Bore well is $12,000 \times 10$ hrs = 1,20,000 LPD
- Total expected yield per day = 3,60,000 LPD


3.2.15
Deputy Director
Ground Water Department
Nellore


4/2/15

South India Krishna Oil and fats pvt ltd

BOILER_24TPH Nellore Andhra Pradesh OIL REFINERY Data fetched at: 08-Oct-2020 14:05 Monitoring Stations: 2 Total Parameters Monitored: 2

PM

27.0
mg/nm³

0

Total Exceedences

94.92

Data Availability (%)

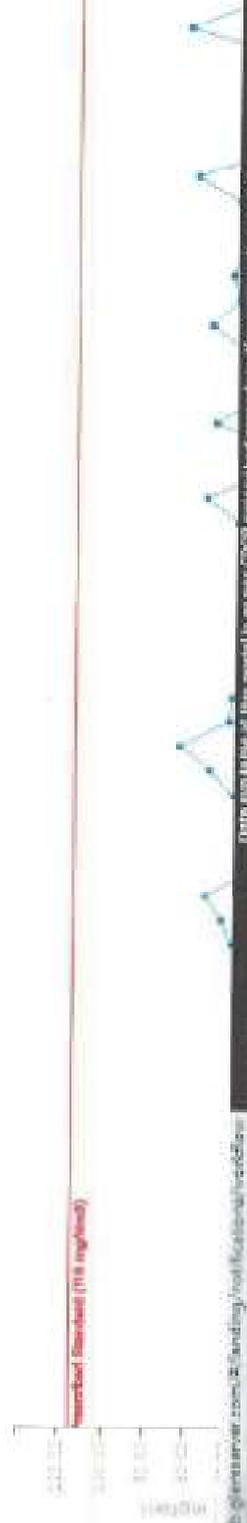
Station: Boiler

Stack: PM
 0.0 mg/Nm³
 Standard: 15mg/Nm³

Standard: 15 mg/Nm³
 15 minutes Average

Quiet Range

[← Previous Day](#)
[→ Next Day](#)



201
SIGNATURE BY

SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, NELLORE

ETP, MEE, Dual RO Plant Water Analysis Report

DOC No : ISO-FR-QC-26
Issued Date : 07.05.2019
Rev. No : 00

Date : 03/09/2020

	ETP				ETP DUAL RO 1st STAGE				ETP DUAL RO 2nd STAGE			MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject	MEE Inlet	MEE condensate	ATFD Inlet	ATFD Powder	
PH	7.46	7.81	6.5-8.5	7.46	7.60	6.86	7.84	7.20			6.42	6.81	6.89		
TH	-	-	-	-	2346	NIL	3094	2			-	-	-		
TDS ppm	1914	1924	<2100	2100	5826	88	8916	118			41734	1211	35546		
TS ppm	2633	2658	-	4350											
TSS ppm	719	134	<150	2130											
COD ppm	849	57	<200												
Oil & Grease ppm		NIL	<10												
MIV%															

MLSS ppm

Aeration -1	Aeration -2	Equalization
2200	2300	800

HESSC WATER

PH	7.4	TDS	5102
Inlet	8.14	2236	5792
Outlet	8.28	2048	5526
			38 ppm
			35 ppm

GPR Chemist

BSC



SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, NELLORE

DOC No : ISO-FR-QC-28
 Issued Date : 07.05.2019
 Rev. No : 00

ETP, MEE, Dual RO Plant Water Analysis Report

Date : 9/9/2020

	ETP				ETP DUAL RO 1st STAGE				ETP DUAL RO 2nd STAGE				MEE			
	Inlet	Outlet	Outlet Spec	Aeration	Feed (Raw)	RO	Reject	Storage Tank	RO	Reject	MEE Inlet	MEE condensate	ATFD Inlet	ATFD Powder		
PH	7.8	7.8	6.5-8.5	7.6	7.4	7.3	7.24	4.24			6.90	6.70	6.90			
TH	-	-	-	-	1416	4	2350	4			-	-				
TDS ppm	3410	1949	<100	3350	5826	167	5386	140			32.25	1101	39.620			
TS ppm	4092	2534	-	4415												
TSS ppm	642	135	<150	1100												
COD ppm	1151	43	<200	-												
Oil & Grease ppm	-	nil	<10	-												
MLTY%																

MLSS ppm	
Aeration -1	Equilization
1900	900

HRSCC
 HRSCC Inlet 5.01
 HRSCC outlet 5.06
 T.H 132.6
 T.H 138.6
 TMS 5103
 TMS 5102
 34
 33

Signature

Signature

Signature
 DCM

Green Belt



Green Belt



Green Belt Development- 2020									
S.No	Location	Plantation (Sqm)	Total Area (Acre)	(%)	Jul-20	Aug-20	Sep-20		
1	Admin back side	3177	0.79	4.87%	964	964	964		
2	Employee canteen	341	0.08	0.52%	294	294	294		
3	transformer yard to power house	737	0.18	1.13%	246	246	246		
4	Toilet front side	59	0.01	0.09%	61	61	61		
5	Power house	54	0.01	0.08%	47	47	47		
6	Ash shed to scrap yard	1826	0.45	2.80%	150	150	150		
7	Bleaching earth Godown to ETP	365	0.09	0.56%	46	46	46		
8	Dual RO to bakery plant	983	0.24	1.51%	170	170	170		
9	Chemical store front side	36	0.01	0.06%	77	77	77		
10	Powder plant cooling tower area	24	0.01	0.04%	45	45	45		
11	Gate entrance north side	270	0.07	0.41%	157	157	157		
12	Gate entrance South side	795	0.20	1.22%	504	504	504		
13	RO water unloading point	253	0.06	0.39%	50	50	50		
14	1000 TPD cooling tower back side	99	0.02	0.15%	25	25	25		
15	Outside Village	700	0.17	1.07%	25	375	375		
16	5 acres land	12140.4	3.00	18.61%	600	750	750		
					5.40	3461	3961	3961	

ETP – Energy Meter



Raw Water Magnetic Flow Meter



Magnetic Flow Meters - MEE,ETP,DUAL RO



भारतीय डाक
India Post

EN514871712IN IVR:6978514871712
 SP ANDHRAKESARI NAGAR S.O <524004>
 Counter No:2,18/12/2020,12:36
 To:THE JOINT CHL,APPCB, ZONAL OFF
 PIN:520007, Autonagar S.O
 From:SOUTH INDIA,PANTAPALEM
 Wt:40gms
 Amt:41.30(Cash)Tax:6.30

<Track on www.indiapost.gov.in>
 <Dial 18002666868> <Wear Masks>

भारतीय डाक
India Post

EN514871757IN IVR:6978514871757
 SP ANDHRAKESARI NAGAR S.O <524004>
 Counter No:2,18/12/2020,12:36
 To:THE ENVIORNME,APPCB, RO NELLOR
 PIN:524004, Andhrakesari Nagar S.O
 From:SOUTH INDIA,PANTAPALEM
 Wt:40gms
 Amt:17.70(Cash)Tax:2.70

Annexure R8/14



South India Krishna Oil and Fats Pvt. Ltd.

Plant :

Survey No. 275, 279, 280, 281, Epuru Bit-1B,
Pantapalem, Muthukur Mandal, Nellore - 524344
(Andhra Pradesh), India, Phone : +91 861 3982601/630
(CIN : U36100DL2009PTC194220)



FSSC 22000

Ref: SIKOF/NLR/ PCB/2020- 675

17-12-2020

Pantapalem,

To

The Environmental Engineer,
Regional Office,
Andhra Pradesh Pollution Control Board,
APSFC building
Nellore

Sub: - Submission of Monthly Production Report for the month of Nov 2020 – Reg

Ref: Consent Order No. 146/APPCB/ZO-VII/CFO/W&A/2011 -34, Dated 10-04-2017

Dear Sir,

With the reference to the above-mentioned subject, we are hereby submitting our Monthly Production Report, Magnetic Flow Meter reading for Raw water received, RO inlet and Outlet, ETP inlet and Outlet, Dual RO inlet and Outlet and ATFD Inlet and Hazardous chemical Inventory, Hazardous waste generation inventory for the Month of NOV 2020 for your kind perusal.

Yours Sincerely

For South India Krishna Oil and Fats Pvt. Ltd.

Authorized Signatory

CC to: ZO, Vijayawada

Annexure:

1. Production Report for the month of Nov 2020
2. Hazardous chemical Inventory & Waste storage Inventory for the month of Nov 20
3. Water Flow Meter Reading for the month of Nov -20



Monthly Production Report- NOV 2020			
S.No	Details of	UoM	Nov-20
1	Raw water consumption	MT	15396
2	Effluent Treated	MT	2628
3	ETP Power consumption	Units	15224
4	Power Consumption APCM	Units	32180
5	Power Consumption for Production	Units	1075796
6	Coal Consumption	MT	2033.317
S.No	Details of Production	UoM	Total Production
1	Refined oil (P)	MT	21480.167
2	RBD Palm Olein	MT	16786.943
3	RBD Stearin	MT	2158.44
4	Refined oil Chemical	MT	968.925
5	Vanaspati	MT	2365.183
6	Acid oil	MT	8.772
7	Palm Fatty Acid (P)	MT	951.252
8	Fatty acid chemical	MT	0.317

*Quantities mentioned above are in MT.



A) Hazardous Chemical Inventory data for the Month of NOV 2020						
S.No	Name of the Chemical	Hazardous Nature	Storage facility in site	Inventory for NOV 2020	Current Stock	
1	Ammonia	Toxic	2 x 700 ltr	0	0.7	
2	Hydrogen	Highly reactive	Nil	8894	Nil	
2	Phosphoric Acid	Corrosive	35 kg x 1430 Carboys	25.2	39.69	
3	Sulphuric Acid	Corrosive	35 kg x 170 Carboys	0	4.56	
B) Threshold Qty Vs Stored Qty						
S.No	Name of the Chemical	Hazardous Nature	Group as Per MSIHC-1989	Threshold Qty	Stored In Premises	
1	Ammonia	Toxic	Group 2	50 Ton	0.7 Ton	
2	Hydrogen	Highly reactive	Group 3	2 Ton		Our Process is batch process, so Not stored the gas inside the premises. Procure through manifold truck depend upon the Process requirement.
C) Hazardous Waste Storage Inventory data for the Month of NOV 2020						
S.No	Name of the Chemical	Stream	Inventory for NOV 2020	Current Stock (Approx)		
1	ETP Sludge	34.3 Schedule -1	1.10	1.8		
2	MEE Slat	36.4 Schedule-1	0.69	1.5		
3	Spent Nickel Catalyst	28.2 Schedule - 1	0.20	1.4		
4	Used Oil	5.1 of Schedule -1	0.20	0.8		
5	Spent Earth	35.1 Schedule -1	397.50	25.0		

*Quantities mentioned above are in MT.

RAMKY ENVIRO ENGINEERS LIMITED
COASTAL WASTE MANAGEMENT PROJECT- VISAKHAPATNAM

South india Krishna oil & Fats Pvt.Ltd

S.No	Date	Manifest No	Location	Vehicle No	Type of Waste	Tons	KM	Tons*KM	Disposal Method
1	29.02.2020	750	Pantapalem	AP31Y4573	Spent Nickel Catalyst	4.87	1378	12402.000	INC
TOTAL						4.870		12402.00	

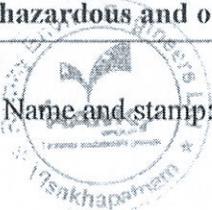
F&A. DEPT	MBD. DEPT	OPERATIONS. DEPT	SERVICES. DEPT	LAB. DEPT
				

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including Phone No. and email)	Name :SOUTH INDIA KRISHNA OIL AND FATS PVT LTD Address :SURVEY NO 275, 279, 280 & 281 EPURU BIT 1 B, PANTAPALEM, MUTHUKUR MANDAL, NELLORE Phone No :7799800065 Email :vincent.paul@sioils.com
2	Sender's Authorisation No:	N-146/APPCB/ZO-VJA/CFO/W&A/2011
3	Manifest Document No:	750
4	Transporter Name & mailing Address: (including Phone No. and email)	Name :COASTAL WASTE MANGEMENT PROJECT UNIT I Address :ROAD NO: 20/5, E.BONANGI, PARAWADA, JNPC, VISAKHAPATNAM-531021 Phone No :9701065712 Email :sambasivarao.yvn@ramky.com
5	Type of Vehicle:	Truck
6	Transporter's Registration No:	APPCB/VSP/VSP/CWMP-VSP/HO/CFO/2019- 27/03/2019
7	Vehicle Registration No:	AP31Y4573
8	Receiver's Name & mailing Address, (including Phone No. and Email:	Name :Coastal Waste Management Project Address :M/s. Coastal Waste Management Project, JN Pharmacy, Parawada, Visakhapatnam District Phone No :9000142012 Email :radhakrishnasai.k@ramky.com
9	Receiver's Authorisation No:	APPCB/VSP/VSP/CWMP-VSP/CFO/HO/2018
10	Waste Description:	Incinerable Waste - 28.2 Spent catalyst of Schedule I (Spent Nickel Catalyst)
11	Total Quantity : No. of Containers:	4.87 - Tonnes
12	Physical Form:	Solid
13	Special Handling Instructions & Additional Information:	Handling with PPE
14	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road

		according to applicable national government regulations.																	
	 Name and stamp: <i>J. Govindaraj</i>	 Signature:	<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>2</td><td>2</td><td>8</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>	M	M	D	D	Y	Y	Y	Y	0	2	2	8	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	2	2	8	2	0	2	0												
15	Transporter acknowledgement of receipt of Wastes																		
	Name and stamp: <i>B. Govindaraj</i>	Signature: <i>B. Govindaraj</i>	<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>2</td><td>2</td><td>8</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>	M	M	D	D	Y	Y	Y	Y	0	2	2	8	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	2	2	8	2	0	2	0												
16	Receiver's certification for receipt of hazardous and other waste																		
	 Name and stamp:	Signature: <i>K. S. Srinivasan</i>	<table border="1"> <tr> <td>M</td><td>M</td><td>D</td><td>D</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>2</td><td>2</td><td>9</td><td>2</td><td>0</td><td>2</td><td>0</td> </tr> </table>	M	M	D	D	Y	Y	Y	Y	0	2	2	9	2	0	2	0
M	M	D	D	Y	Y	Y	Y												
0	2	2	9	2	0	2	0												

Copy number with colour code	Purpose	
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.	<input type="checkbox"/>
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.	<input type="checkbox"/>
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.	<input type="checkbox"/>
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.	<input type="checkbox"/>
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.	<input type="checkbox"/>
Copy 6 (Blue)	To be sent by the receiver to the sender.	<input type="checkbox"/>
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.	<input type="checkbox"/>

Print

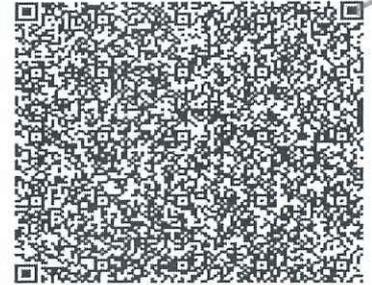
Close

TRIPLICATE FOR SUPPLIER



South India Krishna Oil and Fats Pvt. Ltd.

Survey No. 275,279,280 & 281, Epuru Bit - 1, Pantapalam, Nellore,
Andhra Pradesh, India 524344



GST IN : 37AANCS3846A1ZA

PAN No.: AANCS3846A

CIN NO.: U36100DL2009PTC194220

Invoice No: NEIG0/101012045

Date : 3-Feb-21

E-invoice Details

IRN No.: ded556d13792c2c20db1c22a7249f89eeea
c0f80a3ffd417fa18cc360e045f8de

Akwl No. : 112110496387809

Akwl Date : 03 Feb 2021 14:53:00

TAX INVOICE

Buyer: COASTAL FATS & OILS PVT. LTD. SURVEY NO.33-2,OZILI ROAD OZILI OZILI MANDAL NELLORE AP 524412 India	S. O. No: 1001207281	Order Date: 22-Jan-21	Vehicle No: AP07TA 6199
	Delivery Note No: NEG20/2002110960	Dispatch Doc No: NA	State Code: 37
	PO Number: NA	Destination: NELLORE	
	Delivery Advice No: NEG20/262368	Broker: Direct	
Place of Supply: Andhra Pradesh Bill to State: Andhra Pradesh	Terms Of Delivery: EX-Factory - Taxes Extra		
Dispatch to: COASTAL FATS & OILS PVT. LTD. SURVEY NO.33-2, OZILI ROAD OZILI OZILI MANDAL NELLORE AP 524412 India	Payment Mode/Terms: 100% advance		
	Dispatch Through: CUSTOMER TRANSPORT		
GST IN : 37AAECC4570E1ZS Ship to : Andhra Pradesh Pan No. : AAECC4570E	Tax is Payable on Reverse Charge: No		Supply type : B2B
	Sub Type : Supply		Transmode : Road
	Transp Name: SELF		
	Trans ID : NA		
	E-Way Bill No.: 1512 9791 2346		
	E-Way Bill Date : 3-Feb-21		Dist. Level : 29 KMS

S/N	H SN No.	Description of Goods	Qty	UOM	Rate/Price	Amount
1	15.22.0090	SPENT FULLERS EARTH	21.770	MT	4,800.00	104,496.00

Basic Value		104,496.00
Discount: 0.00		0.00
Freight:		0.00
CGST9 9.000		9,404.64
SGST9 9.000		9,404.64
TCS0.075 0.075		92.00
Round Off:		-0.28
Grand Total:		123,397.00

Amount in Words:

One Lakhs Twenty-Three Thousand Three Hundred Ninety-Seven Rupees Only.)

Declaration:

- Goods once sold will not be taken back
- Seller is not responsible for any loss or damage of goods in transit.
- Dispute if any will be subject to Andhra Pradesh Jurisdiction.

I/We hereby certify that food/foods mentioned in this invoice is/are warranted to be of the nature and quality which it/these purports/purported to be.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from the buyer.

Date & Time of Issue:	3-Feb-21	At 14:52
Date & Time of Removal:	3-Feb-21	At 15:02
For South India Krishna Oil and Fats Pvt. Ltd.		
Authorised Signatory:		

This is a computer generated document.

Regd. Unit No. 101,102A, 1st Floor Realtech Copia Corporate Suites Plot No.9, Jaso District Centre, New Delhi 110025

1. Verified Sale Price from Sale Order
2. Verified Cust. Name from Sale Order
3. Verified Qty. from Weighment
4. Verified Unit Price Available for Invoicing
5. Verified Material Description from Gate Pass
6. Checked Material Accuracy of Invoice / BT

Prepare By

Reviewed By



Government of India
e-Way Bill



1. E-WAY BILL Details

eWay Bill No: **1512 9791 2346** Generated Date: **03/02/2021 02:55 PM** Generated By: **37AAN CS384 6A1ZA** Valid Upto: **04/02/2021**
 Mode: **Road** Approx Distance: **29km**
 Type: **Outward - Supply** Document Details: **Tax Invoice - NEIG0/101012045 - 03/02/2021** Transaction type: **Regular**

2. Address Details

From

GSTIN : 37AAN CS384 6A1ZA
 SOUTH INDIA KRISHNA OIL & FATS PVT LTD
 ANDHRA PRADESH
 :: Dispatch From ::
 SURVEY NO.275,279,280,281 EPU
 PANTAPALEMMURTHUKUR MANDAL
 Sri Potti Sriramulu Nellore, ANDHRA PRADESH-524344

To

GSTIN : 37AAE CC457 0E1ZS
 COASTAL FATS & OILS PVT LTD
 ANDHRA PRADESH
 :: Ship To ::
 SURVEY NO.33 2, OZILI ROAD OZILI MANDAL NELLORE
 NELLORE, ANDHRA PRADESH-524412

3. Goods Details

HSN Code	Product Name & Desc.	Quantity	Taxable Amount Rs.	Tax Rate (C+S+I+Cess+Cess Non.Advol)
15220090	SPENT FULLERS EARTH & SPENT FULLERS EARTH	21.77 MTS	104496.00	9.000+9.000+NE+0.000+0.00

Tot. Tax'ble Amt ₹ **104496.00** CGST Amt ₹ **9404.64** SGST Amt ₹ **9404.64** IGST Amt ₹ **0.00** CESS Amt ₹ **0.00** CESS Non.Advol Amt ₹ **0.00**
 Other Amt ₹ **-0.28** Total Inv.Amt ₹ **123305.00**

4. Transportation Details

Transporter ID & Name :

Transporter Doc. No & Date : **& 03/02/2021**

5. Vehicle Details

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	AP07TA6199	Sri Potti Sriramulu Nellore	03-02-2021 02:55 PM	37AANCS3846A1ZA	-	-



151297912346

SOUTH INDIA KRISHNA OIL & FATS PVT LTD

WEIGH BRIDGE TICKET

Print Date : 3-Feb-21
 Print Time : 13:10:43

Transaction Type : Sales
 Weigh Bridge No. : Weighbridge 2

Transaction No : WB210203-SKF-022

Product Code : 6.C.000072

Truck / Lorry No : AP07TA 6199

Product Name : SPENT FULLERS EARTH

Customer Code : C101EC00008INR

Customer Name : COASTAL FATS & OILS PVT. LTD.

Date In : 03-02-2021

Date Out : 03-02-2021

Time In : 12:16

Time Out : 13:10

Gross Weight : 32,290 KG

Tare Weight : 10,520 KG

Net Weight : 21,770 KG

Remarks :

Driver Signature

Weigh Bridge Operator

SOUTH INDIA KRISHNA OIL & FATS PVT LTD

WEIGH BRIDGE TICKET

Print Date : 3-Feb-21
 Print Time : 12:16:27

Transaction Type : Sales
 Weigh Bridge No. : Weighbridge 2

Transaction No : WB210203-SKF-022

Product Code : 6.C.000072

Truck / Lorry No : AP07TA6199

Product Name : SPENT FULLERS EARTH

Customer Code : C101EC00008INR

Customer Name : COASTAL FATS & OILS PVT. LTD.

Date In : 03-02-2021

Date Out :

Time In : 12:16

Time Out :

Gross Weight : 0 KG

Tare Weight : 10,520 KG

Net Weight : 0 KG

Remarks :

Driver Signature

Weigh Bridge Operator



SOUTH INDIA KRISHNA OIL & FATS PVT. LTD, NELLORE

Doc. No : ISO-FR-QC-49

Issue Date : 05.08.2019

INCOMING OIL LAB ANALYSIS REPORT

Rev. No : 00

Date	26/5/2020			
Tanker No	AP 35V 9679, AP267A7388, AP87 X2869			
Name of the Supplier	Gemini Edible oils & fats			
Invoice No	9000033029, 9000033026, 9000033035			
Commodity	Crude Subblower oil			
S.No	Parameters	Standard	Result	Supplier COA
1	Appearance	Normal, free from suspended particles	Normal	
2	Odour / Taste	Characteristic	Characteristic	
3	FFA% (As Palmitic/Oleic/Lauric)	Max 1.50	0.56	
4	Acid Value	Max 3.00	1.12	
5	PV Meq/kg	-	-	
6	Iodine Value	118 - 141	130.19	
7	Cloud/Slip Melting Point °C	-	-	
8	M&1%	Max 0.25%	0.11	
9	Colour (1/4"/1"/2"/1"/5 1/4") cell	Max 15.0	11.5 unit	
10	SV (Mg of KOH/gm)	188 - 194	191.84	
11	USM%	Max 1.2%	0.60	
12	RI@40/50°C	1.4660 - 1.4691	1.4673	
13	Wax ppm	Max 0.25%	0.21	
14	sediments%	Max 0.50	0.10	
15	Test for Mineral Oil	Shall be Negative	Negative	
16	Test for Argemone Oil, Animal fat, Castor Oil	Shall be Negative	Negative	
17	Bleachability%	Min 60%	60.86	
18	1% BT	-	-	
19	1% BT After Bleaching and heating at 180°C	-	-	
20	Flash Point °C	> 90°C	No flash up to 120°C	
21	Soap ppm	-	-	
22	Fatty Acid Composition by GLC	OK/ Not Ok	Okay	
23	Hexane (ppm)	-	-	
24	Phosphorus content as "P" ppm	-	-	
25	Dobi / Beta carotene	-	-	
26	Test for Rancidity (Kries Test)	-	-	
27	Halphens Test	Shall be Negative	Negative	
28	TBHQ ppm	-	-	

REMARKS:

Vinoth
Chemist

QCI

Quality
Acceptable

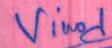
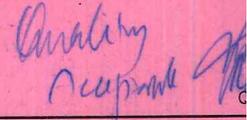
QCM

Annexure R8/17

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 SOUTH INDIA KRISHNA OIL & FATS PVT. LTD, NELLORE		Doc. No : ISO-FR-0		
		Issue Date : 05.08.20		
INCOMING OIL LAB ANALYSIS REPORT		Rev. No : 00		
Date	22/08/2020			
Tanker No	AP 267A 3388			
Name of the Supplier	Gemini Edible Oils & Fats			
Invoice No	9000033103			
Commodity	Crude Sunflower Oil			
S.No	Parameters	Standard	Result	Supplier C
1	Appearance	Normal free from suspended particles	Normal	
2	Odour / Taste	Characteristic	Characteristic	
3	FFA% (As Palmitic/Oleic/Lauric)	Max 1.50	0.56	
4	Acid Value	max 2.00	1.12	
5	PV Meq/kg	-	-	
6	Iodine Value	118-141	130.94	
7	Cloud/Slip Melting Point °C	-	-	
8	M&1%	Max 0.25%	0.11	
9	Colour(1/4"/1"/2"/1"/5 1/4") cell	Max 10.0	11.5 units	
10	SV (Mg of KOH/gm)	188-194	191.84	
11	USM%	Max 1.2%	0.60	
12	RI@40/50°C	1.4660-1.4691	1.4673	
13	Wax ppm	Max 0.25%	0.21	
14	sediments%	Max 0.50%	0.10	
15	Test for Mineral Oil	Shall be Negative	Negative	
16	Test for Argemone Oil, Animal fat, Castor Oil	Shall be Negative	Negative	
17	Bleachability%	Min 60%	60.86	
18	1% BT	-	-	
19	1% BT After Bleaching and heating at 180°C	-	-	
20	Flash Point°C	> 90°C	No flash upto 120°C	
21	Soap ppm	-	-	
22	Fatty Acid Composition by GLC	OK/Not Ok	Okay	
23	Hexane (ppm)	-	-	
24	Phosphorus content as "P" ppm	-	-	
25	Dobi / Beta carotene	-	-	
26	Test for Rancidity (Kries Test)	-	-	
27	Halphens Test	Shall be Negative	Negative	
28	TBHQ ppm	-	-	

REMARKS :

Chemist

OCI

South India Krishna Oil and fats pvt ltd

Stack
Nellore
Andhra Pradesh
OIL REFINERY
Data fetched at: 19-Dec-2020 12:11
Monitoring Stations 2
Total Parameters Monitored 2

PM

6.0

mg/Nm3

Standard:115 mg/Nm3
(15 minutes Average)

0

Total Exceedances

69.86

Data Availability(%)

Search by Parameter

Stack PM

6.0 mg/Nm3

Standard - 115mg/Nm3

BOILER_24TPH PM

0.0 mg/Nm3

Standard - 115mg/Nm3

Quick Range

Daily
Weekly
Monthly

← Previous Day
→ Next Day



Annexure-05